



COURT NO. 1
HONOURABLE THE CHIEF JUSTICE
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

(To be heard from Monday the 22nd day to Friday the 26th day of April, 2024 - After Motion List - Proceedings through Hybrid Mode)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	PIL/333/2015 IA 1/2015(PILMP 532/2015) Direction Petition	MEKALA HANUMANTHA RAO GUNTUR DIST. & 2 OTRS. Vs STATE OF A.P.INDUSTRIESHYD.& 11 OTRS.	N SRIDHAR REDDY	GP FOR MINES AND GEOLOGY (AP) RAMA CHANDRA RAO GURRAM(SC FOR AP PCB) GP FOR PANCHAYAT RAJ RURAL DEV (AP) GP FOR REVENUE (AP)	GUNTUR
2	WP(PIL)/233/2017	VINODH PALAMANGALAM Vs SECY. MIN. OF WOMEN & CHILD DEV. NEW DELHI & 11 ORS.	LETTER	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR ENDOWMENTS (TG) GP FOR REVENUE (TG) THE ADVOCATE GENERAL (TG) N VASUDEVA REDDY(SC FOR APSRTC) P BHASKAR GP FOR ENDOWMENTS (AP) GP FOR WOMEN DEV CHILD WELFARE(TG) P DURGA PRASAD SC FOR APSRTC GOURI SHANKAR SANGHI GP FOR REVENUE (AP) GP FOR WOMEN DEV CHILD WELFARE(AP) GP FOR GENERAL ADMINISTRATION (TG) GP FOR GENERAL ADMINISTRATION (AP)	VISAKHAPATNAM
3	WP/15986/2017 IA 1/2017(WPMP 19653/2017) Direction Petition	M/S. MAHARAJA SOAPS INDUSTRY PVT. LTD. Vs THE ASSISTANT COMMISSIONER (CT)	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP)	ANANTAPUR
4	WP(PIL)/31/2018	B. THULASI Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR SCHOOL EDUCATION (AP) DEPUTY SOLICITOR GENERAL OF INDIA P PANDU RANGA REDDY	KURNOOL
5	WP(PIL)/81/2018 IA 1/2018 Direction Petition	P IQBAL HUSSAIN Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR FORESTS (AP)	KURNOOL
6	WP(PIL)/98/2018 IA 1/2018 Direction Petition WP/32404/2017	SEELAM SURENDRANATHA REDDY Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR MEDICAL HEALTH FW(AP) DEPUTY SOLICITOR GENERAL OF INDIA	KRISHNA
7	WP/32404/2017 IA 1/2017(WPMP 40303/2017) Stay Petition	INDIAN MEDICAL ASSOCIATION-ANDHRA PRADESH STATE Vs THE STATE OF ANDHRA PRADESH	T SREEDHAR	GP FOR MEDICAL HEALTH & FW(AP) JOSYULA BHASKARA RAO(SENIOR PANEL COUNSEL FOR CENTRAL GOVT.)	KRISHNA

8	WP/14069/2019 IA 1/2019 Direction Petition IA 2/2019 Suspension Petition	KOPPULA VEERA VENKATA SATYANARAYANA MURTHY Vs STATE OF ANDHRA PRADESH	O MANOHER REDDY	THE ADVOCATE GENERAL (AP) VENKAT CHALLA	EAST GODAVARI
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INTERLOCUTORY

9	WA/848/2010 IA 2/2010(WAMP 2546/2010) Vacate Stay Petition IA 1/2023 L R Petition WA/637/2010 WA/849/2010 WA/919/2010	AVANIGADDA SEETHA RAMA RAO Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	WEST GODAVARI
10	WA/637/2010 IA 2/2010(WAMP 2078/2010) Vacate Stay Petition IA 1/2011(WAMP 139/2011) Vacate Stay Petition IA 1/2013(WAMP 2460/2013) L R Petition	OBLISETTY MANGATAYARU Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP P YADAGIRI RAO PULIPATI RADHIKA	WEST GODAVARI
11	WA/849/2010 IA 2/2010(WAMP 2576/2010) Vacate Stay Petition	GRANDHI LAKSHMI HYMAVATHI Vs THE GOVERNMENT OF ANDHRA PRADESH REP BY ITS PRINCIPAL	P DURGA PRASAD	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	EAST GODAVARI
12	WA/919/2010 IA 2/2010(WAMP 2575/2010) Vacate Stay Petition	PAMIDIPATI VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR LAND ACQUISITION E SAMBASIVA PRATAP PULIPATI RADHIKA	WEST GODAVARI
13	WP(PIL)/87/2016 IA 1/2016(WP(PIL)MP 164/2016) Direction Petition	G NARASIMHA RAO & 81 OTHRs Vs PRL. SECRETARY REVENUE DEPT. HYD & 12 OTHRs	N SUBBA RAO	GP FOR IRRI AND CAD (AP) GP FOR REVENUE (AP)	KRISHNA
14	WP(PIL)/67/2017 IA 1/2017(WP(PIL)MP 131/2017) Stay Petition	SRI S L NARAYANA Vs STATE OF APPRL.SCYTOURISMGUN TUR DIST& 2	M KISHORE BABU	A K NARASIMHA RAO RAVI KONDAVEETI (SC FOR APTDC)	VISAKHAPATNAM
15	WP(PIL)/84/2017 IA 1/2017(WP(PIL)MP 155/2017) Direction Petition	K K SIMHA VARMA Vs GRAM PANCHAYAT REP. BY SECY. PRA. & 4 OTHERS	THOTA RAMAKOTESWARA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) G SESHADRI(SC FOR MPP ZPP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	PRAKASAM
16	WP(PIL)/121/2017 IA 1/2017(WP(PIL)MP 203/2017) Direction Petition	SHAIK JABBAR SAHEB Vs THE STATE OF ANDHRA PRADESH THRU ITS PRINCIPAL SECRETARY	SIVAPRASAD REDDY VENATI	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) ANCHA PANDURANGA RAO V VINOD K REDDY (SC FOR ZP MPDO GP) V SURENDRA REDDY (SC FOR PCB) GP FOR REVENUE (AP) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	SPS NELLORE
17	WP/31490/2017 IA 1/2017(WPMP 39216/2017) Direction Petition WP/45334/2017	VARANASI HARSHA VARDHAN Vs THE UNION OF INDIA	RAMESH BABU PEDAPALLI	DEPUTY SOLICITOR GENERAL OF INDIA D.GAYATHRI TADDI NAGESWARA RAO (SC FOR DR NTR UHS A.P)	VIZIANAGARAM

18	WP/45334/2017 IA 1/2017 Direction Petition	MATTA NAVYA Vs THE UNION OF INDIA	B M PATRO	DEPUTY SOLICITOR GENERAL OF INDIA GP FOR HIGHER EDUCATION (AP)	SRIKAKULAM
19	WP(PIL)/75/2018 IA 1/2018 Suspension Petition	VVR MURTHY Vs STATE OF AP	K S MURTHY	GP FOR ASSIGNMENT (AP) S LAKSHMINARAYANA REDDY(SC FOR GVMC) J N BHUSHAN GP FOR REVENUE (AP) N ASHWANI KUMAR	VISAKHAPATNAM
20	WP(PIL)/124/2018 IA 1/2018 Direction Petition	BOOTHU RATNAMMA Vs THE STATE OF ANDHRA PRADESH	T SRINIVASA RAO	GP FOR FORESTS (AP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	SPS NELLORE

FOR ADMISSION & HEARING

21	WP(PIL)/59/2017 IA 1/2017(WP(PIL)MP 118/2017) Direction Petition IA 2/2017(WP(PIL)MP 119/2017) Direction Petition WP/8937/2017 WP/9155/2017	K V S REDDY Vs PRL.SECRETARY (TRANSPORT) AND 7 OTHERS	P V A PADMANABHAM	GP FOR TRANSPORT (AP) GP FOR TRANSPORT (TG) THE ADVOCATE GENERAL (AP) GP FOR LABOUR (TG) GP FOR LABOUR (AP) GP FOR HOME (AP) THE ADVOCATE GENERAL (TG) S ARIFULLAH GP FOR HOME (TG)	KRISHNA
22	WP/8937/2017 IA 1/2017(WPMP 11074/2017) Direction Petition IA 2/2017(WPMP 11075/2017) Suspension Petition IA 3/2017(WPMP 12283/2017) Implead Petition	TIRUMALA CABS Vs PRL.SECY. TRANSPORT & 2 ORS.	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHNA
23	WP/9155/2017 IA 1/2017(WPMP 11334/2017) Suspension Petition IA 2/2017(WPMP 11335/2017) Direction Petition IA 3/2017(WPMP 12285/2017) Implead Petition	M SUNIL KUMAR Vs PRL.SECRETARY (TRANSPORT) AND 2 OTHERS	B SIVARAMAKRISHNAIAH	GP FOR TRANSPORT (AP) C L N GANDHI	KRISHNA

FOR HEARING

24	WP/12767/2015	M/S SENTINI BEVERGES PVT.LTD. Vs PRL.SECY. REVENUE DEPT. HYD. (EXCISE) DEPT. HYD. & 8	CH SAMSON BABU	J V PRASAD (SC FOR INCOME TAX) THE ADVOCATE GENERAL (AP) DEPUTY SOLICITOR GENERAL OF INDIA GP FOR PROHIBITION EXCISE (AP)	KRISHNA
25	WP(PIL)/189/2017	SRI P. MOHAN RAO Vs PRL.SECRETARY (REVENUE) AND 10 OTHERS	LETTER	GP FOR REVENUE (AP) A JAYANTHI GP FOR ASSIGNMENT (AP)	GUNTUR

FINAL HEARING

26	WP/11200/2006	M/S. K.C.P.BUILDERS Vs THE COMMERCIAL TAX OFFICER-II	G NARENDRA CHETTY	GP FOR COMMERCIAL TAX (AP) SURIBABU S(SPL SC FOR CT AP)	YSR KADAPA
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27	WP/20355/2007	M/S. CGGC SOMA JV 14 AVENUE-4 BANJARA HILLS Vs COMMERCIAL TAX OFFICER JUBILEE HILLS CIRCLE	S KRISHNA MURTHY	GP FOR COMMERCIAL TAX (TG) GP FOR TRANSPORT	ANANTAPUR
28	PIL/182/2015 IA 1/2015(PILMP 284/2015) Stay Petition IA 1/2016(WP(PIL)MP 79/2016) Fix an Early Date	J. BHASKAR PRASAD HYDERABAD Vs PRL SECY G.A.D(SERVICES-D) DEPT HYDERABAD & ANOTHER	SANKARA KAUSIK	GP FOR GENERAL ADMINISTRATION (AP) GP FOR SOCIAL WELFARE (AP)	KRISHNA
29	WP(PIL)/176/2017	K. SANJEEVA RAYUDU & 8 ORS. Vs PRL. SECY. FOREST DEPT. & 5 ORS.	V R REDDY KOVVURI	GP FOR FORESTS (AP)	YSR KADAPA
30	WP/24496/2017	ANUMULA SARATH BABU Vs THE STATE OF ANDHRA PRADESH	V V N NARASIMHAM	GP FOR MEDICAL HEALTH & FW(AP) GUTTAPALEM VIJAYA KUMAR D.GAYATHRI BHASKAR GANDHAM V KISHORE	PRAKASAM
31	WP/29894/2017	GUNUKULA SRINIVASA HEMANTH KUMAR Vs DR. NTR UNIVERSITY OF HEALTH SCIENCES ANDHRA	KAMBHAMPATI RAMESH BABU	GUTTAPALEM VIJAYA KUMAR	SPS NELLORE
32	WP(PIL)/8/2018	JUSTICE ELIPE DHARMA RAO (RETD) Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR FISHERIES (AP) GP FOR IRRI AND CAD (AP) GP FOR REVENUE (AP)	EAST GODAVARI
33	WP(PIL)/9/2018	DR V.BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	LETTER	GP FOR REVENUE (AP) GP FOR HOME (AP) GP FOR MINES AND GEOLOGY (AP)	KURNOOL
34	WP(PIL)/83/2018	B PURNACHANDRA REDDY Vs THE STATE OF AP.	LETTER	GP FOR EDUCATION (AP) P HARINATH GUPTA P B VIJAYA KUMAR(SC FOR ANU RAJAHMUNDRY) K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) PULLA MADHUSUDAN REDDY K RAMAKANTH REDDY K JYOTHI PRASAD(SC FOR ANDHRA UNIV.) TENEPALLI NIRANJAN (SC FOR Y V UNIVERWSITY)) P SREE RAMULU NAIDU V SAI KUMAR	PRAKASAM
35	WP/35173/2018	MS.CH.MADHURA LALASA Vs STATE OF ANDHRA PRADESH	SRINIVAS KARRA	GP FOR TOURISM(AP) GUTTAPALEM VIJAYA KUMAR T G S SRI VATSAVA (SC FOR SAAP)	SPS NELLORE
36	WP/8246/2019 IA 1/2019-Direction Petition	METTA BHANU PRAKASH Vs STATE OF ANDHRA PRADESH	K B RAMANNA DORA	GP FOR MED HEALTH AND FAMILY WELFARE GUTTAPALEM VIJAYA KUMAR (ASST SOLICITOR GENERAL OF INDIA)	SRIKAKULAM

COURT NO. 6
THE HONOURABLE SRI JUSTICE A V SSHA SAI
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

(TO BE HEARD FROM MONDAY, THE 22ND DAY
TO FRIDAY, THE 26TH DAY OF APRIL, 2024 -
AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>PART-HEARD CASES</u>					
1	AS/2164/2001	SRI.K.V.MOHAN RAO Vs DIST.COLLECTORS.A.P.C OLLECTORS OFFE&2	E V V S RAVI KUMAR	THE ADVOCATE GENERAL (AP)	GUNTUR
<u>FINAL HEARING</u>					
2	AS/2546/2001 IA 1/2001(CMP 20243/2001) IA 2/2001(CMP 20396/2001) IA 1/2002(CMP 9807/2002) IA 2/2002(CMP 17124/2002) Injunction Petition IA 3/2002(CMP 19407/2002) Direction Petition IA 1/2013(ASMP 2141/2013) Amendment Petition IA 2/2013(ASMP 2421/2013) Permission Petition IA 3/2013(ASMP 12744/2013) Condone Delay in Rep SA/807/2000 WP/13135/2003	T.T.D. KALYANAKATTA MIRASIDARS SANGHAM Vs TIRUMALA TIRUPATI DEVASTHANAM	A CHANDRAVATHI P R PRASAD	V R N PRASHANTH	CHITTOOR
3	SA/807/2000 IA 1/2000(CMP 17646/2000) IA 2/2000(CMP 18281/2000) IA 1/2001(CMP 14757/2001) IA 2/2001(CMP 17683/2001) IA 1/2002(CMP 2859/2002) IA 1/2013(SAMP 2546/2013) Amendment Petition IA 2/2013(SAMP 36935/2013) Condone Delay in Rep	T.T.D.KALYANAKATTA MIRASIDAR SANGHAM Vs T TIRUPATI DEVASTHANAM AMP 3 ORS	A CHANDRAVATHI	V R N PRASHANTH P R PRASAD	CHITTOOR
4	WP/13135/2003	TIRUMALA TIRUPATI DEVASTHANAM Vs GOVERNMENT OF ANDHRA PRADESH	A CHANDRAVATHI	GP FOR ENDOWMENTS C SINDHU KUMARI	CHITTOOR

5	AS/2658/2003	THE DIVISIONAL MANAGER & 2 OTHERS Vs V.MOHAN RAO	SRINIVASA RAO VUTLA	K SARVA BHOUMA RAO K UDAYA SRI	EAST GODAVARI
6	AS/2234/2004	NIZAMPATNAM LAND COLONISATION SOC. OF EX-SERVICEMEN Vs DISTRICT COLLECTOR	PRABHU NATH VASIREDDY	C V MOHAN REDDY	GUNTUR
7	AS/2385/2004	THE DISTRICT COLLECTOR Vs M. LAKSHMI NARASA REDDY(DIED) PER LR RR 2 TO 4	GP FOR APPEALS THE ADVOCATE GENERAL	M P CHANDRAMOULI THE ADVOCATE GENERAL (AP)	SPS NELLORE
8	AS/3696/2004 IA 1/2018 Direction Petition IA 1/2019 Direction Petition IA 1/2020 Permission Petition	THE SUPERINTENDING ENGINEER & 2 OTHER Vs MALLA REDDY CO.	THE ADVOCATE GENERAL (AP)	G PURUSHOTHAM REDDY	SPS NELLORE
9	CMA/4279/2004 IA 2/2004(CMAMP 62312/2004) Condone Delay Petition	T. RAVI Vs T. LAKSHMI DEVI	K A NARASIMHAM		CHITTOOR
10	AS/643/2005 IA 6/2018 Permission Petition	GANGINENI VENKATESWARA RAO & 2 OTHERS Vs BODEPUDI VENKAIAH & 2 OTHERS R/O HYDERABAD	ALAPATI ROHINI SRINIVAS MURTHY	SRINIVASA RAO BODDULURI P RAJA SRIPATHI RAO	GUNTUR
11	CRP/5286/2005 IA 1/2005(CRPMP 7126/2005) CRP/5287/2005	THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST Vs B.DURGA REDDY	VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY)	S V S CHOWDARY R2 UNSERVED,R1 App by S.V.S.Chowdary, R2 Served	VISAKHAPATNAM
12	CRP/5287/2005 IA 1/2005(CRPMP 7127/2005)	THE BOARD OF TRUSTEES OF VISAKHAPATNAM PORT TRUST Vs B.DURGA REDDY	VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY)	S V S CHOWDARY	VISAKHAPATNAM
13	AS/111/2006	THE SUPERINTENDING ENGINEER Vs M/S. MAX INFRA (I) LIMITED	THE ADVOCATE GENERAL	P VINAYAKA SWAMY	KURNOOL
14	AS/190/2006 AS/598/2006	SRI VENKATESWARA COOPERATIVE SUGARS LIMITED Vs SRI VANI SUGARS & INDUSTRIES LTD.	T BALAJI		CHITTOOR
15	AS/598/2006	SRI VANI SUGARS & INDUSTRIES LTD. Vs SRI VENKATESWARA COOPERATIVE SUGARS LTD.	M VENKATA RAMANA REDDY	T BALAJI	CHITTOOR
16	CMA/205/2006	BHARAT SANCHAR NIGAM LTD REP. BY EE BSNL RAJAHMUNDRY Vs SRI E.P. SATYANARAYANA R/O VIJAYAWADA	K L N SWAMY	DEVALARAJU ANIL KUMAR V SAMBASIVA RAO	EAST GODAVARI

17	CMA/659/2006 IA 1/2006(CMAMP 1322/2006) Suspension Petition CMA/660/2006	VEMA BALA SHOWRY BABU Vs VEMA MANJU VANI	E V V S RAVI KUMAR	D HANUMANTHA RAO	PRAKASAM
18	CMA/660/2006	VEMA BALA SHOWRY BABU Vs VEMA MANJU VANI	E V V S RAVI KUMAR	D HANUMANTHA RAO	PRAKASAM
19	CRP/5697/2006 CRP/3702/2017 CRP/5698/2006 CRP/6015/2006	K. MARESWARA RAO Vs THE KARUR VYSYA BANK & 3 OTHERS	VL N G K MURTHY	K V SUBRAHMANYA NARUSU	WEST GODAVARI
20	CRP/5698/2006	K. MARESWARA RAO Vs THE KARUR VYSYA BANK & 4 OTHERS	VL N G K MURTHY	K V SUBRAHMANYA NARUSU	WEST GODAVARI
21	CRP/6015/2006	INDUKURI VENKATAPATHI RAJU Vs KARURU VYSYA BANK AND 7 OTHERS	N SUBBA RAO	K V SUBRAHMANYA NARUSU	WEST GODAVARI
22	CRP/3702/2017 IA 1/2019 Extension Petition IA 2/2019 Extension Petition IA 3/2019 Extension Petition IA 4/2019 Extension Petition	D VENKATADRI Vs T SAVITRAMMA & 2 OTHERS	N SASIKALA	PASUPULETI BHAVYA SREE K SRINIVAS	ANANTAPUR
23	CMA/116/2007 IA 3/2007(CMAMP 217/2007) Fix an Early Date	NAGA MAHALAKSHMI Vs SRITALAPU SURYA RAO	E V V S RAVI KUMAR & GODA RAMA		EAST GODAVARI
24	CMA/120/2007	M/S.BHARAT HEAVY PLATES & VESSELS LTD Vs M/S.OSWAL ENGINEERING & PROJECTS & ANR	D RAVISHANKAR RAO	R1 R2 UNSERVED,R1 & R2-NOTICE SERVED.	VISAKHAPATNAM
25	FCA/135/2007 IA 1/2007(FCAMP 303/2007) Fix an Early Date	xxxxxxxxxxxxxxxx Vs xxxxxxxxxxxxxxxx	T S RAYALU	D MADHAVA RAO	KRISHNA
26	AS/204/2007	K. JAGGARAO Vs K. LINGA MURTHY	S R SANKU AND KAVITI MURALI KRISHNA	V S R ANJANEYALU JOSYULA BHASKARA RAO KOWTURU PAVAN KUMAR MOHAMMED GAYASUDDIN	SRIKAKULAM
27	CMA/281/2007	GUDISI AMARNATHA REDDY Vs GUDISI SARASWATHI	MD SALEEM	M VENKATA RAMANA REDDY	CHITTOOR
28	FCA/93/2008	xxxxxxxxxxxxxxxx Vs xxxxxxxxxxxxxxxx	JAYANTI S C SEKHAR	V HARI HARAN	VISAKHAPATNAM
29	AS/473/2008 AS/258/2008 AS/1677/2001 CRP/1048/2008	SMT. M. SANTA KUMARI Vs THE VISAKHAPATNAM MUNICIPAL CORPORATION	NIMMAGADDA REVATHI	N RANGA REDDY V V SATISH HCJ NOTE	VISAKHAPATNAM
30	AS/1677/2001 IA 1/2004(ASMP 46036/2004) Suspension Petition	VIGNESWARA SAWMI VARI TEMPLE VISK. Vs P.KRISHNA VENAMMA & 37 ORS	V V SATISH NIMMAGADDA REVATHI	D V SITARAMAMURTHY A ANASUYA	VISAKHAPATNAM

31	AS/258/2008	SMT. MANDAVILLI SANTA KUMARI Vs THE VISAKHAPATNAM MUNICIPAL CORPORATION	NIMMAGADDA REVATHI	V T M PRASAD V V SATISH	VISAKHAPATNAM
32	CRP/1048/2008 IA 1/2011(CRPMP 21686/2011) Condone Delay Petition IA 1/2014(CRPMP 890/2014) Stay Petition	SRI VIGNESWARA SWAMAY VARI TEMPLE Vs SMT. MANDAVALLI SEETHA KUMARI	V T M PRASAD	KOWTURU PAVAN KUMAR	VISAKHAPATNAM
33	CRP/656/2008 IA 1/2011(CRPMP 817/2011) L R Petition	SIGRISETTY RAA RAO Vs PATTI ANAND RAO	SIVAPRASAD REDDY VENATI	V N ANAGANI	SRIKAKULAM
34	AS/671/2008	M/S.REAL FAB REP MANG PARTNER IDA AUTONAGAR VISAKHAPATNAM Vs M/S. VISWAKARMA GEOTECH PVT LTD REP BY M.D. VISAKHAPATNAM	K SRINIVASA RAO	R1 UNSERVED.As per the Memo Proof of Service vide USR/9214/24, NO SUCH FLAT NUMBER (505) IN MVV TEPPALI PALACE LAYOUT	VISAKHAPATNAM
35	CMA/686/2008 IA 1/2019 Additional Material Petition	R.RAMA RAO.VIZIANAGARAM Vs RAYADI ADILAKSHMI.VISAKHAPATNAM	V MALLIK	C H MURALI KRISHNA SR APP BY M/S C H MURALI KRISHNA ADDITIONAL MATERIAL PAPER FILED VIDE USR NO.131791/23 DT.18/12/23 MEMO FILED VIDE USR NO.2842/24 DT 8/1/24	VISAKHAPATNAM
36	WP/28881/2008 IA 2/2023 Leave Petition	KURAPATI STEVAN GUNTUR DIST. & 100 OTHERS Vs M.D. A.C.C. LTD. MUMBAI & 17 OTHERS	K RAMA KRISHNA M PITCHAIAH	GP FOR REVENUE (AP) JAVVAJI SARATH CHANDRA GP FOR TRANSPORT (AP) SATYANARAYANA DHARA NANDIGAM KRISHNA RAO R KAMESWAR RAO GP FOR LABOUR (AP) S SRINIVAS REDDY G SUDHA	GUNTUR
37	CMA/46/2009 IA 1/2016(CMAMP 1095/2016) Fix an Early Date IA 1/2021 Fix an Early Date	NATIONAL PROJECT CONSTRUCTION LTD. AND ANOTHER Vs E. KONDAIAH CONSTRUCTIONS AND 2 OTHERS	V R AVULA	G RAMA GOPAL VIVEK CHANDRA SEKHAR S A KRISHNAM RAJU	VISAKHAPATNAM
38	AS/273/2009	G.SEETHARAMAMMA (DIED) GUNTUR AND 4 OTHERS Vs C.SUBBA RAO (DIED) GUNTUR DISTRICT AND 9 OTHERS	PRABHU NATH VASIREDDY	B NARASIMHA SARMA JUPUDI V K YAGNADUTT E VENUGOPAL REDDY	GUNTUR
39	AS/410/2009 IA 4/2022 Injunction Petition	KOLLIPARRA SUBBA RAO VIJAYAWADA Vs K.JANARDHAN RAO MARUTHI NAGAR VIJAYAWADA & 51 OTHERS	K SARVA BHOUMA RAO	SUNKARA RAJENDRA PRASAD V RAGHU R3 R4 R5 R6 R7 R10 R11 R12 R13 R14 R15 R16 R17 R18 R19 R20 R21 R22 R23 R24 R25 R26 R27 R28 R29 R30 R31 R32 R33 R34 R35 R36 R37 R38 R39 R40 R41 R42 R43 R44 R45 R46 R47 R48 R49 R50 R51 R52 R53 R54 R55 UNSERVED,	KRISHNA
40	AS/667/2009 IA 1/2018 Direction Petition	KOTHA AUDINARAYANA Vs KOTHA KRISNA MURTHY	N SUBBA RAO	VENKAT CHALLA SR APPE	GUNTUR

41	AS/392/2010	SHAIK SALEEM KADAPA DISTRICT AND 7 OTHERS Vs SHAIK ZIAUDDIN AHAMED KADAPA TOWN & DISTRICT AND 11 OTHERS	T NAGARJUNA REDDY	T V S KUMAR CHETLURU SREENIVAS R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 UNSERVED,	YSR KADAPA
42	AS/555/2010 IA 1/2010(ASMP 1604/2010) Injunction Petition IA 1/2018 Vacate Stay Petition IA 1/2019 Fix an Early Date AS/65/2015	RAMINENI ESWARA RAO GUNTUR DISTRICT AND ANOTHER Vs NANAPANENI SURESH GUNTUR	M V DURGA PRASAD	GHANTA SRIDHAR K VIJAY CHOWDARY	GUNTUR
43	AS/65/2015	DOPPALAPUDI VEERAAIAH Vs NALLAPANENI SURESH	A RAJENDRA BABU	GHANTA SRIDHAR K VIJAY CHOWDARY	GUNTUR
44	AS/229/2011 IA 1/2015(ASMP 443/2015) Fix an Early Date IA 2/2018 Fix an Early Date	KONERU KARUNAKARA RAO Vs MYNENI MOHA KRISHNA	RAMA CHANDRA RAO GURRAM	KEERTHI KIRAN KOTA	VISAKHAPATNAM
45	AS/513/2011 IA 2/2011(ASMP 1783/2011) Stay Petition	GOVERNMENT OF A.P. REP. BY ITS SECRETARY Vs T. SAI LAKSHMAN	GP FOR APPEALS	V R REDDY KOVVURI J SESHAGIRI RAO	YSR KADAPA
46	AS/842/2011 AS/156/2009 AS/372/2009 AS/431/2007	SMT. T. PEDDA VEERAMMA (DIED) Vs T. DEVANARAYANA REDDY	M N NARASIMHA REDDY	SRINIVAS POLAVARAPU VEDULA SRINIVAS	CHITTOOR
47	AS/431/2007 IA 2/2007(ASMP 6748/2007) Condone Delay in Rep IA 4/2009(ASMP 4181/2009) Miscellaneous Petition IA 1/2019 Implead Petition	K. UMAPATI REDDY Vs GARAPATI VENKATARAMA KRISHNA RAO	J PRABHAKAR	VEDULA SRINIVAS S RAMA MOORTHY REDDY M PRASADA RAO	CHITTOOR
48	AS/156/2009 IA 1/2019 Condone Delay Petition IA 2/2019 Set Aside Abatement IA 3/2019 L R Petition	A.V.SRIDHAR REDDY CHITTOOR DISTRICT AND 6 OTHERS Vs CH.RAMANAIAH TIRUPATI CHITTOOR DISTRICT & 6 OTHERS	V SESA KUMARI G RAGHUPATHI REDDY	P GOVIND REDDY VEDULA SRINIVAS Y N VIVEKANANDA J PRABHAKAR	CHITTOOR
49	AS/372/2009 IA 1/2023 Miscellaneous Petition IA 2/2023 Direction Petition IA 3/2023 Direction Petition IA 4/2023 Condone Delay Petition IA 5/2023 Set Aside Abatement IA 6/2023 L R Petition IA 1/2024 Amendment Petition	SMT. SOORA MANJULA & 2 OTHERS TIRUPATHI CHITTOOR DISTRICT Vs A.V.SRIDHAR REDDY TIRUPATHI CHITTOOR DISTRICT AND 10 OTHERS	Y N VIVEKANANDA	SRINIVAS POLAVARAPU VEDULA SRINIVAS ELEVATED AS JUDGE A SYAM SUNDAR REDDY	CHITTOOR
50	AS/158/2014	P. RAVI KUMAR Vs P.RAMACHANDRA REDDY	V R REDDY KOVVURI	S S BHATT	CHITTOOR
51	FCA/109/2016 IA 1/2022 Fix an Early Date FCA/98/2016 FCA/146/2016	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	E SAMBASIVA PRATAP	P S P SURESH KUMAR SR APP BY M/S P S P SURESH KUMAR MEMO FILED VIDE USR NO.26375/24	KRISHNA

52	FCA/98/2016 IA 1/2016(FCAMP 235/2016) Suspension Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	E SAMBASIVA PRATAP	P S P SURESH KUMAR	KRISHNA
53	FCA/146/2016 IA 2/2016(FCAMP 362/2016) Direction Petition	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	P S P SURESH KUMAR	E SAMBASIVA PRATAP SRINIVAS KAPATIA	KRISHNA
54	CMA/351/2016	G A RAO KKD E.G.DIST Vs GOLLA ANNAMANI KKD E.G.DIST	WARDHANAPU VIJAYAVARDHN	C SHARAN REDDY SR - APP BY M/S.C SHARAN REDDY	EAST GODAVARI
55	CMA/861/2016	K S REDDY KURNOOL DIST Vs SMT. K LAXMI PRASANNA KURNOOL DIST	VMR LEGAL	K RATHANGA PANI REDDY	KURNOOL
56	AS/509/2017	BURRI VEERA VENKATA LAKSHMI Vs THE UCO BANK & ANOTHER	VENKATESWARA RAO GUDAPATI	E SAMBASIVA PRATAP	VISAKHAPATNAM
57	AS/604/2017	KORRAPROLU JAGADEESWARA REDDY GUNTUR DIST & 2 OTHERS Vs KALLAM ROHINI GUNTUR DIST & 6 OTHERS	SREENIVASA RAO VELIVELA	NIMMAGADDA SATYANARAYANA	GUNTUR
58	FCA/9/2020	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	PULIPATI RADHIKA	SR-SERVED.	CHITTOOR
59	CMA/158/2021	BADITHAMENI YAMUNA Vs PEMMADI SAMPATH VARMA	RAJA REDDY KONETI	R1 UNSERVED,	EAST GODAVARI
60	FCA/69/2022	xxxxxxxxxxxxx Vs xxxxxxxxxxxxx	KUMBHAM CHARITH KARTHIK	N SIVA REDDY	GUNTUR
61	CMA/240/2022	M.PRATAP REDDY Vs K.SRIVANI	VENKATASUBBAIAH V	LINGALA HAZARATHAIAH SR APP BY M/S LINGALA HAZARATHAIAH MEMO PROOF OF SERVICE FILED VIDE USR NO.55682/22. MATERIAL PAPER FILED VIDE USR NO.113752/23.	CHITTOOR

FOR HEARING

62	CMA/513/2008 CMA/380/2009 CRP/3045/2006 CRP/4572/2007	UNION OF INDIA Vs SRI O. SUBBARAMAREDDY & ANR	Y V ANIL KUMAR (Central Government Counsel)	R1 R2 R3 R4 R5 UNSERVED,R1, R2 SERVED	VISAKHAPATNAM
63	CRP/3045/2006	UNION OF INDIA Vs SHRI O.SUBBARAMAREDDY	Y V ANIL KUMAR (Central Government Counsel)	M/S INDUS LAW FIRM	VISAKHAPATNAM
64	CRP/4572/2007	UNION OF INDIA REP. BY CHIEF ENGINEER SOUTHERN ZONE-II Vs SHRI O. SUBBARAMAREDDY	Y V ANIL KUMAR	M/S INDUS LAW FIRM	VISAKHAPATNAM

65	CMA/380/2009 IA 1/2016(CMAMP 1179/2016) Fix an Early Date	UNION OF INDIA AND ANOTHER Vs SHRI O. SUBBARAMIREDDY AND ANOTHER	Y V ANIL KUMAR (Central Government Counsel)	M/S INDUS LAW FIRM	VISAKHAPATNAM
66	FCA/337/2009 FCA/318/2009	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SARVA BHOUMA RAO	MSVS SUDHA RANI	VISAKHAPATNAM
67	FCA/318/2009	xxxxxxxxxxxxxx Vs xxxxxxxxxxxxxx	K SARVA BHOUMA RAO	MSVS SUDHA RANI	VISAKHAPATNAM

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

(TO BE HEARD FROM MONDAY THE 22nd DAY TO FRIDAY THE 26th DAY OF APRIL 2024)
(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	LAAS/424/2005 LAAS/138/2018 LAAS/239/2018 LAAS/252/2005	THE LAND ACQUISITION OFFICER/SPECIAL DEPUTY COLLECTOR (LA) Vs MANNE SATYANARAYANAMURTH Y & 4 OTHERS	GP FOR APPEALS	B JAGADISH B JAGADISH - SC for Endowments for R5.	EAST GODAVARI
2	LAAS/252/2005 IA 5/2005(LAASMP 2486/2005) Addl. Evidence Petition	MANNE SATYANARAYANAMURTH Y Vs THE LAND ACQUISITION OFFICERSPECIAL DEPUTY COLLECTOR	CHALLA GUNARANJAN	M ADINARAYANA RAJU GP FOR APPEALS	EAST GODAVARI
3	LAAS/138/2018 IA 1/2018 Suspension Petition IA 2/2018 Vacate Stay Petition	SRI MANGIPUDI LAKSHMI NARSIMHAMGARI GARI SAMSKRUTHA VEDHA PATASHALA AND CHALIVENDRAM PEDDAPURAM Vs THE SPECIAL DEPUTY COLLECTOR	M ADINARAYANA RAJU	CHALLA GUNARANJAN	EAST GODAVARI
4	LAAS/239/2018	SMT.MANNE SUBBALAXMI Vs THE SPECIAL DEPUTY COLLECTOR(LAND ACQUISITION OFFICER) APPIIC LTD AND 7 OTHERS	CHALLA GUNARANJAN		EAST GODAVARI
5	LAAS/1759/2005 LAAS/1510/2005 LAAS/1740/2005	JALADI UMAMAHESWARA RAO Vs REVENUE DIVISIONAL OFFICER TENALI GUNTUR DISTRICT.	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
6	LAAS/1510/2005 IA 1/2022 Condone Delay in Rep IA 2/2022 Addl. Evidence Petition	JALADI VENKATESWARA RAO Vs RDO GUNTUR DISTRICT	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
7	LAAS/1740/2005	J. RAJENDRA PRASAD Vs RDO TENALI	VAJJHALA SATYANARAYANA PRASAD	P ROY REDDY E MADAN MOHAN RAO GP FOR APPEALS (AP)	GUNTUR
8	LAAS/448/2007	THE LAND ACQUISITION OFFICER Vs YALLA SEETHAYAMMA (DIED) PER LRS R-2 & R-3	GP FOR APPEALS (AP)	M V SURESH	EAST GODAVARI
9	LAAS/539/2007	RAVIPATI SRIVENKATA SATYANARAYANA (DIED) PER LRS A-2 TO 4 Vs THE LAND ACQUISITION OFFICER AND	KAKARA VENKATA RAO J U M V PRASAD	GP FOR APPEALS	EAST GODAVARI

10	LAAS/745/2007	KANDREGULA RAMA RAO Vs SPECIAL TAHSILDAR (LA) REVENUE DIVISION	T NAGARJUNA REDDY		VISAKHAPATNAM
11	LAAS/787/2007	PATAN RASOOL KHAN Vs THE REVENUE DIVISIONAL OFFICER- CUM-LAO	KARRI MURALI KRISHNA	GP FOR APPEALS	KURNOOL
12	LAAS/818/2007 IA 2/2010(XOBJ 13953/2010) Petition for Grounds IA 3/2011(XOBJ 4889/2011) Petition for Grounds	A. SAROJAMMA W/O LATE RAMA LAKSHMAPPA (DIED) PER LR Vs THE LAND ACQUISITION OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS	ANANTAPUR
13	LAAS/830/2007	D. BALA NAIK Vs THE SPECIAL DEPUTY COLLECTOR (LAO)	P VENGALA REDDY	SOLE RESPONDENT SERVED DT 16/10/2007	KURNOOL
14	LAAS/889/2007	SUREY SUBBA RAO(DIED) PER LR A- 2 TO 4 Vs THE SPL. DEPUTY COLLECTOR LAND ACQUISITION OFFICER	ELEVATED AS JUDGE	GP FOR APPEALS	EAST GODAVARI
15	LAAS/909/2007	KADAPA MANGAMMA Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
16	LAAS/914/2007	AVULA RAMAIAH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP) SOLE RESPONDENT APP BY G.P FOR APPEALS	YSR KADAPA
17	LAAS/918/2007	AVULA GOPALAIH Vs THE SPECIAL DEPUTY COLLECTOR (L.A.)	C V R RUDRA PRASAD	GP FOR APPEALS (AP)	YSR KADAPA
18	LAAS/1003/2007 IA 1/2014(LAASMP 1059/2014) Receive Docs Petition LAAS/1011/2007 LAAS/1014/2007	SAPPA MAHESWARA RAO Vs SPECIAL DEPUTY COLLECTOR LAND ACQUISITION OFFICER	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
19	LAAS/1011/2007 IA 1/2014(LAASMP 1058/2014) Receive Docs Petition IA 1/2020 Condone Delay Petition IA 2/2020 Set Aside Abatement IA 3/2020 L R Petition	SMT. SAPPA SATYAVATHI Vs SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	GP FOR APPEALS (AP) J UGRANARASIMHA	EAST GODAVARI
20	LAAS/1014/2007 IA 1/2014(LAASMP 1057/2014) Receive Docs Petition	BOTTA RAMAKRISHNA Vs SPECIAL DEPUTY COLLECTOR	G KRISHNA MURTHY	P ROY REDDY	EAST GODAVARI
21	LAAS/1012/2007	GAIL (INDIA) LIMITED Vs V. RAMAKRISHNA	KAKARA VENKATA RAO	BALAJI MEDAMALLI	WEST GODAVARI
22	LAAS/1023/2007	A.PADMAVTHAMMA (DIED) ON 5-8-2006 AFTER DISPOSAL OF OP.NO. Vs THE LAND ACQUISITION OFFICER/REVENUE DIVISIONAL OFFICER	L PRABHAKAR REDDY	GP FOR APPEALS SOLE RESPONDENT SERVED DT 7/12/2007	ANANTAPUR

23	LAAS/315/2008	EGA PITCHAIAHGARI NARSIMHAREDDY Vs EGA YEDDAREDDIGARI KONDAREDDY	MOHD HUSSAIN	M MEHDI HUSSAIN	YSR KADAPA
24	LAAS/326/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS R1 UNSERVED,SOLE RESPONDENT SERVED	ANANTAPUR
25	LAAS/328/2008	SESHAIAH Vs REVENUE DIVISIONAL OFFICER-CUM-LAND ACQUISITION OFFICER	B G UMA DEVI	R1 UNSERVED,SOLE RESPONDENT SERVED DT 21/6/2008	KURNOOL
26	LAAS/329/2008 IA 1/2023 L R Petition	KANCHAM CHOWDI REDDY Vs SPECIAL DEPUTY COLLECTOR	K VISWANATHA REDDY	GP FOR APPEALS	ANANTAPUR
27	LAAS/474/2008	PENUMATSA SUDHA MADHAVI Vs ALLU KACHERI NAIDU	K A NARASIMHAM	T NAGARJUNA REDDY R2 UNSERVED,R1 CH SIVA REDDY APPEARANCE R2 R3 NO APPEARANCE	VISAKHAPATNAM
28	LAAS/537/2008	KOTHAM ESWARA RAO Vs LAO & SPL.DY.COLLECTOR	MADHAVI PRIYA MANTENA	GP FOR APPEALS SOLE RESPONDENT SERVED ON 15/12/2008	EAST GODAVARI
29	LAAS/541/2008	VEESAM SATYAVAMMA Vs LAND ACQUISITION OFFICER AND SPECIAL DEPUTY COLLECTOR	A S C BOSE	B M PATRO R2 R3 R4 UNSERVED,R1 SERVED RR2 & 3 APP BY MR B M PATRO R4 SERVED	VISAKHAPATNAM
30	LAAS/435/2012	THE SPL. DY. COLLECTOR Vs G. SUBBARAYUDU	GP FOR APPEALS	K RATHANGA PANI REDDY	KURNOOL

FOR HEARING

31	CA/12/2015 IA 1/2015(APPL 902/2015) Suspension Petition CA/13/2015 CA/14/2015 CA/15/2015 CA/16/2015	PRINCIPAL SECRETARY Vs SRI BALUSULAMMA THAI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
32	CA/13/2015 IA 1/2015(APPL 903/2015) Suspension Petition	MS.ANURADHA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
33	CA/14/2015 IA 1/2015(APPL 904/2015) Suspension Petition	MR.SATYANARAYANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
34	CA/15/2015 IA 1/2015(APPL 905/2015) Suspension Petition	MR.G.SURI BABU Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI
35	CA/16/2015 IA 1/2015(APPL 906/2015) Suspension Petition	MR.K.V.RAMANA Vs SRI BALUSULAMMA THALLI TEMPLE COMMITTEE	THE ADVOCATE GENERAL (AP)	ELEVATED AS JUDGE K S MURTHY	WEST GODAVARI

36	CA/2/2016 IA 1/2016(APPL 68/2016) Suspension Petition	T.BABU RAO NAIDU W.G.DIST. Vs BEERAM VENKATA LAKSHMI SREEDHAR W.G.DIST. & 2 OTHERS	GP FOR REVENUE (AP)	SURUCHI	WEST GODAVARI
37	CA/3/2016 IA 1/2016(APPL 78/2016) Suspension Petition	T.VENUGOPAL Vs SMT.KARRI JAGGAYYAMMA	GP FOR REVENUE (AP)	G TUHIN KUMAR	VISAKHAPATNAM
38	CA/5/2016 IA 1/2016(APPL 292/2016) Suspension Petition	N.RAJASEKHAR ANANTAPUR DIST. Vs L. NARASIMHA REDDY ANANTAPUR DIST. & ANOTHER	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
39	CA/6/2016 IA 1/2016(APPL 296/2016) Suspension Petition	C.SATYANARAYANA Vs L.NARASIMHA REDDY	GP FOR CIVIL SUPPLIES (AP)	K SRINIVAS	ANANTAPUR
40	CA/14/2016 IA 1/2016(APPL 653/2016)- Stay Petition	B. RAM MOHAN Vs M/S SAI COMMUNICATIONS NETWORKS	ELEVATED AS JUDGE	J UGRANARASIMHA	GUNTUR

COURT NO. 17
THE HONOURABLE SRI JUSTICE G.NARENDAR
THE HONOURABLE SRI JUSTICE HARINATH.N

To be Heard From Monday The 22nd day to Friday The 26th day of April 2024 (After Completion of Division Bench Work - Proceedings Through Hybrid Mode)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	WA/1433/2004	VISAKHAPATNAM PORT TRUST Vs CH.MOHANA RAO	RAVITEJA PADIRI	A V S LAXMI	VISAKHAPATNAM
2	WP/21783/2004	THE GENERAL MANAGER Vs C.K.GOPALAN & ANR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	G SANYASI RAO	CHITTOOR
3	WA/1983/2005	THE GENERAL MANAGER TELECOM DIST TIRUPATI Vs B. HARI 29 OTHERS	RAVINDRA YANAMANDRA K ARUNA	K VENKATESWARA RAO P SARADA	CHITTOOR
4	WP/2931/2005	THE CHIEF POSTMASTER GENERAL Vs SRI A.V. BALESWARA RAO	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL)	HARINATH REDDY SOMAGUTTA	KRISHNA
5	WP/20778/2005 IA 1/2014(WPMP 44699/2014) Fix an Early Date	V. SRINIVASA RAO Vs THE ENGINEERING-IN-CHIEF	G V SUBBA RAO	P VIJAYA KUMARI S SIVA KUMARI	VISAKHAPATNAM
6	WP/21178/2005	M.D. MUNEERUDDIN Vs THE COMMANDANT	P S P SURESH KUMAR	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	VISAKHAPATNAM
7	WP/24512/2005 IA 1/2005(WPMP 31504/2005) Fix an Early Date	B.PRABHAKAR ANANTHAPUR DISTRICT. Vs THE CHIEF POST MASTER GENERAL HYDERABAD & 3 OTHERS	P NARASIMHULU	JUPUDI V K YAGNADUTT(CENTRAL GOVERNMENT COUNSEL) R S MURTHY	ANANTAPUR
8	WP/28092/2005	SRI V.VENKATESWARA RAO GUNTUR DISTRICT. Vs THE GENERAL MANAGER BSNLGUNTUR & ANOTHER	VENKATESWARLU POSANI	(SC FOR B S N L)	GUNTUR
9	WP/28094/2005 IA 1/2005(WPMP 36033/2005) Direction Petition	SRI M.I.KHADARI KAKINADA-5. Vs THE SR.DIVISIONAL PERSONNEL OFFICER VIJAYAWADA & 1	S ASHOK ANAND KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL) PUSHPINDER KAUR	EAST GODAVARI
10	WA/1173/2006	THE DEPOT MANAGER DHARMAVARAM Vs B. LAKSHMINARAYANAMMA ANANTHAPUR DISTRICT & 3 OTHERS	K VISWANATHAM (SC FOR APSRTC)	GP FOR LABOUR N ASWARTHA NARAYANA	ANANTAPUR
11	WP/14813/2006	K.NARAYANA RAO VIZIANAGARAM. Vs GOVT OF INDIA MINISTRY OF LAW & JUSTICE NEW DELHI.	J SUDHEER	DEPUTY SOLICITOR GENERAL OF INDIA	VIZIANAGARAM

12	WA/569/2007	S.R.V.B.S.J.B.M.R.COLLEGE E REP. BY ITS CORRESPONDENT & Vs DR.G.SURYANARAYANA MURTHY	K UDAYA SRI	P R PRASAD GP FOR EDUCATION	EAST GODAVARI
13	WA/885/2007	COROMANDAL FERTILIZERS LIMITED A COMPANY INCORPORATED Vs THE PRESIDING OFFICER INDUSTRIAL TRIBUNAL- CUM-LAOUR COURT	G V S GANESH	GP FOR LABOUR K UDAYA SRI	VISAKHAPATNAM
14	WA/1050/2007	THE GOVERNMENT OF A.P. REPRESENTED BY ITS PRL.SECRETARY Vs C.SATYA MURTHY PART TIME LECTURER IN ECONOMICS	GP FOR HIGHER EDUCATION	V SUDHAKAR REDDY	CHITTOOR
15	WA/1077/2007	THE PROJECT OFFICER ITDA PADERU Vs PANGI RAMA RAO S/O LATE PALSU	GP FOR SOCIAL WELFARE	K S MURTHY	VISAKHAPATNAM
16	WA/1093/2007	BOARD OF DIRECTORS Vs S.ADINARANYANA REDDY	K SRINIVASA MURTHY	J SIDDAIAH	YSR KADAPA
17	WA/98/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs N. SRINIVASA RAO	K UDAYA SRI	P SUBASH	GUNTUR
18	WA/117/2008	THE A.P. SOUTHERN POWER DISTRIBUTION CO. LTD. Vs K. KOSALANADHA REDDY S/O RAMI REDDY	K UDAYA SRI	P SUBASH	GUNTUR
19	WA/145/2008	THE GOVERNMENT OF A.P. REP. BY ITS SECRETARY Vs YALE MALLESHAPPA KANNADA HIGH SCHOOL	GP FOR SCHOOL EDUCATION (AP)	P GANGAIAH NAIDU N BHARAT BABU	KURNOOL
20	WA/166/2008	CHAITANYA GRAMEENA BANK Vs INDUSTRIAL TRIBUNAL- CUM-LABOUR COURT AT GUNTUR	K LAKSHMI NARASIMHA	GP FOR LABOUR (AP) P RAGHAVENDRA REDDY	GUNTUR
21	WA/241/2008 WA/142/2008	A P SOUTHERN DISTRIBUTION CO. LTD. REP. BY ITS Vs CHANCHALA VENKATYA SUDHAKAR	K UDAYA SRI	S RAVINDRANATH	CHITTOOR
22	WA/334/2008	THE SEC. BOARD OF INTERMEDIATE EDU. Vs N. NAGABHUSHANA REDDY & 3 ORS	C SINDHU KUMARI	V AJAYAKUMAR N ASHWANI KUMAR GP FOR HIGHER EDUCATION	YSR KADAPA
23	WP/2955/2011 IA 1/2013(WPMP 28820/2013) Direction Petition WP/30458/2010	SMT. CH. JHANSI LAXMI Vs THE UNION OF INDIA	M V J K KUMAR	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	KRISHNA

24	WP/30458/2010	UNION OF INDIA (UOI) REP. BY ITS GENERAL SECRETARY Vs CH.JHANSI LAKSHMI	MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	M V J K KUMAR	KRISHNA
25	MACMA/658/2015	ALLURI VENKATA SIVA SARADA VISAKHAPATNAM & 4 OTHERS Vs N SRINIVAS HYDERABAD & 2 OTHERS	G RAMA GOPAL	. KOTA SUBBA RAO AMANCHARLA SATISH BABU R1-UNSERVED R2-UNSERVED R3-APP. BY M/S AMANCHARLA SATISH BABU	VISAKHAPATNAM
26	MACMA/934/2015 IA 1/2015(MACMAMP 2353/2015) Stay Petition	THE DIVISIONAL MANAGER Vs EMANI VENKATA ARCHANA & 4 OTHERS	G HARAGOPAL	MADHAVA RAO NALLURI R2 & R3-APP. BY M/S MADHAVA RAO NALLURI R4 & R5-NOT NECESSARY PARTY VIDE C.T. R1-UNSERVED, RETURNED.	PRAKASAM
27	MACMA/1249/2015	A.P.S.R.T.C. & ANOTHER Vs PILLA VIJAYA BHASKARA NAIDU & 3 OTHERS	VINOD KUMAR TARLADA (SC FOR APSRTC)	A JAGANNADHA RAO	VIZIANAGARAM
28	MACMA/1466/2015	P. CHALAM & 2 OTHERS Vs PATHAN FARIDA KHATOON & ANOTHER	C M R VELU	NARESH BYRAPANENI R1-NOTICE SERVED R2-APP. BY NARESH BYRAPANENI	KURNOOL
29	MACMA/1648/2015	ICICI LOMBARD GENERAL INSURANCE CO.LTD. GUNTUR Vs DARUVURI SUBBAYAMMA GUNTUR DISTRICT & 3 OTHERS	GUDI SRINIVASU	GHANTA SRIDHAR R1 TO R3-APP. BY M/S GHANTA SRIDHAR R4-NOTICE SERVED.	GUNTUR
30	MACMA/1990/2015	RANIYAMMA @ RANEMMA @ N BABY RANI & 3 OTHERS Vs S AHMED SHARIEF CHITTOOR DIST & 2 OTHERS	SURESH KUMAR REDDY KALAVA	D KODANDARAMI REDDY T V SRI DEVI NARESH BYRAPANENI R1-APP. BY M/S K MAHADEVA R2-APP. BY M/S T V SRI DEVI R3-SERVED.	CHITTOOR

COURT NO. 22
THE HONOURABLE SRI JUSTICE RAVI NATH TILHARI
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

(TO BE HEARD FROM MONDAY THE 22nd DAY TO FRIDAY THE 26th DAY OF APRIL 2024)
(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	TREVC/81/2006	M/S. ASSOCIATED CONSTRUCTION COMPANY NAIDUPETA NELLORE DT. Vs STATE OF ANDHRA PRADESH	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD
2	TREVC/24/2008	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.ANDHRA VEMENTS LIMITED	GP FOR COMMERCIAL TAX	S DWARAKANATH	HYDERABAD
3	TREVC/39/2008	THE STATE OF ANDHRA PRADESH Vs M/S. SRI SRINIVASA POULATRY MEDICALS	GP FOR COMMERCIAL TAX	SHAIK JEELANI BASHA	HYDERABAD
4	TREVC/68/2008	THE STATE OF ANDHRA PRADESH Vs M/S. G.M.R. VASAVI INDUSTRIES	GP FOR COMMERCIAL TAX	S DWARAKANATH	HYDERABAD
5	TREVC/72/2008	THE STATE OF ANDHRA PRADESH Vs M/S. G.M.R. VASAVI INDUSTRIES	GP FOR COMMERCIAL TAX	S DWARAKANATH	HYDERABAD
6	TREVC/183/2008	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.SRI SRINIVASA POULTRY MEDICALS	GP FOR COMMERCIAL TAX		HYDERABAD
7	TREVC/28/2006	STATE OF A.P. REP. BY THE STAT Vs M/S. SARITA STEEL MILLS (P) LTD	GP FOR COMMERCIAL TAX	.	SRIKAKULAM
8	CEA/68/2006 IA 1/2010(CEAMP 5156/2010) Miscellaneous Petition	COMMISSIONER OF CENTRAL EXCISE Vs M/SULTRATECH CEMCO LTD [L & T LTD PREVIOUSLY]	Y N VIVEKANANDA	LAKSHMI KUMARAN & SRIDHARAN	CHITTOOR
9	CEA/67/2008	THE COMMISSIONER OFCENTRAL EXCISE VISAKHAPATNAM. Vs M/S MERCATOR LINES LIMITED MUMBAI.	Y N VIVEKANANDA	D V SITARAMAMURTHY	VISAKHAPATNAM
10	TREVC/111/2008	THE STATE OF ANDHRAPRADESH Vs KUSUMANCHI RAMESHWARA RAO TRADERS	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM

11	TREVC/209/2008	THE STATE OF ANDHRA PRADESH Vs M/S. LIMRA DOCTOR FEEDS	GP FOR COMMERCIAL TAX		
12	TREVC/216/2008	M/S.SRI BALAJI INDUSTRIES Vs THE SALES TAX APPELLATE TRIBUNAL	KARTHIK RAMANA PUTTAMREDDY	GP FOR COMMERCIAL TAX	CHITTOOR
13	TREVC/26/2009 TREVC/131/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.SRI KANYA ENTERPRISES	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
14	TREVC/131/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.BATCHALA BALAIAH AND COMPANY	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
15	TREVC/102/2009	THE SALES TAX APPELLATE TRIBUNAL Vs NAGARJUNA FERTILIZERS AND CHEMICALS LTD	GP FOR COMMERCIAL TAX	CH PUSHYAM KIRAN	VISAKHAPATNAM
16	TREVC/103/2009	THE SALES TAX APPELLATE TRIBUNAL Vs ASIAN BIO CHEMICALS	GP FOR COMMERCIAL TAX	M V J K KUMAR	VISAKHAPATNAM
17	TREVC/128/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.SANTHOSHI MATHA OIL PACKING INDUSTRIES	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
18	TREVC/186/2009	THE STATE OF A.P. Vs M/S. BATCHALA BALAIAH & CO.	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
19	TREVC/189/2009	THE SALES TAX APPELLATE TRIBUNAL Vs M/S.VENKAT PHARMA LTD	GP FOR COMMERCIAL TAX	A V A SIVA KARTIKEYA	VISAKHAPATNAM
20	TREVC/191/2009	THE STATE OF A.P. Vs SIGMUND PROMEDICA	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
21	TREVC/193/2009	THE STATE OF AP REP.BY STATE REPRESENTATIVE BEFORE STAT Vs THE AHAMEDABAD ELECTRICITY COMPANY LIMITED AHAMEDABAD	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	VISAKHAPATNAM
22	TREVC/198/2009	M/S. D. VISWANATHA REDDY & CO. Vs STATE OF A.P.	VENKATRAM REDDY MANTUR	GP FOR COMMERCIAL TAX	KURNOOL
23	TREVC/199/2009	THE STATE OF A.P. Vs M/S. MALLAIAH & SONS EDIBLE OILS PVT. LTD	GP FOR COMMERCIAL TAX	SHAIK JEELANI BASHA	VISAKHAPATNAM

24	TREVC/204/2009	THE STATE OF AP. REP.BNY STATE REPRESENTATIVE BEFORE STAT Vs M/S SANTHOSHIMATHA OIL PACKING INDUSTRIES KAKINADA.	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
25	TREVC/216/2009	THE SALES TAX APPELLATE TRIBUNAL Vs EXCEL MARKET	GP FOR COMMERCIAL TAX		VISAKHAPATNAM
26	TREVC/218/2009	THE SALES TAX APPELLATE TRIBUNAL Vs SIGMUND PROMEDICA	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
27	TREVC/219/2009	THE STATE OF AP REP.BY STATE REPRESENTATIVE BEFORE STAT Vs SIGMUND PROMEDICA VIJAYAWADA.	GP FOR COMMERCIAL TAX	S R R VISWANATH	VISAKHAPATNAM
28	TREVC/207/2010	THE STATE OF ANDHRA PRADESH Vs M/S BHAGYA LAKSHMI VEGETABLE PRODUCTS LTD.	GP FOR COMMERCIAL TAX	BHASKAR REDDY VEMIREDDY	HYDERABAD
29	TREVC/209/2010	THE STATE OF ANDHRA PRADESH REP BY STAT VISAKHAPATNAM Vs M/S. VIJAY VENKATA DURGA OIL TRADERS VIJAYAWADA	GP FOR COMMERCIAL TAX	KARTHIK RAMANA PUTTAMREDDY	VISAKHAPATNAM
30	TREVC/218/2010	M/S. SUDALAGUNTA HOTELS LIMITED CHITTOOR DISTRICT Vs STATE OF A.P. REP BY ITS SATE REP. HYDERABAD	BHASKAR REDDY VEMIREDDY	GP FOR COMMERCIAL TAX	HYDERABAD

COURT NO. 11
THE HONOURABLE SRI JUSTICE R RAGHUNANDAN RAO

(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
1	WP/19953/2006	THABETI MANIMALA D/O PRASADA RAO Vs IBRAHIMPATNAM GRAM PANCHAYAT REP BY	K CHAITANYA	G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA) GP FOR REVENUE I KOTI REDDY	KRISHNA
ADMISSION (PANCHAYAT RAJ)					
2	WP/32760/2012 IA 1/2012(WPMP 41733/2012) Direction Petition IA 1/2013(WPMP 1516/2013) Implead Petition IA 2/2013(WPMP 9143/2013) Direction Petition	TOMU AMMAJI Vs THE GRAM PANCHAYAT DUSARIPAMU	K VENKATESH	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE	EAST GODAVARI
3	WP/12470/2013 IA 1/2013(WPMP 15387/2013) Direction Petition	KEERTHISESHULU SRI GUDLA SRIRAMULU WELFARE SOCIETY Vs THE STATE OF ANDHRA PRADESH	CHETLURU SREENIVAS	GP FOR PANCHAYAT RAJ & RURAL DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) T S VENKATARAMANA	KRISHNA
4	WP/14099/2013 IA 1/2013(WPMP 17208/2013) Suspension Petition	K. MANOHAR RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	PASALA PONNA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
5	WP/35409/2013 IA 1/2013(WPMP 44007/2013) Stay Petition	SRI ABHANJANEYA SWAMY MALLADI BOATS AND SAND WORKERS Vs THE STATE OF ANDHRA PRADESH	JAMI MADHAVI	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR MINES AND GEOLOGY	GUNTUR
6	WP/36376/2013 IA 1/2013(WPMP 45216/2013) Suspension Petition	PUPPALA SRINIVAS Vs STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR PANCHAYAT RAJ & RURAL DEV A S C BOSE	WEST GODAVARI
7	WP/37579/2013 IA 1/2013(WPMP 46760/2013) Direction Petition	PERSON-IN-CHARGE THE GAYATHRI SAND GUNTUR DIST & ANR Vs PRL SECY I & C DEPT. HYD & 3 OTHERS	B.JAYA PRABHAKARA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE GP FOR MINES AND GEOLOGY	GUNTUR
8	WP/14666/2014 IA 1/2014(WVMP 1405/2014) Vacate Stay Petition IA 3/2014(WPMP 31518/2014) Direction Petition IA 6/2014(WPMP 81843/2014) Vacation Motion Letter IA 1/2023 Permission Petition	CHALASANI SIVA RAMA PRASAD Vs GOVERNMENT OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	KRISHNA

INTERLOCUTORY(PANCHAYAT RAJ)

9	WP/6210/2008 IA 1/2015(WVMP 897/2015) Vacate Stay Petition	ARUNA PAPER-BOARDS MILLS P LTD. W.G. DIST. Vs THE GRAM PANCHAYAT W.G. DIST. & 3 OTHERS	M V DURGA PRASAD	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M PRABHAKARA RAO A S C BOSE GP FOR PANCHAYAT RAJ RURAL DEV (AP) I KOTI REDDY GP FOR PANCHAYAT RAJ & RURAL DEV (AP)	WEST GODAVARI
10	WP/24196/2008 IA 2/2008(WPMP 31533/2008) Direction Petition IA 1/2012(WPMP 16591/2012) Amendment Petition	SRI GARIKIPATI SAMBA SIVA RAO Vs THE GRAMPANCHAYAT VENTRAPRAGADA REPTD BY ITS	N (P) ANJANA DEVI SATYANARAYANA	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M R K CHAKRAVARTHY TURAGA SAI SURYA GP FOR REVENUE	KRISHNA
11	WP/12462/2011 IA 1/2017(WVMP 1262/2017) Vacate Stay Petition IA 1/2023 Leave Petition IA 2/2023 Permission Petition IA 3/2023 Additional Material Petition	R. SRIHARI RAO Vs GOVERNMENT OF ANDHRA PRADESH REP BY ITS	PONNADA SREE VYAS	GP FOR PANCHAYAT RAJ & RURAL DEV NIMMAGADDA SATYANARAYANA GP FOR PANCHAYAT RAJ RURAL DEV (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE GP FOR PANCHAYAT RAJ & RURAL DEV (AP)	WEST GODAVARI
12	WP/18838/2011 IA 1/2011(WVMP 2631/2011) Vacate Stay Petition	DUMPA RAMANAMMA Vs THE DISTRICT COLLECTOR (PANCHAYAT RAJ DEPARTMENT).	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM
13	WP/22053/2011 IA 1/2011(WPMP 26862/2011) Direction Petition IA 1/2012(WPMP 24419/2012) Implead Petition	PADALA JANAKIRAMAIAH E.G.DISTRICT. & 5 OTHERS Vs DIRECTOR OF TOWN&COUNTRY PLANNING HYD & 4 OTHERS	M S R SHASHIBUSHAN	GP FOR IRRIGATION & COMM AREA DEV GP FOR MUNICIPAL ADMN URBAN DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) M SIVANANDA KUMAR	EAST GODAVARI
14	WP/26211/2011 IA 1/2011(WPMP 32359/2011) Injunction Petition IA 1/2023 Restoration Petition	SRI NETTIKANTI ANJANEYA SWAMY VARI DEVASTHANAM Vs STATE OF A.P. REP.BY ITS PRINCIPAL SECRETARY	G RAMANA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV	ANANTAPUR
15	WP/30375/2011 IA 1/2012(WVMP 170/2012) Vacate Stay Petition IA 1/2015(WPMP 4771/2015) L R Petition IA 1/2023 Leave Petition	T.SUBRAHMANYA BRAHMAJI RAO Vs TADIMALLA GRAM PANCHAYAT REP.BY ITS VILLAGE SECRETARY	V S R ANJANEYALU	N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR ROADS BUILDINGS VENKATESWARA RAO GUDAPATI GP FOR REVENUE GP FOR ROADS BUILDINGS (AP) G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	WEST GODAVARI
16	WP/541/2012 IA 2/2012(WVMP 740/2012) Vacate Stay Petition	KOLLA NARAYYA Vs THE SUPERINTENDING ENGINEER	...	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT M RAVINDRANATH REDDY GP FOR REVENUE	PRAKASAM
17	WP/1620/2013 IA 1/2013(WPMP 1951/2013) Direction Petition IA 2/2013(WPMP 1952/2013) Direction Petition	A. EKAMBARAM REDDY Vs THE CHANDRAGIRI GRAMPANCHAYAT	O MANOHER REDDY	VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT P VENKATA RAMA SARMA	CHITTOOR

18	WP/2696/2013 IA 1/2013(WVMP 2101/2013) Vacate Stay Petition IA 2/2013(WVMP 3007/2013) Vacate Stay Petition IA 8/2013(WVMP 38795/2013) Vacate Stay Petition	DEVATHI KARTHIK S/O.D.VARA PRASAD Vs THE PANCHAYAT SECRETARY GRAM PANCHAYAT OFFICE DARSI	P V A PADMANABHAM	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT GP FOR MUNICIPAL ADMN & URBAN DEV G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA) SITA RAM CHAPARLA	PRAKASAM
19	WP/4766/2013 IA 1/2013(WVMP 1640/2013) Vacate Stay Petition	KONDURU VENKATA KRISHNA REDDY Vs THE DISTRICT COLLECTOR	O MANOHER REDDY	M RAVINDRANATH REDDY(SC FOR APSHC) SUDHAKAR REDDY T (SC FOR APSHC) CH VEDAVANI GP FOR REVENUE	SPS NELLORE
20	WP/12296/2013 IA 1/2013(WPMP 15195/2013) Direction Petition IA 2/2013(WPMP 18707/2013) Suspension Petition	K. MANOHAR Vs THE GOVERNMENT OF A.P REP. BY ITS PRINCIPAL SECRETARY	PASALA PONNA RAO	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR HOME M S P KAMARAJU CH VEDAVANI GP FOR REVENUE	YSR KADAPA
21	WP/24702/2013 IA 1/2013(WPMP 30432/2013) Direction Petition	SRI LAKSHMI SAL TOWERS OWNERS WELFARE ASSOCIATION Vs THE DISTRICT COLLECTOR WEST GODAVARI DISTRICT ELURU.	S APPADHARA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV SITA RAM CHAPARLA SUDHAKARA RAO AMBATI K VENKATESH	WEST GODAVARI
22	WP/30424/2013 IA 1/2013(WPMP 37773/2013) Suspension Petition	VASTHI MURALIDHAR Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	GP FOR PANCHAYAT RAJ & RURAL DEV Y RAMA RAO(SC FOR APHC) GP FOR MUNICIPAL ADMN URBAN DEV B HANUMANTHA RAO (SC FOR KUR NEL MC)	KURNOOL
23	WP/33159/2013 IA 1/2013(WVMP 4021/2013) Vacate Stay Petition	V.VENKATA SUBBA REDDY Vs GOVERNMENT OF A.P.	J JANAKIRAMI REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE SRINIVASA RAO MADIRAJU	KURNOOL

FINAL HEARING(P.RAJ-RURAL DEV.)

24	WP/23290/2008 WP/23033/2008 WP/23346/2008	KOTLA VENKATA RAMAKRISHNA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	WEST GODAVARI
25	WP/23033/2008	KOTLA VENKATA RAMAKRISHNA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	EAST GODAVARI
26	WP/23346/2008	K.V.S.RAJA Vs THE GOVERNMENT OF ANDHRA PRADESH	N SIVA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	EAST GODAVARI
27	WP/27827/2008 IA 1/2023 Implead Petition	CHERUKURI NARASIMHASWAMY (DIED) PER LRS 2 TO 4 Vs THE GRAM PANCHAYAT SANTHANUTHALAPADU REP.BY ITS	V MALLIK	VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT G VENKAT REDDY T V SRI DEVI MADHAVA RAO NALLURI	PRAKASAM

28	WP/23905/2009 IA 1/2009(WPMP 31065/2009) Direction Petition IA 1/2023 Amendment Petition	SRI CHINNI ARJUNARAO Vs THE GOVERNMENT OF A.P	D LALITHA PRASAD	GP FOR PANCHAYAT RAJ & RURAL DEV M PRABHAKAR RAO GP FOR REVENUE	WEST GODAVARI
29	WP/28002/2009 IA 1/2009(WPMP 36464/2009) Direction Petition	C. VENKATAMUNI REDDY Vs THE DISTRICT COLLECTOR	A CHANDRAI H NAIDU	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT G SESHADRI(SC FOR MPP ZPP) R CHANDRA REDDY	CHITTOOR
30	WP/12104/2010 IA 1/2010(WPMP 15259/2010) Suspension Petition	CHINTALA PADMA W/O. VENKATA RAO Vs THE EXECUTIVE ENGINEER RWS & S DIVISION	M V RAJA RAAM	GP FOR PANCHAYAT RAJ & RURAL DEV	PRAKASAM
31	WP/7062/2011 IA 1/2011(WPMP 8820/2011) Direction Petition	MANDALA PRAJA PARISHAD Vs THE GOVERNMENT OF ANDHRA PRADESH	K S MURTHY	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE G ELISHA	EAST GODAVARI
32	WP/19733/2011 IA 1/2011(WPMP 23889/2011) Direction Petition	GONELA SATYANARAYANA Vs THE DISTRICT COLLECTOR	GP FOR PANCHAYAT RAJ & RURAL DEV B ADINARAYANA RAO GP FOR COOPERATION KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	KRISHNA
33	WP/21676/2011 IA 1/2011(WPMP 26413/2011) Direction Petition	M. SANTAMMA Vs THE GRAMA PANCHAYAT MUTYALAREDDIPALLI	B V APARNA LAKSHMI	G RAMACHANDRA REDDY(SC FOR TUDA) CH VEDAVANI MUNI REDDY PERURU (SC FOR TUDA)	CHITTOOR
34	WP/24570/2011 IA 1/2011(WPMP 30170/2011) Direction Petition	VANGURU SIVASATYANARAYANA Vs GOVERNMENT OF ANDHRA PRADESH	M/S INDUS LAW FIRM	GP FOR PANCHAYAT RAJ & RURAL DEV	KRISHNA
35	WP/25651/2011 IA 1/2023 Implead Petition	SRI SAI KRISHNA EXPORTS Vs GOVERNMENT OF ANDHRA PRADESH	KOTI REDDY IDAMAKANTI	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE	PRAKASAM
36	WP/31197/2011	MUPPALLA HANUMANTHA RAO Vs THE DIVISIONAL PANCHAYAT OFFICER	GP FOR PANCHAYAT RAJ & RURAL DEV G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	GUNTUR
37	WP/11714/2012 IA 1/2012(WPMP 14747/2012) Direction Petition IA 1/2023 Leave Petition	KURVA KARENNA KURNOOL DIST Vs PRL SECY PANCHAYAT RAJ DEPT HYD 3 OT	A KRISHNAM RAJU	GP FOR PANCHAYAT RAJ RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT CH VEDAVANI GP FOR REVENUE	KURNOOL
38	WP/18692/2013 IA 1/2013(WPMP 22855/2013) Direction Petition	M.YAGAMURTHY S/O. M MUNASWAMY Vs THE GOVERNMENT OF ANDHRA PRADESH	T C KRISHNAN	GP FOR PANCHAYAT RAJ & RURAL DEV	CHITTOOR

39	WP/18694/2013 IA 1/2013(WPMP 22857/2013) Direction Petition	K M RAMA MOORTHY Vs THE GOVERNMENT OF ANDHRA PRADESH	T C KRISHNAN	GP FOR PANCHAYAT RAJ & RURAL DEV	CHITTOOR
40	WP/18800/2013 IA 1/2013(WPMP 22979/2013) Stay Petition	MUTHYALA CHANDRAYUDU S/O ANKAIAH Vs THE STATE OF A.P.	KASA JAGANMOHAN REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV	YSR KADAPA
41	WP/18830/2013 IA 1/2013(WPMP 23008/2013) Stay Petition IA 1/2015(WPMP 9495/2015) Fix an Early Date	M.KARUNAKAR REDDY Vs THE GOVERNMENT OF A.P. REP BY ITS PRINCIPAL SECRETARY	B SHIVA KUMAR	GP FOR PANCHAYAT RAJ & RURAL DEV	KURNOOL
42	WP/19029/2013 IA 1/2013(WPMP 23254/2013) Direction Petition	K.SATYANARAYANA Vs THE GOVERNMENT OF ANDHRA PRADESH.	GP FOR PANCHAYAT RAJ & RURAL DEV	ANANTAPUR
43	WP/19050/2013 IA 1/2013(WPMP 23273/2013) Direction Petition	P. CHENCHU LAKSHMI Vs THE STATE OF ANDHRA PRADESH REP. BY ITS	SURESH KUMAR REDDY KALAVA	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE	CHITTOOR
44	WP/19157/2013 IA 1/2013(WPMP 23425/2013) Direction Petition	T. SUBBA RAJU Vs THE STATE OF A.P. REP. BY ITS PRINCIPAL SECRETARY	S RAJESWARA REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE N ASHWANI KUMAR	YSR KADAPA
45	WP/19180/2013 IA 1/2013(WPMP 23450/2013) Direction Petition	GINJU PITCHAIAH Vs THE GOVERNMENT OF A.P.	Y NAGI REDDY	GP FOR PANCHAYAT RAJ & RURAL DEV VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT	PRAKASAM
46	WP/34453/2013 IA 1/2013(WPMP 42871/2013) Direction Petition	UPADHYAYA NAGAR RESIDENTS WELFARE ASSOCIATION Vs THE STATE OF A.P	P HEMACHANDRA	GP FOR REVENUE	CHITTOOR
47	WP/36531/2013 IA 1/2013(WPMP 45419/2013) Direction Petition WP/8042/2015	KOSURI RAMU Vs THE GOVERNMENT OF ANDHRA PRADESH	GHANTASALA UDAYA BHASKAR	GP FOR PANCHAYAT RAJ & RURAL DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
48	WP/8042/2015 IA 1/2015(WVMP 3487/2015) Vacate Stay Petition IA 3/2015(WPMP 20285/2015) Implead Petition	MERUGA SURESH Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	TURAGA SAI SURYA A S C BOSE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT)	KRISHNA
49	WP/37483/2013 IA 1/2013(WPMP 46635/2013) Direction Petition	VEMULAPALLI SRIDEVI Vs THE GOVERNEMENT OF ANDHRA PRADESH	GADDAM SRINIVAS	GP FOR PANCHAYAT RAJ & RURAL DEV GP FOR REVENUE GP FOR MINES AND GEOLOGY GP FOR GENERAL ADMINISTRATION	GUNTUR
50	WP/31989/2014 IA 1/2014(WPMP 39994/2014)-Direction Petition	NALLAGACHHU SRINIVASA RAO KRISHNA DIST & ANOTHER Vs PRL SECY PR DEPT STATE OF AP HYD & 6 OTHERS	B SOMASEKHAR	GP FOR PANCHAYAT RAJ & RURAL DEV (AP) A S C BOSE NARASIMHA RAO M R L	KRISHNA

COURT NO. 8
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (ENDOWMENTS)					
1	WP/19474/2016 IA 1/2016(WPMP 23882/2016) Direction Petition IA 1/2018 Permission Petition	SRI SEETHARAMA KALAYANA MANDAPAM Vs THE STATE OF ANDHRA PRADESH	J.V.PHANIDUTH	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	KRISHNA
2	WP/21021/2017 IA 1/2017(WVMP 3395/2017) Vacate Stay Petition IA 2/2017(WVMP 3822/2017) Vacate Stay Petition IA 3/2017(WPMP 25843/2017) Stay Petition IA 1/2023 Fix an Early Date WP/24498/2014	S. SRIRANGA NAYAKULU Vs THE STATE OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS (AP) T BALAJI ELEVATED AS JUDGE	EAST GODAVARI
3	WP/24498/2014 IA 2/2014(WPMP 38658/2014) Implead Petition IA 5/2014(WVMP 167046/2014) Vacate Stay Petition IA 1/2015(WVMP 148505/2015) Vacate Stay Petition IA 1/2017(WPMP 23902/2017) Miscellaneous Petition IA 2/2017(WPMP 27796/2017) Additional Material Petition IA 1/2023 Fix an Early Date	S. SRIRANGA NAYAKULU Vs THE GOVT. OF ANDHRA PRADESH	D V SASIDHAR	GP FOR ENDOWMENTS (AP) T BALAJI T S RAYALU	EAST GODAVARI
4	WP/42037/2017 IA 1/2017(WPMP 52140/2017) Direction Petition WP/33475/2016	D.RUDRA KUMAR REDDY Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR ENDOWMENTS (AP) MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	SPS NELLORE
5	WP/33475/2016 IA 1/2016(WPMP 41347/2016) Direction Petition	ARAVA SEKHAR Vs THE STATE OF ANDHRA PRADESH REP ITS PRINCIPAL SECRETARY	SIVAPRASAD REDDY VENATI	GP FOR ENDOWMENTS (AP) A SREEKANTH REDDY(SC FOR ENDOW RS)	SPS NELLORE
6	WP/29804/2018 IA 1/2018 Suspension Petition	YARRAVARAPU SANYASAMMA Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	GP FOR ENDOWMENTS (AP) JAGADISH KUAMAR BATCHU GP FOR REGISTRATION AND STAMPS (AP)	VISAKHAPATNAM
7	WP/39510/2018 IA 1/2018 Suspension Petition WP/37497/2018	VUDATALA VENKATESWARA RAO Vs THE STATE OF ANDHRA PRADESH	M V SURESH	GP FOR ENDOWMENTS (AP) G VASANTHA RAYUDU PULIPATI RADHIKA	WEST GODAVARI
8	WP/37497/2018 IA 1/2018 Suspension Petition	VUDATALA MADHUSUDHANA RAO Vs STATE OF ANDHRA PRADESH	G VASANTHA RAYUDU	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	WEST GODAVARI

INTERLOCUTORY

9	WP/15463/2010 IA 1/2011(WPMP 6043/2011) Implead Petition IA 2/2011(WPMP 6044/2011)	ORIENTAL SAATVIC FOOD PRODUCTS AND CONCEPTS (INDIA) Vs THE STATE OF A.P.	M R S SRINIVAS	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) T V S KUMAR GP FOR REVENUE	VIZIANAGARAM
	IA 1/2015(WPMP 50468/2015) Permission Petition				
10	WP/18974/2010	GALI NIRMALA & 5 ORS. Vs REV. (ENDOWMENTS) DEPT. & 5 ORS.	B SESIBUSHAN RAO	GP FOR ENDOWMENTS B PRUDHVI KUMAR (SC FOR APSCCFC) B PRAKASAM (SC FOR AP APSCCFC) MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	PRAKASAM
11	WP/23788/2011 IA 1/2011(WPMP 29153/2011) Stay Petition IA 2/2011(WPMP 29154/2011) Direction Petition	SIVARATHRI AKKAIH Vs THE STATE OF ANDHRA PRADESH	VELAGANI NARASIMHULU	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO	PRAKASAM
12	WP/20243/2018 IA 1/2018 Direction Petition	AVANIGADDA SURYAPRAKASH Vs THE STATE OF ANDHRA PRADESH	C SINDHU KUMARI	GP FOR ENDOWMENTS (AP) P PADMAVATHI	KRISHNA

FINAL HEARING

13	WP/11774/2009 IA 1/2009(WVMP 3193/2009) Vacate Stay Petition WP/18038/2019 WP/20220/2016 WP/23307/2009	TANNEERU VEERA VENKATA RAMESH Vs THE ASSISTANT COMMISSIONER	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS GP FOR REVENUE PULIPATI RADHIKA	WEST GODAVARI
14	WP/23307/2009	TANNEERU VEERA VENKATA RAMESH Vs THE JOINT COLLECTOR	RAMAKRISHNA AKURATHI	GP FOR REVENUE PULIPATI RADHIKA GP FOR ENDOWMENTS	WEST GODAVARI
15	WP/20220/2016 IA 1/2016(WVMP 2579/2016) Vacate Stay Petition	TANNEERU VEERA VENKATA RAMESH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD) ELEVATED AS JUDGE GP FOR REVENUE (AP) PULIPATI RADHIKA	WEST GODAVARI
16	WP/18038/2019 IA 1/2019 Direction Petition	TANNEERU VEERA VENKATA RAMESH Vs THE STATE OF ANDHRA PRADESH	RAMAKRISHNA AKURATHI	GP FOR ENDOWMENTS (AP) PULIPATI RADHIKA	WEST GODAVARI

SPECIALY IDENTIFIED CASES

17	WP/17659/2008 IA 1/2008(WVMP 3302/2008) Vacate Stay Petition	SMT. PILLA JAYALAKSHMI Vs THE GOVERNMENT OF ANDHRA PRADESH	A V S LAXMI	GP FOR ENDOWMENTS JAGADISH KUAMAR BATCHU	VISAKHAPATNAM
18	WP/26623/2008	B. JAGADEESH BHATTACHARYULU Vs GOVT. OF ANDHRA PRADESH	K S MURTHY	GP FOR ENDOWMENTS K MADHAVA REDDY (SC FOR ENDOWMENTS AR) VENKAT CHALLA	EAST GODAVARI

19	WP/16288/2009 IA 1/2009(WPMP 21382/2009) Suspension Petition	SRI CHUNDURU GOPALA KRISHNA MURTHY (DIED) Vs THE COMMISSIONER OF ENDOWMENTS GOVERNMENT OF	D V SASIDHAR	GP FOR ENDOWMENTS P PADMAVATHI PADMAVATHI PADNAVIS R2 UNSERVED,APPELLANT 1 UNSERVED ON 08-11- 2021 APPELLANT UNSERVED ON 15-11-2021 CH.GOPALA KRISHNA UNSERVED ON 27-01-2022	KRISHNA
20	WP/3149/2010	U. PALLESWARA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR MINES AND GEOLOGY GP FOR REVENUE	EAST GODAVARI
21	WP/13887/2010 IA 1/2010(WVMP 3283/2010) Vacate Stay Petition IA 2/2010(WPMP 17476/2010) Direction Petition IA 1/2020 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	TANEM DHARMARAJU Vs GOVERNMENT OF A.P. REP. BY ITS REGIONAL JOINT	SRINIVAS DAMMALAPATI VENKATESWARLU NIMMAGADDA	GP FOR ENDOWMENTS V T M PRASAD SC FOR ENDOWNMENTS NARAM NAGESWARA RAO	WEST GODAVARI
22	WP/17511/2010 IA 1/2010(WVMP 4410/2010) Vacate Stay Petition IA 1/2011(WVMP 2037/2011) Vacate Stay Petition	MITTANOSALA BHARATHA RAO Vs GOVERNMENT OF ANDHRA PRADESH	K S MURTHY PADMAVATHI PADNAVIS GP FOR ENDOWMENTS	GUNTUR
23	WP/31292/2010 IA 1/2010(WPMP 39807/2010) Direction Petition	B.SUDHARSHAN REDDY Vs THE GOVERNMENT OF ANDHRA PRADESH	M RADHAKRISHNA	GP FOR ENDOWMENTS G RAMANA RAO (SC FOR ENDOWNMENTS RAYALASEEMAREGION)	CHITTOOR
24	WP/522/2011	LALITHA VARMA Vs THE GOVERNMENT OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR ENDOWMENTS K R PRABHAKAR(SC FOR S S H MUTT) GP FOR REVENUE GP FOR ASSIGNMENT (AP)	CHITTOOR
25	WP/10143/2011 IA 1/2011(WPMP 12490/2011) Direction Petition	TIRUPATI URBAN DEVELOPMENT AUTHORITY Vs THE GOVERNMENT OF ANDHRA PRADESH	T V S KUMAR	GP FOR ENDOWMENTS SIVAPRASAD REDDY VENATI SUNITA NAWANDAR	CHITTOOR
26	WP/22881/2011 IA 1/2011(WPMP 27980/2011) Stay Petition	PEDDIMSETTY SATYAM E.G.DISTRICT & ANOTHER Vs COMMISSIONER ENDOWNMENTS DEPT. & ANOTHER	E V V S RAVI KUMAR	GP FOR ENDOWMENTS T BALAJI	EAST GODAVARI
27	WP/23241/2011 IA 1/2016(WPMP 52176/2016) L R Petition	G. VIJAYAN CHITTOOR DIST. & ANR. Vs THE COMMISSIONER OF ENDOWNMENTSHYDERABA D & 2 OTRS.	T JANARDHAN RAO	GP FOR ENDOWMENTS N BHARAT BABU	CHITTOOR
28	WP/30362/2011 IA 1/2011(WPMP 37609/2011) Suspension Petition	VUCHA JAYALAKSHMI KRISHNA DIST.. Vs SECY REVENUE & 3 OTHERS	KAVITHA GOTTIPATI	GP FOR ENDOWMENTS V SESA KUMARI	KRISHNA

29	WP/36805/2012 IA 1/2012(WPMP 46723/2012) Direction Petition IA 1/2015(WPMP 64151/2015) Fix an Early Date IA 1/2023 Leave Petition WP/36819/2012	S. SADASIVAIAH Vs THE ASSISTANT COMMISSIONER OF ENDOWMENTS/FIT PERSON	S S BHATT	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD)	CHITTOOR
30	WP/36819/2012 IA 1/2012(WPMP 46737/2012) Direction Petition IA 2/2013(WPMP 29643/2013) Suspension Petition IA 1/2015(WPMP 15378/2015) Fix an Early Date IA 1/2023 Leave Petition IA 2/2023 Additional Material Petition IA 1/2024 Additional Material Petition	N. KOTESWARA REDDY Vs THE ASSISTANT COMMISSIONER OF ENDOWMENTS/FIT PERSON	S S BHATT	GP FOR ENDOWMENTS A SUMANTH (SC FOR TTD)	CHITTOOR
31	WP/4510/2013 IA 1/2013(WPMP 5632/2013) Suspension Petition	A.SHABEER AHMED Vs THE DIRECTOR OF MINES & GEOLOGY	M VENKATA RAMANA REDDY	GP FOR MINES AND GEOLOGY GP FOR PANCHAYAT RAJ RURAL DEV	CHITTOOR
32	WP/11380/2013 IA 1/2013(WPMP 14107/2013) Direction Petition	V.V. PEERAI AH Vs THE STATE DIRECTOR	S V INDIRA	RAJENDRA BUSSA GP FOR HOME M A MUJEEB G KOTINAGULU GP FOR REVENUE SREEKANTH REDDY AMBATI	YSR KADAPA
33	WP/13041/2013 IA 1/2013(WPMP 16025/2013) Suspension Petition IA 1/2014(WVMP 858/2014) Vacate Stay Petition IA 1/2024 Leave Petition	V.V. BALA KRISHNA RAO Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	SITA RAM CHAPARLA	GP FOR MINES AND GEOLOGY GP FOR INDUSTRIES & COMMERCE	WEST GODAVARI
34	WP/13421/2013 IA 1/2022 Vacate Stay Petition	REVULA VENKATESWARLU & 5 ORS. Vs COMMR. OF ENDOWMENTS HYD. & 2 ORS.	VENKATESWARLU POSANI	GP FOR ENDOWMENTS MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	PRAKASAM
35	WP/13515/2013 IA 1/2013(WPMP 16571/2013) Direction Petition	U. RAJAGOPAL Vs SECY. IND. & COM. & 3 ORS.	J M NAIDU	GP FOR MINES AND GEOLOGY GP FOR REVENUE	CHITTOOR
36	WP/13911/2013 IA 1/2013(WPMP 17009/2013) Direction Petition	M/S. SRI SAI CHINNAMMAN MINES CHENNAI Vs DY DIR OF MINES & GEOLOGY GUNTUR DIST & ANOTHER	A K KISHORE REDDY	GP FOR MINES AND GEOLOGY	SPS NELLORE
37	WP/16475/2013 IA 2/2013(WPMP 19981/2013) Direction Petition IA 1/2024 Leave Petition	VIVEKA COLLEGE OF EDUCATION Vs NATIONAL COUNCIL FOR TEACHER EDUCATION	N SUBBA RAO	VENNA HEMANTH KUMAR(CENTRAL GOVERNMENT COUNSEL)	PRAKASAM

38	WP/18482/2013 IA 1/2013(WPMP 22565/2013) Direction Petition IA 1/2015(WPMP 48527/2015) Miscellaneous Petition	SMT. BODHANAPU NEERAJA Vs THE GOVERNMENT OF ANDHRA PRADESH	M P CHANDRAMOULI	GP FOR MINES AND GEOLOGY GP FOR REVENUE	SPS NELLORE
39	WP/22986/2013 IA 1/2013(WPMP 28206/2013) Direction Petition	M/S SRI LAKSHMI BALAJI MINERALS ANANTAPUR DT. Vs SECRETARY(MINES) DEPT. OF IND & COMMERCE HYD & 5 OT	KARRI MURALI KRISHNA	GP FOR MINES AND GEOLOGY RAMA CHANDRA RAO GURRAM(SC FOR AP PCB) CH MURALI KRISHNA	ANANTAPUR
40	WP/27803/2013 IA 1/2013(WPMP 34499/2013) Direction Petition	V.S.RAJAIAH @ CHINA RAJA S/O.V.SUBBARAYULU (DIED) PER LRS 2 TO 3 Vs TIRUMALA TIRUPATHI DEVASTHANAM (TTD)	VEDULA SRINIVAS	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	CHITTOOR
41	WP/29564/2013 IA 1/2013(WPMP 36723/2013) Suspension Petition	KONDRAKUNTA RANGA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	V S K RAMA RAO	GP FOR ENDOWMENTS (AP) P PADMAVATHI MEKAPOTHULA SRINIVASA RAO SC FOR ENDOWMENTS PALNADU PRAKASAM AND SPSR NELLORE	GUNTUR
42	WP/30035/2013 IA 1/2013(WPMP 37270/2013) Direction Petition	M/S. AUROBINDO PHARMA LTD. Vs THE STATE OF ANDHRA PRADESH	VIKRAM POOSERLA	GP FOR INDUSTRIES & COMMERCE	SRIKAKULAM
43	WP/31985/2013 IA 1/2013(WPMP 39760/2013) Direction Petition	BELLAMKONDA SHANTHI Vs THE STATE OF ANDHRA PRADESH REP BY ITS SECRETARY	T V JAGGI REDDY	GP FOR MINES AND GEOLOGY M S SRINIVASA IYENGAR M/S INDUS LAW FIRM GP FOR REVENUE	GUNTUR
44	WP/32734/2013 IA 1/2013(WPMP 40701/2013) Direction Petition IA 2/2013(WPMP 40702/2013) Direction Petition IA 3/2013(WPMP 40705/2013) Direction Petition	SREE RAYALASEEMA ALKALIES AND ALLIED CHEMICALS LTD. Vs THE STATE OF ANDHRA PRADESH	G NARENDRA CHETTY	GP FOR INDUSTRIES & COMMERCE G R SUDHAKAR V R REDDY KOVVURI(SC FOR APSPDCL)	KURNOOL
45	WP/29441/2014 IA 1/2014(WPMP 36797/2014) Suspension Petition	THE HYDERABAD PUBLIC SCHOOL BEGUMPET HYDERABAD Vs A.P INFORMATION COMMISSION	SARANG AFZULPURKAR	CH VEDAVANI SATHEESH KUMAR EERLA	KURNOOL
46	WP/30046/2014 IA 1/2014(WVMP 3010/2014) Vacate Stay Petition IA 4/2014(WPMP 37547/2014) Suspension Petition IA 5/2014(WPMP 39809/2014) Implead Petition IA 10/2014(WVMP 172504/2014) Vacate Stay Petition	DANABOYINA VEMAYYA Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR ENDOWMENTS (AP) . A GOPALAKRISHNAMACHA RYULU PADMAVATHI PADNAVIS	GUNTUR
47	WP/9384/2015 IA 1/2015(WPMP 12355/2015) Direction Petition IA 1/2022 Vacate Stay Petition	SMT. VATSAVAYI SEETHAMMA W/O. LATE SUBBA RAJU Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR ENDOWMENTS (AP) T BALAJI	WEST GODAVARI

48	WP/9471/2015 IA 1/2015(WVMP 2118/2015) Vacate Stay Petition IA 1/2023 Vacate Stay Petition	VEDANTAM RAMANUJACHARYULU Vs THE STATE OF ANDHRA PRADESH	S SRINIVAS REDDY	GP FOR ENDOWMENTS (AP) KANDA SRINIVASU SC FOR ENDOWMENTS (KS AND WG) PULIPATI RADHIKA	WEST GODAVARI
49	WP/13836/2015 IA 1/2015(WPMP 18143/2015)-Direction Petition	PELLURU NARASIMHA RAO Vs THE STATE OF ANDHRA PRADESH	I GOPAL REDDY	GP FOR MINES AND GEOLOGY GP FOR LABOUR (AP)	SPS NELLORE

COURT NO. 2
THE HONOURABLE SRI JUSTICE B KRISHNA MOHAN

(TO BE HEARD FROM MONDAY THE 22nd DAY TO FRIDAY THE 26th DAY OF APRIL 2024)
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>SPECIALLY IDENTIFIED CASES</u>					
1	WP/23768/2007 IA 1/2008(WVMP 324/2008) Vacate Stay Petition IA 1/2018 Implead Petition IA 1/2022 Fix an Early Date	M/S.GENERAL AUTO SERVICE DEALERS OF HINDUSTAN PETROLEUM Vs HINDUSTAN PETROLEUM CORPORATION LTD.	N SIVA REDDY	M RAVINDRANATH REDDY G VASANTHA RAYUDU DASAKA MURALI KRISHNA P V SANJAY KUMAR	WEST GODAVARI
2	WP/6330/2009 IA 1/2009(WPMP 8255/2009) Direction Petition IA 2/2009(WPMP 8256/2009) Direction Petition	MAMILLA VEERAIHAH & 2 ORS. Vs DIST. COLLECTOR KADAPA DIST. & 2 ORS.	SATISH DESHPANDEY	GP FOR SOCIAL WELFARE K RATHANGA PANI REDDY	YSR KADAPA
3	WP/8384/2009	KANDRATHI NAGA RAJU KANDUKURU (V&M) PRAKASAD DISTRICT. Vs GOVT. OF A.P. SOCIAL WEL.(CV.1) DEPT.HYDERABAD & 4 OTRS.	D V NAGARJUNA BABU	GP FOR SOCIAL WELFARE	PRAKASAM
4	WP/17304/2009	DODDI SURYA KANTHAM Vs THE STATE REPRESENTED BY PRINCIPAL SECRETARY	CHANDRA SEKHAR ILAPAKURTI	GP FOR SOCIAL WELFARE NIMMAGADDA SATYANARAYANA GP FOR REVENUE	WEST GODAVARI
5	WP/26067/2009 IA 1/2009(WPMP 33941/2009) Direction Petition	MADHURI LATHA Vs THE ZONAL MANAGER	K.S.G. PADMAVATHI	BATHULA RAJ KIRAN (SC FOR LIC) UDAYA SRI MALLIDI N MOHAN KRISHNA	SRIKAKULAM
6	WP/14417/2010 IA 1/2010(WPMP 18133/2010) Direction Petition	V. KRISHNAIAH @ KRISHNAMA NAIDU Vs THE CORPORATION BANK	SURESH KUMAR REDDY KALAVA	GP FOR HOME	CHITTOOR
7	WP/23211/2010	T. PATTABHI ARUN Vs THE CENTRAL POWER DISTRIBUTION CO. OF A.P. LTD.	NOOKA JAGANNADHAM	N SIVA REDDY(SC FOR APTRANSCO)	ANANTAPUR
8	WP/23308/2010	NATURU KALYANI Vs GOVERNMENT OF ANDHRA PRADESH & 2 OTHERS	P DURGA PRASAD	GP FOR SOCIAL WELFARE ADDL ADVOCATE GENERAL K RATHANGA PANI REDDY	SPS NELLORE
9	WP/23326/2010 IA 1/2010(WPMP 29845/2010) Direction Petition WP/22281/2010	T.C.SRIDHAR NAIDU Vs A.P. STATE ROAD TRANSPORT CORPORATION	MADHAVA RAO NALLURI	KALLAKURI SRINIVASARAO GP FOR HOME A SRIDHAR	SPS NELLORE
10	WP/23550/2010 IA 1/2010(WPMP 30134/2010) Direction Petition	A.VENKATAIAH Vs THE GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	N SHOBA	GP FOR REVENUE GP FOR MINES AND GEOLOGY SHAFATH AHMED KHAN SC WAKF BOARD MOHAMMED GAYASUDDIN	YSR KADAPA

11	WP/24984/2010	CHOWDAM VENKATARAMANA Vs ANDHRA PRADESH SOUTHERN DISTRIBUTION CORPORATION LIMITED	A CHANDRAI H NAIDU	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
12	WP/25078/2010 IA 1/2010(WPMP 32059/2010) Stay Petition	THE KRISHNA DISTRICT MILK PRODUCERS Vs THE ASSISTANT DIRECTOR	A V S LAXMI	U.R.P. SRINIVAS PUSHPINDER KAUR	KRISHNA
13	WP/27303/2010 IA 1/2010(WPMP 34877/2010) Direction Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
14	WP/27514/2010 IA 1/2010(WPMP 35130/2010) Fix an Early Date	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)	K V KUMAR PAVAN KUMAR ADITYA MALLADI	GUNTUR
15	WP/27572/2010 IA 1/2010(WPMP 34872/2010) Dispense with Petition IA 2/2010(WPMP 35203/2010) Direction Petition	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	T BALAJI(SC FOR EPFO)		GUNTUR
16	WP/27595/2010 IA 1/2010(WPMP 35236/2010) Fix an Early Date	THE ASSISTANT PROVIDENT FUND COMMISSIONER Vs THE EMPLOYEES PROVIDENT FUND APPELLATE TRIBUNAL	P RAMABHOOPAL REDDY	S RAVINDRANATH	VISAKHAPATNAM
17	WP/29121/2010 IA 1/2010(WPMP 37089/2010) Direction Petition	SREE LAKSHMI FOOD PROCESSORS Vs THE GOVERNMENT OF ANDHRA PRADESH	K DURGA PRASAD	GP FOR ENERGY O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI (SC FOR APCPDCL)	YSR KADAPA
18	IA/3/2012(WPMP 24651/2012) Restoration Petition WP/29835/2010	RAAVI WAREHOUSING REPRESENTED BY ITS MANAGING PARTNER Vs GOVERNMENT OF ANDHRA PRADESH REPRESENTED BY ITS	P VENUGOPAL	B ANJANEYULU(SC FOR FCI) K SATYA SRINIVASA RAO(SC FOR APSWC) GP FOR AGRICULTURE	KRISHNA
19	WP/30836/2010	M/S. MALINENI LAKSHMAIAH EDUCATIONAL SOCIETY Vs THE ASSISTANT PROVIDENT FUND COMMISSIONER	T RAJENDRA PRASAD	P RAMABHOOPAL REDDY	GUNTUR
20	WP/31045/2010 IA 1/2010(WPMP 39498/2010) Suspension Petition	M/S. LAKSHMI SAI DELINTERS Vs AP. ELECTRICITY REGULATORY COMMISSION	G RAMACHANDRA REDDY	SRINIVASA RAO PUTLURI O MANOHAR REDDY(SC FOR APTRANSCO)	GUNTUR
21	WP/31606/2010 IA 1/2010(WPMP 40192/2010) Direction Petition	M/S. MADANAPALLE SPINING MILLS LIMITED Vs AP TRANSCO LIMITED	VEDULA SRINIVAS	O MANOHAR REDDY(SC FOR APTRANSCO) GP FOR INDUSTRIES COMMERCE	CHITTOOR

22	WP/154/2011 IA 5/2011(WPMP 927/2011) Vacation Motion Letter	DODLA SESEELAMMA BANGALORE Vs CHAIRMAN & MANAGING DIRECTOR APSPDCL CHITTOOR DIST & 4 OTH	S SUBBA REDDY	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL) O MANOHER REDDY	CHITTOOR
23	WP/5669/2011 IA 1/2011(WPMP 7070/2011) Direction Petition	B. MUNIRATNAM SETTI Vs THE SOUTHERN POWER DISTRIBUTION COMPANY OF A.P. LTD.	D V NAGARJUNA BABU	O MANOHAR REDDY(SC FOR APTRANSCO) V R REDDY KOVVURI(SC FOR APSPDCL) GP FOR REVENUE	CHITTOOR
24	WP/9618/2011 IA 1/2011(WPMP 11899/2011) Direction Petition	ANJUMAN AHLE HADEES YOUTH WELFARE ASSOCIATION Vs THE GOVT OF AP. MINORITY WELFARE DEPT. & 3 OTHERS	E V V S RAVI KUMAR	GP FOR SOCIAL WELFARE A M QURESHI GP FOR REVENUE	VISAKHAPATNAM
25	IA/3/2012(WPMP 24652/2012) Restoration Petition WP/17578/2011	RAAVI WAREHOUSING REP. BY ITS MANAGING PARTNER Vs GOVERNMENT OF ANDHRA PRADESH	P VENUGOPAL	GP FOR COOPERATION	KRISHNA
26	WP/31061/2011 IA 1/2011(WPMP 38533/2011) Direction Petition	P.LAKSHMI NARAYANA REDDY Vs THE EMPLOYEES STATE INSURANCE COPORATION	KASA JAGANMOHAN REDDY	23146 B G RAVINDER REDDY B G RAVINDRA REDDY U.R.P. SRINIVAS	ANANTAPUR
27	WP/31062/2011 IA 1/2011(WPMP 38534/2011) Direction Petition	M. NARASIMHULU ANANTAPUR DIST. Vs DIRECTOR THE EMPLOYEES STATE INSURANCE CORP. & 2 OT	KASA JAGANMOHAN REDDY	B G RAVINDER REDDY B G RAVINDRA REDDY S SIVA KUMARI	ANANTAPUR
28	WP/31957/2011	RAMGOPAL SONTHALIA PRAKASAM DIST Vs CHAIRMAN & M.D A.P.SOUTHERN POWER DISBN CO. LTD.HYD & 4 OT	T K BASHA VALI	JAGARLAMUDIKOTESWAR IDEVI(SC FORAPSPDCL) P VINOD KUMAR V R REDDY KOVVURI (SC FOR APCPDCL)	PRAKASAM
29	WP/32038/2011 IA 1/2011(WPMP 39768/2011) Stay Petition	RAJIV YUVAJANA SANGAM Vs THE REGIONAL MANAGER APSRTC	M A K MUKHEED	K V SUBBA REDDY	YSR KADAPA
30	WP/32166/2011	VILLA VANI Vs THE HINDUSTAN PETROLIUM CORPORATION LTD.	V V N NARAYANA RAO	K V SIMHADRI	EAST GODAVARI

COURT NO. 21
THE HONOURABLE SRI JUSTICE K SURESH REDDY
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	CRLA/12/2017	V.K.PRABHAKAR @ BABU @ PRABHAKAR RAJAHMUNDRY. Vs THE STATE OF AP.REP PP.	000	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
2	CRLA/70/2017	SYAM DONDIYA SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	PADMALATHA YADAV LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
3	CRLA/102/2017	KOLAKA SUDHAKAR SRIKAKULAM DT. Vs THE STATE OF AP. REP PP.	K RADHIKA	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
4	CRLA/149/2017	T.MOHAN DURGA VENKATA VARA PRASAD VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	P THIRUMALA RAO	PUBLIC PROSECUTOR (AP)	KRISHNA
5	CRLA/158/2017	BATHULA ANKAIAH CHITTOOR DT. Vs THE STATE OF AP. REP PP.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
6	CRLA/242/2017	YELLAMPATI VIJAY CHITTOOR DT. Vs THE STATE OF AP. REP PP.	T S RAYALU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	CHITTOOR
7	CRLA/372/2017	GALAPARTHI SANYASI VIZIANAGARAM DT. Vs THE STATE OF AP. REP PP.	LEGAL AID WITHDRAWAL	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
8	CRLA/419/2017	ALLADI RAMESH PRAKASAM DT. Vs THE STATE OF AP. REP PP.	AMMAJI NETTEM LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
9	CRLA/516/2017	MARAMREDDY UMADEVI NELLORE. Vs THE STATE OF AP. REP PP.	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
10	CRLA/566/2017	SHAIK RAJAUBHAIGARI HUSSAINSA KURNOOL DT. Vs THE STATE OF AP. REP PP.	KADIYAM NEELAKANTESWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP)	KURNOOL

11	CRLA/584/2017	S.JAHANGEER ALI @ JAHANGEER VALLI CHITTOOR & 2 OTRS. Vs THE STATE OF AP. REP PP.	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP)	CHITTOOR
12	CRLA/665/2017	MOHAMMED SIRAJ KURNOOL DT. Vs THE STATE OF AP. REP PP.	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR (AP)	KURNOOL

COURT NO. 18
THE HONOURABLE DR JUSTICE K MANMADHA RAO

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME)					
1	WP/5958/2017 IA 1/2017(WPMP 7297/2017) Stay Petition	MR.ALI MOHAMMED Vs THE STATE OF ANDHRA PRADESH	NAZIR AHMED KHAN	GP FOR HOME (AP) M V SURESH	ANANTAPUR
2	WP/6186/2017 IA 1/2017(WPMP 7586/2017) Direction Petition IA 2/2017(WPMP 16692/2017) Additional Material Petition IA 3/2017(WPMP 27333/2017) Additional Material Petition IA 1/2018 Additional Material Petition	THOTAKURA RAJAMANNAR Vs THE STATE OF A.P.	Thotakura Rajamannar (PARTY IN PERSON)	GP FOR HOME (AP) GP FOR REVENUE (AP)	GUNTUR
3	WP/6672/2017 IA 1/2017(WPMP 8197/2017) Direction Petition	NEELAM ANJANEYA REDDY Vs STATE OF ANDHRA PRADESH	NAMAVARAPU CHANTI BABU	GP FOR HOME (AP)	YSR KADAPA
4	WP/6674/2017 IA 1/2017(WPMP 8199/2017) Direction Petition	PEDDINENI NARAYANASWAMY Vs THE STATE OF A.P.	INENI VENKATA PRASAD	GP FOR HOME (AP)	ANANTAPUR
5	WP/6755/2017 IA 1/2017(WPMP 8296/2017) Direction Petition	G.RAMACHANDRARAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR HOME (AP) ANUMULA KARTHIK REDDY	KURNOOL
6	WP/6906/2017 IA 1/2017(WPMP 8481/2017) Direction Petition	P. RAMANJANEYULU Vs THE STATE OF ANDHRA PRADESH	M GANGA RAO	GP FOR HOME (AP)	ANANTAPUR
7	WP/7556/2017 IA 1/2017(WPMP 9295/2017) Direction Petition	M/S. PANDURANGA STONE WARE PIPES COMPANY Vs THE STATE OF ANDHRA PRADESH	INDIRA	GP FOR HOME (AP) DEVALARAJU ANIL KUMAR	KRISHNA
8	WP/7599/2017 IA 1/2017(WPMP 9355/2017) Direction Petition	KOTTAKI RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	TANDASA RADHA RANI	GP FOR HOME (AP)	VISAKHAPATNAM
9	WP/7842/2017 IA 1/2017(WPMP 9671/2017) Direction Petition	BANDARU CHANDRA SEKHAR Vs THE STATE OF ANDHRA PRADESH	VENKATESWARLU SANISETTY	GP FOR HOME (AP) VENKATESWARLU GADA	PRAKASAM
10	WP/8153/2017 IA 1/2017(WPMP 10031/2017) Direction Petition	JAMPANI KRISHNABABU Vs THE STATE OF ANDHRA PRADESH	N INDRASENA REDDY	GP FOR HOME (AP)	VISAKHAPATNAM
11	WP/8313/2017 IA 1/2017(WVMP 1723/2017) Vacate Stay Petition IA 2/2017(WPMP 10269/2017) Stay Petition WP/8859/2017	KATTAMURI SURYA LAKSHMI DURGA Vs THE STATE OF A.P REP. BY ITS PRI. SECRETARY	RAJA REDDY KONETI	GP FOR HOME (AP)	GUNTUR

12	WP/8859/2017 IA 1/2017(WPMP 10987/2017) Stay Petition	YAKKALA GAYATHRI NAGA LAKSHMI KUMARI Vs THE STATE OF A.P	MD GHOUSE PASHA	GP FOR HOME (AP)	GUNTUR
13	WP/8503/2017 IA 1/2017(WVMP 1762/2017) Vacate Stay Petition IA 2/2017(WPMP 10511/2017) Stay Petition	SARVASIDDHI UMA MAHESWARA RAO S/O DHARMA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY PRINCIPAL SECRETARY	T D PANI KUMAR	GP FOR HOME (AP)	VISAKHAPATNAM
14	WP/9093/2017 IA 1/2017(WPMP 11270/2017) Stay Petition	PASAPU KRISHNAVENI Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME (AP) Dr CHALLA SRINIVASA REDDY	SRIKAKULAM
15	WP/9115/2017 IA 1/2017(WPMP 11292/2017) Direction Petition IA 2/2017(WPMP 15643/2017) Implead Petition	G. APPARAO Vs THE STATE OF ANDHRA PRADESH	A PADMA	GP FOR HOME (AP) M RAMMOHAN	VISAKHAPATNAM
16	WP/9162/2017 IA 1/2017(WVMP 1719/2017) Vacate Stay Petition IA 2/2017(WVMP 2035/2017) Vacate Stay Petition IA 4/2017(WPMP 11344/2017) Direction Petition	G.VENKATESH Vs THE STATE OF ANDHRA PRADESH	M JANARDHAN RAO	GP FOR HOME (AP) P NAGENDRA REDDY	GUNTUR
17	WP/9399/2017 IA 1/2017(WPMP 11636/2017) Direction Petition	DUDEKULA DASTAGIRI @ DUDEKULA CHINNA DASTAGIRI Vs THE STATE OF ANDHRA PRADESH	K VENUMADHAV	GP FOR HOME (AP) G SRAVAN KUMAR	SPS NELLORE
18	WP/9487/2017 IA 1/2017(WVMP 2290/2017) Vacate Stay Petition IA 2/2017(WPMP 11752/2017) Stay Petition	KALINGA MALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	S SRIDHAR	GP FOR HOME (AP)	VIZIANAGARAM
19	WP/9713/2017 IA 1/2017(WPMP 12037/2017) Direction Petition	GAJULA SESHIAH Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	RAJAGOPALLAVAN TAYI	GP FOR HOME (AP)	GUNTUR
20	WP/9777/2017 IA 1/2017(WPMP 12116/2017) Direction Petition	PAIDI VENAKTA VENU GOPAL RAO Vs STATE OF ANDHRA PRADESH	N SRIDHAR REDDY	GP FOR HOME (AP) V SURENDRA REDDY	VISAKHAPATNAM
21	WP/9881/2017 IA 1/2017(WPMP 12254/2017) Direction Petition IA 2/2017(WPMP 52696/2017) Implead Petition	P J RAM Vs PRL.SECY. HOME DEPT. HYD. & 3 OTHERS	RAJA REDDY KONETI	GP FOR HOME (AP) K RAMAKANTH REDDY SHAIK MOHAMMAD(SC FOR AP WEB) 519/K RAMAKANTH REDDY SHAIK KARIMULLAH (SC FOR WAKF BOARD RAYALASEEMA)	YSR KADAPA
22	WP/11154/2017 IA 1/2017(WVMP 1924/2017) Vacate Stay Petition IA 2/2017(WPMP 13865/2017) Direction Petition	SURISSETTY NAGESWARA RAO Vs STATE OF A.P.	SIVAPRASAD REDDY VENATI	GP FOR HOME (AP)	SPS NELLORE

23	WP/11165/2017 IA 1/2017(WPMP 13876/2017) Direction Petition	NEELAPU RAMU Vs STATE OF ANDHRA PRADESH REP BY PRINCIPAL SECRETARY	P HEMACHANDRA	GP FOR HOME (AP)	VISAKHAPATNAM
24	WP/11875/2017 IA 1/2017(WPMP 14782/2017) Direction Petition	BOGGAVARAPU SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	MADHAVA RAO NALLURI	GP FOR HOME (AP)	SPS NELLORE
25	WP/12253/2017 IA 1/2017(WPMP 15236/2017) Direction Petition	P. GANGADHAR GOUD Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR HOME (AP)	ANANTAPUR
26	WP/12398/2017 IA 1/2017(WPMP 15398/2017) Direction Petition	CHINTAPALLIJAHNAVI Vs THE STATE OF. ANDHRA PRADESH	M V DURGA PRASAD	GP FOR HOME (AP) J SATYA PRASAD DEPUTY SOLICITOR GENERAL OF INDIA GP FOR LAND ACQUISITION (AP) GP FOR ASSIGNMENT (AP) GP FOR REVENUE (AP)	GUNTUR
27	WP/16958/2017 IA 1/2017(WPMP 20789/2017) Direction Petition IA 4/2017(WPMP 98012/2017) Vacation Motion Letter	BHAVIRISETTI VENKATA SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR HOME (AP) Dr CHALLA SRINIVASA REDDY JAYA VINDHYALA	GUNTUR
28	WP/17044/2017 IA 1/2017(WVMP 2471/2017) Vacate Stay Petition IA 2/2017(WPMP 20875/2017) Stay Petition IA 5/2017(WPMP 98512/2017) Vacation Motion Letter	KONATHALA RAMKUMAR S/O.RAMASIVA APPA RAO Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	N RAVI PRASAD	GP FOR HOME (AP) N SRIHARI	GUNTUR
29	WP/17264/2017 IA 1/2017(WPMP 21113/2017) Direction Petition IA 4/2017(WPMP 99745/2017) Vacation Motion Letter	VASAMSETTI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	B V RAMA RAO	GP FOR HOME (AP) ANCHA PANDURANGA RAO	EAST GODAVARI
30	WP/17282/2017 IA 1/2017(WPMP 21130/2017) Direction Petition IA 4/2017(WPMP 99898/2017) Vacation Motion Letter	PYLA BANGARRAJU Vs THE SUPERINTENDENT OF POLICE EAST GODAVARI	M/S BHARADWAJ ASSOCIATES	GP FOR HOME (AP) S ASHOK ANAND KUMAR	EAST GODAVARI
31	WP/17420/2017 IA 1/2017(WPMP 21283/2017) Direction Petition	G.KRANTHI VARMA Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	NAGARAJU NAGURU	GP FOR HOME (AP) M HEMALATHA	CHITTOOR
32	WP/17423/2017 IA 1/2017(WPMP 21286/2017) Direction Petition	VARADA PARLA JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	GP FOR HOME (AP)	WEST GODAVARI
33	WP/17437/2017 IA 1/2017(WPMP 21305/2017) Direction Petition	M/S. KAVITHA FRUITS PULP INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	Y ANUPAMA DEVI	GP FOR HOME (AP)	EAST GODAVARI

34	WP/17630/2017 IA 1/2017(WVMP 2553/2017) Vacate Stay Petition IA 2/2017(WPMP 21524/2017) Direction Petition	AKULA MADHU BABU Vs THE STATE OF ANDHRA PRADESH REPRESENTED BY PRINCIPAL	V ROOPESH KUMAR REDDY	GP FOR HOME (AP)	KRISHNA
35	WP/17855/2017 IA 1/2017(WVMP 2552/2017) Vacate Stay Petition IA 2/2017(WPMP 21802/2017) Direction Petition IA 1/2018 Extension Petition	E. RADHIKA Vs THE STATE OF ANDHRA PRADESH	CH RAVINDER	GP FOR HOME (AP) MUDDU VIJAY	VISAKHAPATNAM
36	WP/17884/2017 IA 1/2017(WVMP 2823/2017) Vacate Stay Petition IA 2/2017(WVMP 2868/2017) Vacate Stay Petition IA 3/2017(WPMP 21839/2017) Stay Petition	THADIPARTHI JAYACHANDRA RAO S/O. KANTHAIAH Vs THE STATION HOUSE OFFICER ONGOLE TQ POLICE STATION	P NAGENDRA REDDY	GP FOR HOME (AP) MARELLA RADHA A BALA BARATHI	PRAKASAM
37	WP/18253/2017 IA 1/2017(WPMP 22296/2017) Direction Petition	PENUMATSA HARANADH RAJU Vs THE STATE OF ANDHRA PRADESH	V SAI KUMAR	GP FOR HOME (AP)	EAST GODAVARI
38	WP/18352/2017 IA 1/2017(WPMP 22404/2017) Direction Petition	S. DARBAR VALLI Vs THE STATE OF ANDHRA PRADESH	L J VEERA REDDY	GP FOR HOME (AP)	YSR KADAPA
39	WP/18375/2017 IA 1/2017(WPMP 22433/2017) Direction Petition	K HARI KRISHNA Vs STATE OF AP & 9 OTHERS	MD SHARFUDDIN	GP FOR HOME (AP)	YSR KADAPA
40	WP/18390/2017 IA 1/2017(WPMP 22453/2017) Direction Petition	YEDITHA SIRISHA KUMARI Vs STATE OF ANDHRA PRADESH	KURITI BHASKARA RAO	GP FOR HOME (AP)	VIZIANAGARAM
41	WP/18442/2017 IA 1/2017(WPMP 22511/2017) Stay Petition	BANDARU HARSHAVARDHAN(A1) Vs STATE OF ANDHRA PRADESH	PRAVEEN KUMAR VEERJALA	GP FOR HOME (AP) NUTHALAPATI KRISHNA MURTHY	PRAKASAM
42	WP/18481/2017 IA 1/2017(WPMP 22551/2017) Direction Petition IA 1/2018 Vacate Stay Petition	CHITTALA SEKHAR BABU Vs THE STATE OF ANDHRA PRADESH REP BY ITS PRINCIPAL SECRETARY	THADIKONDA KOTESHWARA PRASAD	GP FOR HOME (AP) RAMAKRISHNA AKURATHI	PRAKASAM
43	WP/24120/2017 IA 1/2017(WPMP 29850/2017) Direction Petition WP/12212/2017	THOTAKURA JAGAN MOHAN RAO @ JAGGAIAH Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALLA	GP FOR HOME (AP) ALMAS BEGUM MOHAMMED	EAST GODAVARI
44	WP/12212/2017 IA 1/2017(WPMP 15174/2017) Direction Petition IA 2/2017(WPMP 19145/2017) Direction Petition	NAIDU VENKAITA RAMANI Vs THE STATE OF ANDHRA PRADESH	ALMAS BEGUM MOHAMMED	GP FOR HOME (AP) P RAJESH BABU VENKAT CHALLA	EAST GODAVARI

INTERLOCUTORY(HOME)

45	WP/1669/2017 IA 1/2017(WPMP 1908/2017) Direction Petition IA 2/2017(WPMP 3934/2017) Implead Petition	SMT. TAMMISETTI MALLESHWARI Vs THE STATE OF ANDHRA PRADESH	CH SHIVA KRISHNA	GP FOR HOME (AP) GANDHAM SR PRASAD	WEST GODAVARI
46	WP/6983/2017 IA 1/2017(WPMP 8583/2017) Direction Petition	SHAIK KHADER BI Vs STATE OF ANDHRA PRADESH	SRINIVASULU P	GP FOR HOME (AP)	KRISHNA
47	WP/7242/2017 IA 1/2017(WVMP 1338/2017) Vacate Stay Petition IA 2/2017(WPMP 7250/2017) Vacation Motion Letter	ANITHA YEGGEPALLI Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	GANESH BHUJANGA RAO VADDURI	GP FOR HOME (AP) NIMMAGADDA SATYANARAYANA KAMBHAMPATI RAMESH BABU	WEST GODAVARI
48	WP/8620/2017 IA 1/2017(WVMP 1365/2017) Vacate Stay Petition	VEDULA SAIMALA W/O.V.RAGHAVENDRA PRADESH Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	TURAGA SAI SURYA	GP FOR HOME (AP) P SHASHI KIRAN	VISAKHAPATNAM
49	WP/8724/2017 IA 1/2017(WVMP 1361/2017) Vacate Stay Petition	DANNANA SIVA VENKATA GOPALA KRISHNA @ GOPALA KRISHNA (BUJJI) Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL	MANGENA SREE RAMA RAO	GP FOR HOME (AP) P SHASHI KIRAN	VISAKHAPATNAM
50	WP/12359/2017 IA 1/2017(WPMP 15357/2017)-Direction Petition	APSARA AC.DTS THEATER Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	K RAMA KOTESWARA RAO	GP FOR HOME (AP)	SRIKAKULAM

COURT NO. 10
THE HONOURABLE MS JUSTICE B S BHANUMATHI

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRP/14/2022	CHITROJU SAMATHA Vs CHITROJU VENKATESWARA RAO	SAMBOJU BALA GOPAL	Y MAHA LAKSHMI R1 R2 R3 R4 R5 R8 R12 R13 UNSERVED,rr1to3,5,8 fresh notice sent not yet retd ,memo filed vide usrno- 66234/23 returned userved vide memo filed usr no 63201 of 2023, r4 died vide ct, rr6,7,9to11,13 app by m/s y.mahalakshmi(adv), r12 notice sent not yet returned.16/8	KRISHNA
2	CRP/42/2022 IA 1/2022 Stay Petition	G.V.SIVA REDDY Vs CHITTA VENKATA SUBBA REDDY	NIMMAGADDA REVATHI	R1 UNSERVED,sr-returned unserved,proof of service not filed	YSR KADAPA
3	CRP/96/2022 IA 1/2022 Suspension Petition	PASUPULETI SESHAIH Vs KATTA RAMESH BABU	V V N NARASIMHAM	sr-served ,PROOF OF SERVICE NOT FILED.	YSR KADAPA
4	CRP/97/2022 IA 1/2022 Stay Petition	LAMU KOTESWARA RAO Vs KUNUSOTHU RAVI KUMAR	KAMINI VENKATESWARLU	R1 UNSERVED,SR Returned Unserved(Adresse Absent vide postal endorsement),Fresh proof of service not filed.	KRISHNA
5	CRP/125/2022 IA 1/2022 L R Petition IA 2/2022 L R Petition	NIMMAGADDA VIJAYA LAKSHMI Vs N V K R ADVERTISING	M RADHAKRISHNA	rr1to4,6to8-returned unserved, r5-served, proof of service not filed.	KRISHNA
6	CRP/126/2022 IA 1/2022 Condone Delay in Rep	M.R.KANNIAPPAN Vs STATE OF AP	KALLA TULASI DURGAMBA	N RANGA REDDY (M GP FOR REVENUE rr1to3-served, memo filed vide usrno-14437/2022	CHITTOOR
7	CRP/166/2022 IA 1/2022 Injunction Petition	BANDI VENKATESWARA REDDY Vs POCHA SANKAR REDDY	C PRAKASH REDDY	P NAGENDRA REDDY R2 UNSERVED,r1-notice sent not yet retd, r2- returned unserved memo filed vide usrno- 7143/22and7343/22,r3- served	KURNOOL
8	CRP/179/2022 IA 1/2022 Stay Petition	SURYADEVARA NAGABHUSHANA RAO Vs SURYADEVARA RAMACHANDRA RAO	K K SHERWANI		KRISHNA
9	CRP/181/2022 IA 1/2022 Stay Petition	CHADARAM TULASI @ SNEHA TULASI DADI Vs CHADARAM VENKATA RAMANA RAO	K A NARASIMHAM	BOLLA VENKATA RAMA RAO sr-App by m/s.Bolla Venkata Rama Rao(adv).	VISAKHAPATNAM

10	CRP/184/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	RAJAPU RAMULU Vs KAPIL CHIT FUNDS PVT LTD	TOTA TEJESWARA RAO	SIREESHA RANI VALLABHANENI R2 R3 UNSERVED,R1 APP by m/s.Sireesha Rani Vallabhaneni (adv),R2 UNCLIMED(DEEMED TO BE SERVED),R3 EXPIRED VIDE POSTAL ENDORSEMENT,R4 SERVED ,PROOF OF SERVICE FILED VIDE USRNO.8912/2022	SRIRAKULAM
11	CRP/191/2022 IA 1/2022 Stay Petition	UDATHU NAGA VENKATA SUBHASHINI Vs MOTAMARRI RAGHAVENDRA RAO	GHANTASALA UDAYA BHASKAR		KRISHNA
12	CRP/195/2022 IA 1/2022 Stay Petition	BILLA SUBBARAYUDU Vs PUNTHYALA KRISHNAMMA	BALAJI MEDAMALLI	R1 UNSERVED,sr-notice sent not yet reted, proof of service not filed	YSR KADAPA
13	CRP/203/2022 IA 1/2022 Condone Delay Petition	KAPIL CHIT FUNDS PRIVATE LIMITED Vs M.V.K. ADINARAYANA RAO	SIREESHA RANI VALLABHANENI	R3 R4 UNSERVED,RR1TO5 NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE FILED VIDE USRNO.22084/2022 (PARTY NAMES NOT TALLY).	KRISHNA
14	CRP/209/2022 IA 1/2022 Stay Petition	KOLLI DEMUDAMMA Vs KODIDASU SIVA SHANKARA RAO	MANGENA SREE RAMA RAO	V V SATISH sr-app	VISAKHAPATNAM
15	CRP/217/2022 IA 1/2022 Stay Petition	N.VENKATA RAMANA Vs B.SREEDHAR	CHALLA GUNARANJAN	MAHESWARA RAO KUNCHEAM	CHITTOOR
16	CRP/226/2022 IA 1/2022 Suspension Petition	BHARGAVA RAM Vs GUNUPATI SRINIVASULU REDDY	J.V.PHANIDUTH	HARINATH REDDY SOMA sr-app(cs)	SPS NELLORE
17	CRP/229/2022 IA 1/2022 Stay Petition	KALIDINDI SUSEELA Vs KOLLY YEDUKONDULU	S RAJA SEKHAR	sr-served,proof of service filed vide usrno-110414/22	VISAKHAPATNAM
18	CRP/230/2022 IA 1/2022 Condone Delay Petition IA 2/2022 Condone Delay in Rep	REKAPALLI RAM KUMAR Vs THE STATE OF ANDHRA PRADESH	T LAKSHMI NARAYANA	R2 R4 R5 R6 R7 UNSERVED,r1-served,r2- returned unserved in sufficent address vide postal endorsement,r7-notice sent not yet reted ,proof of service not filed rr3to6-not necessary parties vide ct.	GUNTUR
19	CRP/232/2022 IA 1/2022 Suspension Petition	THE STATE OF ANDHRA PRADESH Vs SRI GANGABHAVANI TEMPLE DEVELOPMENT SOCIETY	GP FOR ARBITRATION (AP)	C SUNIL KUMAR REDDY r1-app rr2to4-served,proof of service filedvide usrno-100	CHITTOOR
20	CRP/236/2022 IA 1/2022 Stay Petition AS/109/2019	SHAIK PEERU SAHEB Vs VALLAMSETTY HARANADHA BABU	SAI GANGADHAR CHAMARTY	PILLA YASWANI SR NOTICE SENT NOT YET RETURNED ,PROOF OF SERVICE NOT FILED.	KRISHNA
21	AS/109/2019	SHAIK PEERU SAHE Vs VALLAMSETTY HARANADH BABU	SAI GANGADHAR CHAMARTY	PILLA YASWANI	KRISHNA

22	CRP/239/2022 IA 1/2022 Stay Petition	PULICHERLA VENKATA KRISHNA REDDY Vs PULICHERLA UDAYA BHASKARA REDDY	MADHAVA RAO NALLURI	SRINIVASA RAO NARRA r1,2-served,rr3,4 app by sri srinivasa rao narra,proof of service filed vide usrno.13635/2022.	PRASAM
23	CRP/242/2022 IA 1/2022 Condone Delay in Rep IA 2/2022 Dispense with Petition	K.V.SIVA SHANKARA Vs SMT.K. N. VANNAMMA	MAHESWARA RAO KUNCHEAM		ANANTAPUR
24	CRP/243/2022 IA 1/2022 Stay Petition CRP/524/2022	SUNKAVALI SUBBA RAO Vs SUNKAVALI DORABABU	M.V.RAMANA KUMARI	VENKAT CHALLA G R SUDHAKAR	EAST GODAVARI
25	CRP/524/2022 IA 1/2022 Stay Petition	SUNKAVALI SUBBA RAO Vs SUNKAVALI DORABABU	M.V.RAMANA KUMARI	CH DHANAMJAYA G R SUDHAKAR	EAST GODAVARI
26	CRP/245/2022	GEDDAM VIJAYA HARSHA KUMAR Vs RAVIPATI MANIKYAMBA	N ASHWANI KUMAR		EAST GODAVARI
27	CRP/246/2022	GEDDAM VIJAYA HARSHA KUMAR Vs RAVIPATIMANIKYAMBA	N ASHWANI KUMAR		EAST GODAVARI
28	CRP/247/2022 IA 1/2022 Stay Petition	ANNEPU VENKATARAMANA Vs INDUKURI VENKATA RAJU	KARRI MURALI KRISHNA	O MANOHER REDDY R3 UNSERVED,rr1,2-served r3-returned unserved(no such person in this adress) proof of service filed vide usrno-8241/22	SRIKAKULAM
29	CRP/248/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	VEGESNA SUBBA RAJU Vs CHINTALAPATI VENKATA NARASIMHA RAJU	E V V S RAVI KUMAR	S R SANKU AND KAVITI MURALI KRISHNA rr1to3,5to12-served r4- returned unserved memo filed vide usrno8570/22	WEST GODAVARI
30	CRP/253/2022	PALAPALA APPARAO Vs RAYAPUREDDI VENUGOPALA RAO	TADDI NAGESWARA RAO	R1 R2 R3 R4 R5 R8 R9 UNSERVED,rr 1,2,4,5,8and9-returned unserved addressee left with out in structions vide postal endorsement rr6,7-notice sent not yet reted r3-died vide ct.memo filed vide usrno- 8886/22	VIZIANAGARAM
31	CRP/255/2022 IA 1/2022-Stay Petition	NANDYALA SARADAMMA Vs BAANALA RAMANAPPA	S PARINEETA	RR1to8-SERVED,PROOF OF SERVICE FILEDVIDE USRNO: 35119/2022.	CHITTOOR

COURT NO. 4
THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

TO BE HEARD FROM MONDAY THE 22nd DAY TO FRIDAY THE 26th DAY OF APRIL 2024
(AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (HOME)					
1	WP/1426/2018 IA 1/2018 Direction Petition	M MACHI RAJU Vs THE STATE OF AP	O RAMESH	GP FOR GENERAL ADMINISTRATION (AP) GP FOR HOME (AP)	KRISHNA
2	WP/2555/2018 IA 1/2018 Stay Petition	VELURI SREE MARUTHI RAM CHANDRAN Vs THE STATE OF ANDHRA PRADESH	RAJA REDDY KONETI	GP FOR HOME (AP)	KRISHNA
3	WP/2673/2018 IA 1/2018 Direction Petition	KAMINENI YASODARA RAO Vs THE STATE OF ANDHRA PRADESH	K MURALIDHAR REDDY	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	GUNTUR
4	WP/2702/2018 IA 1/2018 Direction Petition	V.RAJESH PATEL Vs THE STATE OF ANDHRA PRADESH	LAKSHMIKANTH REDDY DESAI	GP FOR HOME (AP)	KURNOOL
5	WP/3549/2018 IA 1/2018 Direction Petition	S.NAGESWARA REDDY Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR HOME (AP)	WEST GODAVARI
6	WP/3830/2018 IA 1/2018 Direction Petition	PONUPO SRIRAMULU @ RAMU Vs THE STATE OF ANDHRA PRADESH	A JAYA SANKARA REDDY	GP FOR HOME (AP) T KOTESWARA RAO	KURNOOL
7	WP/4018/2018 IA 1/2018 Direction Petition	NERELLA HANUMANTH RAO Vs THE STATE OF ANDHRA PRADESH	G L NARASIMHA RAO	GP FOR HOME (AP)	GUNTUR
8	WP/4594/2018 IA 1/2018 Stay Petition IA 2/2018 Extension Petition	CHINNAMURTHY SRIKANTH Vs STATE OF ANDHRA PRADESH	JYOTHI ESWAR GOGINENI	GP FOR HOME (AP) B CHANDRASEN REDDY	GUNTUR
9	WP/4804/2018 IA 1/2018 Direction Petition	CHUKKA RAMU Vs STATE OF ANDHRA PRADESH	G RAMA GOPAL	GP FOR HOME (AP) A V RAMANA	VISAKHAPATNAM
10	WP/4809/2018 IA 1/2018 Direction Petition IA 1/2019 Implead Petition	PEDDALANKA PRIMARY AGRICULTURAL Vs STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR HOME (AP)	KRISHNA
11	WP/5028/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	NARVANENI MURALI Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP)	KRISHNA
12	WP/5912/2018 IA 1/2018 Direction Petition	SIDDILINGAM MURALIKRISHNA Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR HOME (AP) G VASANTHA RAYUDU	YSR KADAPA

13	WP/5946/2018 IA 1/2018 Direction Petition	GORLE BANOJI RAO Vs PRL.SECY. HOME DEPT. STATE OF A.P.	SRAVAN KUMAR NAIDANA	GP FOR HOME (AP)	VIZIANAGARAM
14	WP/5978/2018 IA 1/2018 Direction Petition	KAPPAREDDY PRAVEEN KUMAR Vs STATE OF ANDHRA PRADESH	DASAKA MURALI KRISHNA	GP FOR HOME (AP)	KRISHNA
15	WP/6043/2018 IA 1/2018 Direction Petition	RUDRAM RAGHAVA RAO Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR HOME (AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE (AP)	EAST GODAVARI
16	WP/6393/2018 IA 1/2018 Direction Petition	S.K. PHASIL MUNNA Vs STAATE OF A.P.	G L NARASIMHA RAO	GP FOR HOME (AP) GP FOR EDUCATION	KURNOOL
17	WP/7351/2018 IA 1/2018 Direction Petition	T.KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	T L KRISHNA PRASAD	GP FOR HOME (AP) GP FOR REVENUE (AP)	CHITTOOR
18	WP/8177/2018 IA 1/2018 Direction Petition	CHITTIBOMMA DURGA Vs THE STATION HOUSE OFFICER	P NAGENDRA REDDY	GP FOR HOME (AP) B V ANJANEYULU	KRISHNA
19	WP/8190/2018 IA 1/2018 Direction Petition	YALAGALA NAGESWARA RAO Vs THE STATION HOUSE OFFICER	MANGENA SREE RAMA RAO	GP FOR HOME (AP)	EAST GODAVARI
20	WP/8199/2018 IA 1/2018 Direction Petition	M. RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SATYA PRASAD	GP FOR HOME (AP)	EAST GODAVARI
21	WP/8210/2018 IA 1/2018 Direction Petition	M RATNA KUMAR Vs THE STATE OF ANDHRA PRADESH	J SATYA PRASAD		EAST GODAVARI
22	WP/8576/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	SMT G VIJAYALAKSHMI Vs STATE OF AP	V S R ANJANEYALU	GP FOR HOME (AP) V V SATISH	VISAKHAPATNAM
23	WP/9220/2018 IA 1/2018 Direction Petition	M.GOPI STEPHEN Vs THE STATE OF ANDHRA PRADESH	B SHARADA	GP FOR HOME (AP)	ANANTAPUR
24	WP/9276/2018 IA 1/2018 Direction Petition	KARRI SRI MOUNIKA Vs THE STATE OF ANDHRA PRADESH	CHANIKYA BANDY	GP FOR HOME (AP)	EAST GODAVARI
25	WP/10936/2018 IA 1/2018 Direction Petition IA 2/2018 Implead Petition	A. PERUMAL REDDY Vs STATE OF AP	P V VENKATA RAVI SANKAR	GP FOR HOME (AP)	CHITTOOR
26	WP/11065/2018 IA 1/2018 Direction Petition	MANOHARAMMA ALIAS MANORAMA Vs THE STATE OF ANDHRA PRADESH	S S BHATT	GP FOR HOME (AP) P HEMACHANDRA	CHITTOOR

27	WP/11093/2018 IA 1/2018 Direction Petition	SRI TATIPARTHI JOHN PRAKASH Vs THE STATE OF ANDHRA PRADESH	SYED ARIF BASHA	GP FOR HOME (AP)	PRAKASAM
28	WP/11098/2018 IA 1/2018 Direction Petition	KOMMINENI CHINNABBAI Vs THE STATE OF ANDHRA PRADESH	N V R AMARNATH	GP FOR HOME (AP)	GUNTUR
29	WP/12384/2018 IA 1/2018 Stay Petition	SRB CHEM INDIA PVT. LTD. Vs PRL.SECY. HOME DEPT. STATE OF A.P.	ANDE VISHALA	GP FOR HOME (AP)	VISAKHAPATNAM
30	WP/12430/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	BODDEDA JAGADESH Vs THE STATE OF ANDHRA PRADESH	ANDE VISHALA	GP FOR HOME (AP) T V S PRABHAKARA RAO	VISAKHAPATNAM
31	WP/13104/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SRI. NEELAMSETTI VENKATA VARA PRASAD Vs THE STATE OF ANDHRA PRADESH	POTTIGARI SRIDHAR REDDY	GP FOR HOME (AP) T S N MURTHY	EAST GODAVARI
32	WP/13208/2018 IA 1/2018 Direction Petition	MODALI VEERRAJU Vs THE STATE OF ANDHRA PRADESH	K SARVA BHOUMA RAO	GP FOR HOME (AP)	VISAKHAPATNAM
33	WP/13239/2018 IA 1/2018 Direction Petition	G.RAMACHANDRA RAO Vs THE STATE OF ANDHRA PRADESH	T V V KOTESWARA RAO	GP FOR HOME (AP)	KURNOOL
34	WP/13346/2018 IA 1/2018 Direction Petition	KAYALA GANGOJAMMA Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR HOME (AP)	ANANTAPUR
35	WP/13490/2018 IA 1/2018 Direction Petition	NV KRISHNA Vs STATE OF AP	N V R AMARNATH	GP FOR HOME (AP)	GUNTUR
36	WP/14491/2018 IA 1/2018 Direction Petition	SMT. BHUPATHI SRILAKSHMI Vs THE STATE OF ANDHRA PRADESH	S SURENDER REDDY	GP FOR HOME (AP) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP	EAST GODAVARI
37	WP/14656/2018 IA 1/2018 Direction Petition	B.LAVANYA Vs PRL.SECY. HOME DEPT. STATE OF A.P.	J U M V PRASAD	GP FOR HOME (AP)	CHITTOOR
38	WP/14786/2018 IA 1/2018 Direction Petition	MEKALA SRINU Vs THE STATE OF TELANGANA	MANGENA SREE RAMA RAO	GP FOR HOME (TG)	PRAKASAM
39	WP/15183/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SANIKOMMU CHINA DIBBA REDDY Vs THE STATE OF ANDHRA PRADESH	A SAMIR KUMAR REDDY	GP FOR HOME (AP)	GUNTUR
40	WP/15294/2018 IA 1/2018 Direction Petition	PODILI ALIVELAMMA Vs THE STATION HOUSE OFFICER	Y L PRABHAKAR REDDY	GP FOR HOME (AP)	PRAKASAM
41	WP/15490/2018 IA 1/2018 Direction Petition	SMT G. SARADAMMA Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR HOME (AP)	CHITTOOR

42	WP/15506/2018 IA 1/2018 Suspension Petition	DEVARAPALLI KISHORE KUMAR Vs THE STATE OF ANDHRA PRADESH	V ROOPESH KUMAR REDDY	GP FOR HOME (AP)	KRISHNA
43	WP/16148/2018 IA 1/2018 Suspension Petition IA 2/2018 Extension Petition	SMT. POTHURAJU SEETHARAVAMMA Vs THE STATE OF ANDHRA PRADESH	KONDAPALLI SYAM SUNDER	GP FOR HOME (AP) NIMMAGADDA REVATHI	KRISHNA
44	WP/16167/2018 IA 1/2018 Direction Petition	BODDULURI ANJANEYULU Vs THE STATE OF ANDHRA PRADESH	SREENIVASA RAO VELIVELA	GP FOR HOME (AP)	PRAKASAM
45	WP/16605/2018 IA 1/2018 Direction Petition	SMT. MANDA CHINA KUMARI Vs THE STATE OF A.P. REP. BY PRINCIPAL SECRETARY	MASTHAN NAIDU CHERUKURI	GP FOR HOME (AP) GP FOR REVENUE (AP)	GUNTUR
<u>INTERLOCUTORY(HOME)</u>					
46	WP/2300/2018 IA 1/2018 Direction Petition	SHAIK MASTAN BI Vs THE STATE OF ANDHRA PRADESH	SYED KHADER MASTAN	GP FOR HOME (AP) G ELISHA	GUNTUR
47	WP/9786/2018 IA 1/2018 Direction Petition	MUMMADI NARASIMHA REDDY Vs STATE OF ANDHRA PRADESH	SARATH KUMAR D	GP FOR HOME (TG)	PRAKASAM
48	WP/10078/2018 IA 1/2018 Direction Petition IA 1/2022 Vacate Stay Petition	K. VIJAYA BHASKAR NAIDU Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR HOME (AP) P HEMACHANDRA	CHITTOOR
49	WP/10452/2018 IA 1/2018 Direction Petition IA 2/2018 Direction Petition	SMT. RAYI NIKHILA Vs STATE OF ANDHRA PRADESH	V S R ANJANEYALU	GP FOR HOME (AP) K NARSI REDDY G RUKMINI (SC FOR CENTRAL GOVT)	KRISHNA
50	WP/11396/2018 IA 1/2018 Direction Petition	M/S. KESANI MINERALS AND METALS Vs PRL.SECY. HOME DEPT. STATE OF A.P.	V V SATISH	GP FOR HOME (AP)	KRISHNA
51	WP/15586/2018 IA 1/2018-Direction Petition IA 2/2018-Direction Petition	TETAKALI SANYASI RAO @ SEKHAR BABU Vs THE STATE OF A.P.	BENDALAM SRIDHAR BABU	GP FOR HOME (AP)	VISAKHAPATNAM

COURT NO. 5**THE HONOURABLE SRI JUSTICE GANNAMANENI RAMAKRISHNA PRASAD****(To be heard from Monday the 22nd day to Friday the 26th day of April, 2024 - Proceedings through Hybrid Mode)****(WEEKLY CAUSE LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (A P S E B)</u>					
1	WP/11340/2022 IA 1/2022 Direction Petition	. MANDAVA VENKATA SREEDHAR Vs THE APGENCO	G V SHIVAJI	. M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	KRISHNA
<u>ADMISSION (CIVIL SUPPLIES)</u>					
2	WP/20764/2022 IA 1/2022 Suspension Petition	Y.SHANMUGAM Vs THE STATE OF ANDHRA PRADESH	P VENKATA RAMA SARMA	GP FOR CIVIL SUPPLIES (AP) N RANGA REDDY	CHITTOOR
<u>ADMISSION (HOME)</u>					
3	WP/180/2022 IA 1/2022 Suspension Petition IA 1/2023 Amendment Petition	N JAGADISH Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO	GP FOR SERVICES I	SRIKAKULAM
4	WP/32818/2022 IA 1/2022 Direction Petition	JOGI ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	K SRINIVASA PRASAD	GP FOR SERVICES I	GUNTUR
5	WP/32986/2022 IA 1/2022 Direction Petition	G.KISHORE REDDY Vs THE STATE OF ANDHRA PRADESH	HARINATH REDDY SOMA	GP FOR SERVICES I R3 UNSERVED,	VISAKHAPATNAM
<u>ADMISSION (IRRIGATION)</u>					
6	WP/30369/2022 IA 1/2022 Direction Petition	DACHEPALLI VIJAYA GOPAL Vs THE STATE OF A.P.	K SATYANARAYANA MURTHY	GP FOR SERVICES III R2 UNSERVED,	EAST GODAVARI
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
7	WP/11042/2022 IA 1/2022 Direction Petition	B.DHARMENDRA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR SERVICES IV	WEST GODAVARI
<u>ADMISSION (SOCIAL WELFARE)</u>					
8	WP/30023/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition	DUDDA POTHU RAJU Vs THE STATE OF ANDHRA PRADESH.	A RAJENDRA BABU	GP FOR SERVICES II	PRAKASAM
9	WP/34531/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition	SAVARA CHOKKA RAO Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR SERVICES II GP FOR SERVICES I G RAMANA RAO PAMARTHY RATHNAKAR GP FOR SERVICES III	SRIKAKULAM
10	WP/40336/2022 IA 1/2022 Direction Petition	BUDURU CHANDU Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES II GP FOR SOCIAL WELFARE ANITHA MESA (SC FOR APREIS TW SW BC)	SPS NELLORE
<u>ADMISSION (REVENUE)</u>					
11	WP/2761/2022 IA 1/2022 Direction Petition	M VENKATA RAMANA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR SERVICES I	CHITTOOR

12	WP/14065/2022 IA 1/2022 Suspension Petition	A V RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	G V SHIVAJI	GP FOR SERVICES I	GUNTUR
13	WP/18825/2022 IA 1/2022 Suspension Petition	PILAKA SIMHADRI Vs THE STATE OF ANDHRA PRADESH	TOTA TEJESWARA RAO	GP FOR SERVICES I	SRIKAKULAM

ADMISSION (MUNICIPAL ADMN.)

14	WP/980/2022 IA 1/2022 Direction Petition	GANDLAPATI LAKSHMI DEVI Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR SERVICES IV P C REDDY P C REDDY (SC FOR SERVICE MUNICIPALITIES RR NELLORE)	ANANTAPUR
15	WP/39384/2022 IA 1/2022 Suspension Petition	MD. RAHAMATHULLA Vs THE STATE OF ANDHRA PRADESH	MD MUJUBYUDDIN	GP FOR SERVICES IV GP FOR SERVICES I KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE) GP for Village and Ward Secretariats	YSR KADAPA

ADMISSION (EDUCATION)

16	WP/22467/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GANGAPURAM MALLESWARI Vs THE GOVERNMENT OF ANDHRA PRADESH	ELURU SESA MAHESH BABU	GP FOR SERVICES II ANITHA MESA (SC FOR APREIS TW SW BC)	YSR KADAPA
17	WP/31844/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition IA 2/2023 Additional Affidavit IA 3/2023 Amendment Petition	PUVVADA RAJINI Vs THE STATE OF ANDHRA PRADESH	J SUDHEER	GP FOR SCHOOL EDUCATION M CHINNAPPA REDDY (SC FOR VSU NLR) R2 R3 R4 R5 R7 UNSERVED,	SPS NELLORE
18	WP/40047/2022 IA 1/2022 Suspension Petition IA 1/2023 Leave Petition	NALLI RAVI KUMAR Vs THE STATE OF ANDHRA PRADESH	JADA SRAVAN KUMAR	GP FOR HIGHER EDUCATION	EAST GODAVARI
19	WP/33453/2023 IA 1/2023 Direction Petition	MIDATHADA BALA JAYANTHI Vs THE STATE OF ANDHRA PRADESH	G RAJU	GP FOR SERVICES III GP FOR SERVICES I (AP) V SUBRAHMANYAM	VISAKHAPATNAM

ADMISSION (UNIVERSITIES)

20	WP/33900/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition IA 1/2024 Leave Petition	RACHURI SUBBAIAH Vs THE STATE OF ANDHRA PRADESH	HARINADH NIDAMANURI	GP FOR SERVICES III YELLA REDDY RAJANALA (SC FOR ANGRAU)	SPS NELLORE
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ADMISSION (PANCHAYAT RAJ)

21	WP/91/2022 IA 1/2022 Direction Petition	A ARUNA Vs SOCIETY FOR ELIMINATION OF RURAL POVERTY	RAMESH VODNALA	HARISH KUMAR RASINENI SC FOR SERP CH MADHAVA RAMAN C V RAMAN K	CHITTOOR
22	WP/23497/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Suspension Petition WP/38955/2022	VARAMPATI CHARAN KUMAR REDDY Vs STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES IV (ASST SOL GEN) M S R CHANDRA MURTHY SRIDHAR TUMMALAPUDI (CENTRAL GOVT COUNSEL)	GUNTUR

23	WP/38955/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 3/2022 Direction Petition	VUYYURU RAVI SANKAR REDDY Vs STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR SERVICES IV SPL C FOR NREGS(M S R CHANDRA MURTHY)	GUNTUR
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ADMISSION (Forest)

24	WP/1334/2022 IA 1/2022 Suspension Petition	S BASHEER AHMED Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I	KURNOOL
25	WP/30268/2022 IA 1/2022 Direction Petition IA 2/2022 Suspension Petition IA 3/2022 Vacate Stay Petition	K.ASHOK KUMAR Vs THE STATE OF ANDHRA PRADESH	P V RAMANA	GP FOR SERVICES I	KRISHNA
26	WP/39391/2022 IA 1/2022 Direction Petition	CHALLAPALLI SATHI BABU Vs THE DIVISIONAL FOREST OFFICER	P V RAMANA	GP FOR SERVICES I GP FOR FINANCE PLANNING	VISAKHAPATNAM
27	WP/39393/2022 IA 1/2022 Direction Petition	MOHAMMAD KHADAR BASHA Vs THE DIVISIONAL FOREST OFFICER	P V RAMANA	GP FOR SERVICES I	VISAKHAPATNAM

ADMISSION (Finance and Planning)

28	WP/41321/2022 IA 1/2022 Direction Petition	M GANESH KUMAR Vs THE SECRETARY TO GOVERNMENT OF ANDHRA PRADESH	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	GP FOR SERVICES I	CHITTOOR
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ADMISSION (Labour Employment and Training)

29	WP/38508/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	V.GANAPATHI REDDY Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR LABOUR CHALLA GUNARANJAN	KURNOOL
30	WP/38849/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	A MOSES Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR LABOUR CHALLA GUNARANJAN	KURNOOL

ADMISSION (TRANSPORT)

31	WP/20706/2022 IA 1/2022 Direction Petition	SHAIK MAHABOOB BASHA Vs STATE OF ANDHRA PRADESH	M SRIKANTH	GP FOR SERVICES II	KURNOOL
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ADMISSION (WOMEN & CHILD WELFARE)

32	WP/6406/2022 IA 1/2022-Direction Petition	N.JAYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	N CHANDRA SEKHAR REDDY	GP FOR WOMEN DEV CHILD WELFARE	ANANTAPUR
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COURT NO. 15**THE HONOURABLE SRI JUSTICE VENKATESWARLU NIMMAGADDA****(TO BE HEARD FROM MONDAY, THE 22ND DAY TO FRIDAY, THE 26TH DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(WEEKLY CAUSE LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (CIVIL SUPPLIES)</u>					
1	WP/13644/2015 IA 1/2015(WPMP 17907/2015) Suspension Petition IA 2/2015(WPMP 17908/2015) Direction Petition	L.NAGESWARA NAIK Vs STATE OF APPRL.SCYC.S.HYD& 4	A SAMIR KUMAR REDDY	GP FOR CIVIL SUPPLIES (AP)	GUNTUR
2	WP/7844/2019 IA 1/2019 Suspension Petition	M/S. SRI CHITRA AGRI EXPORTS Vs THE STATE OF ANDHRA PRADESH	SUBBA RAO POSANI	ADDL ADVOCATE GENERAL (AP) GP FOR CIVIL SUPPLIES (AP)	KRISHNA
3	WP/21527/2021 IA 1/2021 Suspension Petition IA 2/2021 Vacate Stay Petition	D HUSSAIN Vs THE STATE OF ANDHRA PRADESH	K RAJANNA	GP FOR CIVIL SUPPLIES GP FOR HOME GP FOR REVENUE K RATHANGA PANI REDDY KOTI REDDY IDAMAKANTI (SC FOR ZPP MPP AND GRAM PAN)	KURNOOL
4	WP/8569/2023 IA 1/2023 Suspension Petition IA 2/2023 Vacate Stay Petition	KOVVURI SHIVA REDDY Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR CIVIL SUPPLIES	ANANTAPUR
<u>ADMISSION (MEDICAL AND HEALTH)</u>					
5	WP/2039/2014 IA 1/2014(WPMP 2463/2014) Suspension Petition IA 2/2014(WPMP 2464/2014) Direction Petition	K. RAM GOPAL Vs THE STATE OF ANDHRA PRADESH	P HEMACHANDRA	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME ADDL ADVOCATE GENERAL THE ADVOCATE GENERAL (TG)	VISAKHAPATNAM
6	WP/8811/2015 IA 1/2015(WPMP 11617/2015) Fix an Early Date IA 1/2023 Leave Petition IA 2/2023 Leave Petition IA 3/2023 Amendment Petition IA 4/2023 Leave Petition IA 5/2023 Leave Petition IA 1/2024 Condone Delay Petition IA 2/2024 Amendment Petition IA 3/2024 Fix an Early Date	VIJAYA HOSPITALS PVT. LTD. Vs THE STATE OF ANDHRA PRADESH.	T V L NARASIMHA RAO	GP FOR MEDICAL HEALTH & FW(AP) K.S.G.PADMAVATHI SC FOR Dr.Y.S.R AAROGYASRI HEALTH TRUST M V HANUMANATHA RAO SHAIK JEELANI BASHA KOWTURU PAVAN KUMAR	SPS NELLORE
7	WP/18892/2019 IA 1/2019 Direction Petition	KUNJA LALITA Vs THE STATE OF ANDRA PRADESH	MAHESH KUMAR KANCHARLA	GP FOR MEDICAL HEALTH FW(AP) Petitioner notice sent not yet returned.	WEST GODAVARI
8	WP/21019/2020 IA 1/2020 Stay Petition	M/S. LAKSHMI CHANDANA AGENCIES. Vs THE STATE OF ANDHRA PRADESH	S M SUBHAN	GP FOR MED HEALTH AND FAMILY WELFARE	EAST GODAVARI

9	WP/22733/2020	SRI GANESH COTTAGE INDUSTRIES Vs THE STATE OF ANDHRA PRADESH	SRINIVAS REDDY BALAKISTI	GP FOR MEDICAL HEALTH FW(AP) GP FOR HOME R3 R4 R8 R9 R10 UNSERVED,	WEST GODAVARI
10	WP/24300/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	KARTHIK AGENCIES Vs THE STATE PF AP	RAJA REDDY KONETI	GP FOR MEDICAL HEALTH FW(AP) GP FOR HOME R5 R7 R8 R9 UNSERVED,R2 UNSE4RVED	CHITTOOR
11	WP/24828/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	M/S. SANDEEP AGENCIES Vs STATE OF AP	RAJA REDDY KONETI	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME R2 R7 R8 R9 R11 UNSERVED,	KRISHNA
12	WP/24897/2020 IA 1/2020 Direction Petition IA 2/2020 Stay Petition	SRI CHAITANYA GENERAL STORES Vs THE STATE OF AP	RAJA REDDY KONETI	GP FOR MED HEALTH AND FAMILY WELFARE R2 R6 R7 R8 R9 R10 R11 R12 UNSERVED,	GUNTUR
13	WP/7736/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Leave Petition WP/7648/2022 WP/7741/2022	M/S. SRI VENKATESWARA ASSOCIATES RAMALAKSHMANA JUNCTION Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR MEDICAL HEALTH FW(AP)	SRIKAKULAM
14	WP/7648/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition	SAI HARINI CATERINGS Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR MEDICAL HEALTH FW(AP) GP FOR FINANCE PLANNING GP FOR REVENUE	SRIKAKULAM
15	WP/7741/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 3/2022 Vacate Stay Petition IA 1/2023 Leave Petition	M/ S. HOTEL VINEELA Vs THE STATE OF ANDHRA PRADESH	KAMBHAMPATI RAMESH BABU	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR FINANCE PLANNING GP FOR REVENUE GP FOR MEDICAL HEALTH FW(AP)	SRIKAKULAM
16	WP/9690/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	MUTHYALA PADMANABHA SUBRAMANYEWARA RAO Vs THE STATE OF ANDHRA PRADESH	TURAGA SAI SURYA	GP FOR MEDICAL HEALTH FW(AP) N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) GP FOR REVENUE R K ACHARYULU GP FOR REVENUE (AP)	EAST GODAVARI
17	WP/13539/2022 IA 1/2022 Direction Petition IA 1/2024 Leave Petition	CJ. DHANALAKSHMI Vs THE PRINCIPAL SECRETARY MEDICAL DEPARTMENT	Y KOTESWARA RAO	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR REVENUE G L NAGESWAR RAO	YSR KADAPA
18	WP/23434/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	AMMA NANNA KIRANA AND GENERAL Vs THE STATE OF ANDHRA PRADESH	R SIVA SAI SWARUP	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME GP FOR PROHIBITION EXCISE R2 R3 R10 UNSERVED,	SRIKAKULAM
19	WP/23809/2022 IA 1/2022 Direction Petition	SIVA NAGASAI COOL DRINKS AND GENERAL STORES Vs THE STATE OF A.P	RAJA REDDY KONETI	GP FOR MED HEALTH AND FAMILY WELFARE GP FOR HOME R2 R3 R11 UNSERVED,	GUNTUR

20	WP/443/2023 IA 1/2023 Direction Petition	BAILAAL AHMED SYED Vs THE STATE OF ANDHRA PRADESH	M SOLOMON RAJU	GP FOR MEDICAL HEALTH FW(AP) GP FOR HOME VIVEK CHANDRA SEKHAR S G L NAGESWAR RAO V SAI KUMAR	KRISHNA
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ADMISSION (WOMEN & CHILD WELFARE)

21	WP/20631/2018 IA 1/2018 Stay Petition IA 2/2018 Vacate Stay Petition	CHINTAPALLI VENKATESWARA RAO Vs STATE OF ANDHRA PRADESH	N SIVA REDDY	GP FOR WOMEN DEV CHILD WELFARE(AP) AKHIL KRISHNAN KRISHNA C V GRANDHI	EAST GODAVARI
22	WP/3667/2019 IA 1/2019 Stay Petition IA 2/2019 Vacate Stay Petition	UNITED TRADERS Vs THE STATE OF AP	R N HEMENDRANATH REDDY	GP FOR WOMEN DEV CHILD WELFARE(AP)	WEST GODAVARI
23	WP/6767/2020 IA 1/2020 Direction Petition WP/10396/2021	YENDA SRIDEVI Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	GP FOR WOMEN DEV CHILD WELFARE(AP)	SRIKAKULAM
24	WP/10396/2021 IA 1/2021 Suspension Petition	RONANKI MADHU Vs THE STATE OF ANDHRA PRADESH	KRISHNA RAO MODHALAVALASA	GP FOR WOMEN DEV CHILD WELFARE	SRIKAKULAM
25	WP/2237/2023 IA 1/2023 Dispense with Petition IA 2/2023 Suspension Petition	DEVATA PRAVEEN KUMAR Vs THE STATE OF ANDHRA PRADESH	V V L N SARMA	GP FOR WOMEN DEV CHILD WELFARE	KRISHNA
26	WP/7925/2023 IA 1/2023 Suspension Petition	ALAVALA VIJAYA KUMARI Vs THE STATE OF AP	K V ADITYA CHOWDARY	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME A SYAM SUNDAR REDDY GP FOR REVENUE P S P SURESH KUMAR	KRISHNA
27	WP/9923/2023 IA 1/2023 Suspension Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	MANTHENA VISWANATHA RAJU Vs THE STATE OF ANDHRA PRADESH	KOLLUSU SATISH	GP FOR WOMEN DEV CHILD WELFARE MANGENA SREE RAMA RAO GP FOR REVENUE	EAST GODAVARI

INTERLOCUTORY

28	WP/18655/2015 IA 1/2015(WPMP 24109/2015) Suspension Petition WP/14808/2015	MEDA NAGAMANIW/O.NAGESH Vs THE STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	A V VIJAYA KUMARI	GP FOR CIVIL SUPPLIES (AP) G RAMA SARMA	YSR KADAPA
29	WP/36334/2016	MUPPIDI ANANDARAO Vs THE STATE OF ANDHRA PRADESH	R YELLA REDDY	GP FOR CIVIL SUPPLIES (AP)	EAST GODAVARI
30	WP/31651/2017 IA 1/2017(WVMP 4483/2017)-Vacate Stay Petition IA 2/2017(WPMP 39406/2017)-Suspension Petition IA 3/2017(WPMP 49742/2017)-Extension Petition	KONA VENKATA BALA SIMHACHALAM @ SRINU Vs STATE OF ANDHRA PRADESH REP. BY ITS PRINCIPAL SECRETARY	R SIVA SAI SWARUP	GP FOR MEDICAL HEALTH & FW(AP) GP FOR HOME (AP)	SRIKAKULAM

COURT NO. 16
THE HONOURABLE SRI JUSTICE TARLADA RAJASEKHAR RAO

(To Be Heard from Monday The 22nd Day to Friday The 26th Day Of April 2024 - After Daily List - Proceedings through hybrid mode)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLP/2354/2019	T.KOTESWARA RAO Vs STATE OF AP	A SREEDHAR	PUBLIC PROSECUTOR (AP)	PRAKASAM
2	CRLP/2355/2019 IA 1/2019 Direction Petition	P.SURYA PRASAD Vs P.L.NAGA SUNDARI	S R SANKU AND KAVITI MURALI KRISHNA	N N SOMENDRA REDDY PUBLIC PROSECUTOR (AP)	WEST GODAVARI
3	CRLP/2359/2019 IA 1/2019 Stay Petition	G.RAMA KRISHNA RAO Vs STATE OF AP	P DURGA PRASAD	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
4	CRLP/2360/2019 IA 1/2019 Stay Petition	T.YESUBABU Vs STATE OF AP	JEERIPOTHULA SRINIVAS	PUBLIC PROSECUTOR (AP)	PRAKASAM
5	CRLP/2364/2019 IA 1/2019 Stay Petition	J.MEERA BABU Vs GSRINIVASULU	C SUBODH	PUBLIC PROSECUTOR (AP)	SPS NELLORE
6	CRLP/2384/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition	V.VENKATESWARA RAO Vs V.NAGA MARUTHI	TURAGA SAI SURYA	KONEY SATYANANDA RAO PUBLIC PROSECUTOR (AP)	WEST GODAVARI
7	CRLP/2396/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	K.NEELANJANI Vs NAGARAJUKUMARI KAMA	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP)	KRISHNA
8	CRLP/2400/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	M.SUDHAKAR Vs STATE OF AP	SIMHACHALAM KARUKOLA	PUBLIC PROSECUTOR (AP) K RATHANGA PANI REDDY	VISAKHAPATNAM
9	CRLP/2405/2019 IA 1/2019 Stay Petition	K.SURENDRA KUMAR Vs STATE OF AP	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	KURNOOL
10	CRLP/2406/2019 IA 1/2019 Stay Petition	G.MUNEMMA Vs STATE OF AP	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) D KODANDARAMI REDDY	CHITTOOR
11	CRLP/2409/2019 IA 1/2019 Stay Petition	S.ASHOK REDDY Vs S.NAGA LAKSHMI	P VISHNUVARDHANA REDDY	M SEK HAR BABU PUBLIC PROSECUTOR (AP)	GUNTUR
12	CRLP/2413/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 1/2020 Extension Petition	K.SRINIVASA REDDY Vs STATE OF AP	P V VENKATA RAVI SANKAR and Dr. P.B Reddy	PUBLIC PROSECUTOR (AP)	KURNOOL
13	CRLP/2510/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition	K.SRINIVASA RAO Vs STATE OF	V R MACHAVARAM	MANCHIKALA RENUKA (SC FOR ACB ANDHRA)	KRISHNA

14	CRLP/2515/2019 IA 1/2019 Stay Petition	PINNACLE LIFE SCIENCES PVT LTD Vs STATE OF AP	N RANGA REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
15	CRLP/2524/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	N.SIVA RAMA KRISHNA Vs STATE OF AP	BOLLA VENKATA RAMA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
16	CRLP/2527/2019 IA 1/2019 Stay Petition	A.CHANDRA Vs STATE OF AP	M RAVINDRA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
17	CRLP/2535/2019 IA 2/2019 Stay Petition	N.L.KANTHAM Vs STATE OF AP	R SIVA SAI SWARUP	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
18	CRLP/2536/2019 IA 1/2019 Stay Petition	A HEMA SUNDARA VARA PRASAD Vs P.NANJAPPA	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP)	ANANTAPUR
19	CRLP/2537/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	P.SAMBASIVA RAO Vs STATE OF AP	DEVALARAJU ANIL KUMAR	PUBLIC PROSECUTOR (AP) D S N V PRASAD BABU	KRISHNA
20	CRLP/2538/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition IA 3/2019 Extension Petition	B.V.VBABU RAO Vs STATE OF AP	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP) K V ADITYA CHOWDARY	WEST GODAVARI
21	CRLP/2539/2019 IA 1/2019 Stay Petition	BANDUGULA PRASAD Vs THE STATE OF ANDHRA PRADESH	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR (AP)	KRISHNA
22	CRLP/2542/2019 IA 1/2019 Stay Petition	P.S NAGARAJU Vs B.VENKATESWARLU	N SRIHARI	P VENKATA SUBBARAO PUBLIC PROSECUTOR (AP)	GUNTUR
23	CRLP/2543/2019 IA 1/2019 Stay Petition	P.SIVANJANEYA NAGARAJU Vs B.VENKATESWARLU	N SRIHARI	PUBLIC PROSECUTOR (AP)	GUNTUR
24	CRLP/2544/2019 IA 1/2019 Stay Petition	P.S NAGARAJU Vs B.VENKATESWARLU	N SRIHARI	PUBLIC PROSECUTOR (AP)	GUNTUR
25	CRLP/2548/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition IA 3/2019 Extension Petition	L.GANAPATHI RAO Vs G.YESU KUMAR	S DILIP JAYA RAM		VISAKHAPATNAM
26	CRLP/2553/2019 IA 1/2019 Stay Petition IA 2/2019 Extension Petition	T.M.DIRECTOR Vs STATE OF AP	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP) YALLABANDI RAMATIRTHA	WEST GODAVARI
27	CRLP/2554/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	SRI KATIKALA ANANTHA GNANASAGAR Vs THE STATE OF ANDHRA PRADESH	V SATYANARAYANA NAKKANTI	PUBLIC PROSECUTOR (AP)	KRISHNA
28	CRLP/2562/2019 IA 1/2019 Stay Petition	N PRABHAKARA RAO Vs N JAYAMMA	CH B R P SEKHAR		KRISHNA

29	CRLP/2564/2019 IA 1/2019 Stay Petition	N SSIVA PRASAD Vs STATE OF AP	P NARAHARI BABU	PUBLIC PROSECUTOR (AP)	PRAKASAM
30	CRLP/2577/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	K.SURESH BABU Vs STATE OF AP	KADIYAM NEELAKANTESWARA RAO	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
31	CRLP/2587/2019 IA 1/2019 Stay Petition	D.JANAKIRAM Vs STATE OF AP	MANGENA SREE RAMA RAO	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
32	CRLP/2589/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	T CHINNA OBUL REDDY Vs STATE OF AP	NAGARAJU NAGURU	PUBLIC PROSECUTOR (AP) V NITESH	YSR KADAPA
33	CRLP/2756/2019 IA 1/2019 Dispense with Petition IA 2/2019 Stay Petition	B.NARAYANA REDDY Vs E.JAYARAMI REDDY	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
34	CRLP/2760/2019 IA 1/2019 Stay Petition	T.M.TYRES LIMITED Vs CHAITANYA PACKAGINGS PVT LTD	P NAGENDRA REDDY	RAMESH BABU BOYIDI PUBLIC PROSECUTOR (AP)	GUNTUR
35	CRLP/2761/2019 IA 1/2019 Stay Petition IA 1/2020 Implead Petition IA 2/2020 Vacate Stay Petition	RAMYA CONSTRUCTIONS LTD Vs THE STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) GIRI BABU MARTHI (ASST SOLICITOR GENERAL OF INDIA)	VISAKHAPATNAM
36	CRLP/2762/2019 IA 1/2019 Stay Petition IA 1/2022 Implead Petition IA 2/2022 Vacate Stay Petition	KAPIL INFRA AVENUES PVT LTD Vs THE STATE OF AP	G RAMA GOPAL	PUBLIC PROSECUTOR (AP) GIRI BABU MARTHI (ASST SOLICITOR GENERAL OF INDIA)	VISAKHAPATNAM
37	CRLP/2783/2019 IA 1/2019 Dispense with Petition	B.LAKSHMINARAYANA REDDY Vs STATE OF AP	G SRINIVASULU REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA
<u>INTERLOCUTORY</u>					
38	CRLP/2356/2019 IA 1/2019 Stay Petition	P.C.KISHORE Vs P.PRASANRHI ROOPA	T JANARDHAN RAO	PUBLIC PROSECUTOR (AP)	SPS NELLORE
39	CRLP/2395/2019 IA 1/2019 Suspension Petition IA 2/2019 Vacate Stay Petition IA 1/2022 Clarification	P.NAGARAJU Vs P.JYOTHI	RAMAKRISHNA AKURATHI	TURAGA SAI SURYA PUBLIC PROSECUTOR (AP)	WEST GODAVARI
40	CRLP/2547/2019 IA 1/2019-Stay Petition	Y.RAVINDER REDDY Vs STATE OF AP	CH SIVA REDDY	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR

COURT NO. 20
THE HONOURABLE SRI JUSTICE SUBBA REDDY SATTI

(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (REVENUE)					
1	WP/3230/2022 IA 1/2022 Direction Petition	GAMPALA SESI REKHA Vs THE STATE OF ANDHRA PRADESH	Y MAHA LAKSHMI	GP FOR REVENUE	WEST GODAVARI
2	WP/3424/2022 IA 1/2022 Direction Petition	YERRAGUDLA @ CHINTAPALLI SOWMYASRI Vs THE STATE OF ANDHRA PRADESH	BATHALA RAMESH	GP FOR REVENUE	PRAKASAM
3	WP/9383/2022 IA 1/2022 Direction Petition	D. AJAY KUMAR Vs STATE OF ANDHRA PRADESH	MSVS SUDHA RANI	GP FOR REVENUE	CHITTOOR
4	WP/9494/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	YERRAMSETTI MANGA Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) MANGENA SREE RAMA RAO T V S PRABHAKARA RAO	EAST GODAVARI
5	WP/13742/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	SYED NOOR Vs THE TAHSILDAR	RAJENDRA BUSSA	GP FOR REVENUE T VIJAY HANUMAN SINGH GP FOR ASSIGNMENT (AP) R6 UNSERVED,	CHITTOOR
6	WP/19556/2022 IA 1/2022 Direction Petition	B.YADUNATHA REDDY Vs THE STATE OF ANDHRA PRADESH	K MOHAN RAMI REDDY	GP FOR REVENUE	KURNOOL
7	WP/21134/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ Y VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE R3 R4 UNSERVED,	CHITTOOR
8	WP/22389/2022 IA 1/2022 Suspension Petition	S. INDIRA Vs THE GOVERNMENT OF ANDHRA PRADESH	M KARIBASAI AH	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP)	ANANTAPUR
9	WP/22663/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	NETHINTI RAMA RAO Vs THE STATE OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR REVENUE	SRIKAKULAM
10	WP/22681/2022 IA 1/2022 Direction Petition	PANTHANGI CHIRANJEEVI SRINIVAS Vs THE STATE OF ANDHRA PRADESH	P RAJESH BABU	GP FOR REVENUE	EAST GODAVARI
11	WP/23212/2022 IA 1/2022 Direction Petition IA 2/2023 Vacate Stay Petition IA 3/2023 Vacate Stay Petition	JAGARLAMUDI SRI RANGANAYAKULU Vs STATE OF ANDHRA PRADESH	BALAJI MEDAMALLI	GP FOR REVENUE S.V.S.S.SIVA RAM R3 UNSERVED,	VISAKHAPATNAM

12	WP/24114/2022 IA 1/2022 Suspension Petition IA 1/2023 Vacate Stay Petition	P. SAI KRISHNA Vs THE STATE OF ANDHRA PRADESH	MAHESWARA RAO KUNCHEAM	GP FOR REVENUE SOMISETTY GANESH BABU	ANANTAPUR
13	WP/24285/2022 IA 1/2022 Direction Petition IA 2/2022 Vacate Stay Petition	MATTUKAIAH SUJAANU Vs THE STATE OF ANDHRA PRADESH	P S P SURESH KUMAR	GP FOR REVENUE VISTALLA RATNA KUMARI DEVAKUMAR SALIKITI	GUNTUR
14	WP/25466/2022 IA 1/2022 Direction Petition	E VENKATARAMANA @ VENKATARAMANA Vs THE STATE OF ANDHRA PRADESH	P SARASWATHI	GP FOR REVENUE	CHITTOOR
15	WP/27246/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	CHANDRAKALA Vs THE STATE OF ANDHRA PRADESH	KATA SAMBASIVA RAO	GP FOR REVENUE ELURU SESHA MAHESH BABU R5 UNSERVED,	ANANTAPUR
16	WP/28781/2022 IA 1/2022 Direction Petition	MUDDAPU KAMUNaidu Vs THE STATE OF ANDHRA PRADESH	P NANILU NAIDU	GP FOR REVENUE	VISAKHAPATNAM
17	WP/28880/2022 IA 1/2022 Direction Petition	SEELAM LAKSHMI DURGA Vs THE STATE OF ANDHRA PRADESH	BONU RAMA SHANKAR RAO	GP FOR REVENUE	EAST GODAVARI
18	WP/28882/2022 IA 1/2022 Suspension Petition	K SRIDHAR Vs THE STATE OF ANDHRA PRADESH	P JAGADISH CHANDRA PRASAD	GP FOR REVENUE	CHITTOOR
19	WP/31915/2022 IA 1/2022 Direction Petition IA 1/2023 Direction Petition	V.VENKATESWARA PILLAI Vs THE STATE OF ANDHRA PRADESH	V ESWARIAIAH CHOWDARY	GP FOR REVENUE	CHITTOOR
20	WP/31982/2022 IA 1/2022 Direction Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	S.BOJJE NAIK Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR REVENUE N CHANDRA SEKHA REDDY	ANANTAPUR
21	WP/34133/2022 IA 1/2022 Direction Petition	GANDIKOTA SRINIVASULU Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR REVENUE	SPS NELLORE
22	WP/36725/2022 IA 1/2022 Direction Petition	YEKAMBARAM BHASKAR Vs THE STATE OF ANDHRA PRADESH	V B SUBRAHMANYAM	GP FOR REVENUE J KRISHNA PRANEETH	SPS NELLORE
23	WP/37044/2022 IA 1/2022 Direction Petition IA 2/2022 Implead Petition IA 3/2022 Amendment Petition	M MESHAK Vs THE STATE OF AP	BOMMINAYUNI APPARAO	GP FOR REVENUE VENKATA REDDY GAJJALA SC FOR ZPP MPP AND GRAM PANCHAYAT	GUNTUR
24	WP/37373/2022 IA 1/2022 Direction Petition	ENUGONDA NARASIMHULU Vs THE STATE OF ANDHRA PRADESH	V B SUBRAHMANYAM	GP FOR REVENUE	YSR KADAPA

25	WP/37452/2022 IA 1/2022 Suspension Petition IA 2/2022 Direction Petition IA 3/2022 Vacate Stay Petition IA 4/2022 Vacate Stay Petition IA 1/2023 Vacate Stay Petition	JAMI APPARAO Vs THE STATE OF ANDHRA PRADESH	SUREPALLI MADHAVA RAO	GP FOR REVENUE V V SATISH	VIZIANAGARAM
26	WP/37498/2022 IA 1/2022 Direction Petition	K BHASKAR RAO Vs THE STATE OF AP	K VARUN SHYAM KUMAR	GP FOR REVENUE	CHITTOOR
27	WP/37757/2022 IA 1/2022 Direction Petition	BUKYA KOTESWARA NAYAK Vs THE STATE OF ANDHRA PRADESH	PANGA SIVANARAYANA	GP FOR REVENUE GP FOR HOME A BHASKARA CHARY R2 R3 R4 R6 UNSERVED,	PRAKASAM
28	WP/38230/2022 IA 1/2022 Direction Petition	SANIKOMMU ANUSHA Vs STATE OF ANDHRA PRADESH	RAMBABU KOPPINEEDI	GP FOR REVENUE JAYASANKAR TOTI	GUNTUR
29	WP/39088/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Vacate Stay Petition	S R R RANGA RAJU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO BODDULURI	GP FOR REVENUE K L N SWAMY R3 UNSERVED,	WEST GODAVARI
30	WP/39296/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	KUSAMPUDI DEEPA Vs STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	GP FOR REVENUE E V V S RAVI KUMAR	GUNTUR
31	WP/39348/2022 IA 1/2022 Suspension Petition IA 1/2023 Miscellaneous Petition	KARINE P.SANKUNTHALAMMA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR REVENUE SAI SANJAY SURANENI	ANANTAPUR
32	WP/39446/2022 IA 1/2022 Direction Petition	LABALA SANKAR KUMAR/SANKAR RAO Vs THE STATE OF ANDHRA PRADESH	PASALA PONNA RAO	GP FOR REVENUE RAVI KIRAN PONNURU B M PATRO R2 R4 UNSERVED,	SRIKAKULAM
33	WP/39973/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	BOYA VENKATARAMUDU Vs THE STATE OF ANDHRA PRADESH	ALA CHANDRASEKHAR YADAV	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV N CHANDRA SEKHAR REDDY	KURNOOL
34	WP/41056/2022 IA 1/2022 Direction Petition	KONDAPALLI VENKATARATNAMALA Vs THE STATE OF ANDHRA PRADESH	M PITCHAIAH	GP FOR REVENUE T V JAGGI REDDY	EAST GODAVARI
35	WP/41097/2022 IA 1/2022 Stay Petition IA 1/2023 Implead Petition	VALMIKI KRISTAPPA Vs THE STATE OF ANDHRA PRADESH	HARISH KUMAR RASINENI	GP FOR REVENUE A BHASKARA CHARY G KOTINAGULU(SC FOR KHADI VIL IND BOARD) KOPPARTHI SUMATHI (SC FOR KVIB)	ANANTAPUR
36	WP/41369/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PUTTA SUNEETHA Vs THE STATE OF ANDHRA PRADESH	VENKATA MOHAN RAO PATHAKOTA	GP FOR REVENUE (AP) NAGA PRAVEEN VANKAYALAPATI R3 R4 R5 R6 UNSERVED,	PRAKASAM

37	WP/42676/2022 IA 1/2022 Direction Petition IA 1/2023 Implead Petition	AMMISSETTY ARJUNA RAO Vs THE STATE OF AP	S V INDIRA	GP FOR REVENUE GP FOR IRRIGATION COMM AREA DEV GP FOR PANCHAYAT RAJ RURAL DEV R4 R5 R6 R7 R9 R11 UNSERVED,	GUNTUR
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ADMISSION (STAMPS AND REGISTRATION)

38	WP/11074/2022 IA 1/2022 Direction Petition	ADARI RAJABABU Vs THE STATE OF ANDHRA PRADESH	NANI BABU ROBBA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP)	VISAKHAPATNAM
39	WP/23236/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 3/2022 Direction Petition IA 1/2023 Leave Petition	SMT. KILARU SOWBHAGYA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SURYAM GANNAVARAPU	GP FOR REGISTRATION AND STAMPS (AP) GP FOR HOME Y L SIVAKALPANA REDDY(SC CUM SPL PP CID) N RAVI PRASAD R10 UNSERVED,	KRISHNA
40	WP/28847/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	GUNDALA VENKATA SIVA SAI KRISHNA Vs STATE OF ANDHRA PRADESH	C SUBODH	GP FOR REGISTRATION AND STAMPS (AP) GP FOR ENDOWMENTS	KURNOOL
41	WP/33788/2022 IA 1/2022 Direction Petition IA 1/2023 Leave Petition	PRALAYAKAVERI VENKATARAMA REDDY Vs THE STATE OF AP	SREEKANTH REDDY AMBATI	GP FOR REVENUE	CHITTOOR
42	WP/36756/2022 IA 1/2022 Direction Petition	CHEENEPALLI KRISHNAMMA Vs THE STATE OF ANDHRA PRADESH	SURESH KUMAR REDDY KALAVA	GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
43	WP/36964/2022 IA 1/2022 Stay Petition IA 1/2023 Vacate Stay Petition IA 2/2023 Leave Petition	KOMMINENI KRISHNA Vs THE STATE OF ANDHRA PRADESH	P VEERRAJU	GP FOR REVENUE GP FOR ASSIGNMENT (AP) R5 R7 UNSERVED,	VISAKHAPATNAM
44	WP/36984/2022 IA 1/2022 Direction Petition IA 2/2022 Direction Petition IA 1/2023 Direction Petition	G R CHINNAPPA REDDY Vs THE CHAIRMAN	S VARADARAJULU CHETTY	GP FOR REVENUE	CHITTOOR
45	WP/37129/2022 IA 1/2022 Direction Petition	NARA ADILAKSHMI Vs STATE OF ANDHRA PRADESH	S LAKSHMINARAYANA REDDY	GP FOR REGISTRATION AND STAMPS (AP) V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
46	WP/39965/2022 IA 1/2022-Direction Petition IA 1/2023-Leave Petition	VANKAYALA DAKSHAYANI Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR REGISTRATION AND STAMPS (AP) GP FOR REVENUE	VISAKHAPATNAM

COURT NO. 13
THE HONOURABLE SRI JUSTICE RAVI CHEEMALAPATI

(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL 2024) (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	WP/21240/2011 IA 1/2011(WPMP 25860/2011) Direction Petition	SMT. M. UMA DEVI Vs THE COMMISSIONER ANANTAPUR MUNICIPAL CORPORATION	SIDDARTH C B	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	ANANTAPUR
2	WP/6955/2012 IA 1/2012(WPMP 8818/2012) Direction Petition IA 1/2015(WPMP 30058/2015) L R Petition	SRI BODDETI SURIBABU VISAKHAPATNAM. Vs G.V.M.C.REP.BY COMMISSIONER VISAKHAPATNAM.	M KESAVA RAO	K.MADHAVA REDDY (SC FOR GVMC)	VISAKHAPATNAM
3	WP/19802/2012 IA 1/2014(WPMP 16382/2014) Direction Petition IA 1/2016(WPMP 29528/2016) Direction Petition	D.V.SUBRAHMANYAM Vs THE COMMISSIONER	C VANI REDDY	K MADHAVA REDDY V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VISAKHAPATNAM
4	WP/34746/2012 IA 1/2012(WPMP 44193/2012) Suspension Petition	SMT. PARIMI NAGA PARIPOORNA Vs THE MUNICIPAL COMMISSIONER	S SYAMSUNDER RAO	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	GUNTUR
5	WP/36650/2012 IA 2/2012(WPMP 46526/2012) Direction Petition IA 3/2012(WPMP 48681/2012) Permission Petition WP/3205/2013	M/S.HINDUSTAN PETROLEUM CORPORATYION LTD. Vs VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY REP. BY ITS	G RAMA GOPAL	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) V V SATISH	VISAKHAPATNAM
6	WP/3205/2013	M/S.HINDUSTAN PETROLEUM CORPORATION LTD. Vs VISAKHAPATNAM URBAN DEVELOPMENT AUTHORITY	G RAMA GOPAL	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) K MADHAVA REDDY V V SATISH	VISAKHAPATNAM
7	WP/37548/2012 IA 1/2021 L R Petition	M SUNDARA RAO SPSR NELLORE DIST Vs COMMR MUNL CORP. SPSR NELLORE DIST & ANR	P SRIDHAR REDDY	N RANGA REDDY (SC MC RSEEMA SPSR NLR)	SPS NELLORE
8	WP/38108/2012 IA 1/2012(WPMP 48333/2012) Direction Petition	CHITTURI SATYANARAYANA Vs BHIMAVARAM MUNICIPALITY	SAI GANGADHAR CHAMARTY	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) M V SURESH	WEST GODAVARI
9	WP/38168/2012 IA 1/2013(WVMP 356/2013) Vacate Stay Petition	M/S.VIOM NETWORKS LTDHYD Vs K.M.C.COMMISSIONERKU RNOOL	RAMA RAO GHANTA	0 KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	KURNOOL

10	WP/38999/2012 IA 1/2012(WPMP 49478/2012) Direction Petition	YERRA VARAHA NARASIMHAM Vs THE GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	JOSYULA BHASKARA RAO	K MADHAVA REDDY GP FOR REVENUE	VISAKHAPATNAM
11	WP/39112/2012 IA 1/2012(WPMP 49640/2012) Suspension Petition	MANNEM SEENAIHAH Vs SULLURUPETA MUNICIPALITY	VUYYURU LAKSHMANA RAO	BOMMANA RAMAKRISHNA	SPS NELLORE
12	WP/39257/2012 IA 1/2012(WPMP 49844/2012) Direction Petition IA 2/2012(WPMP 49845/2012) Direction Petition IA 3/2013(WPMP 28451/2013) Direction Petition	GUDELA LAKSHMI Vs VIJAYAWADA MUNICIPAL CORPORATION	V S R ANJANEYALU VAJJHALA SATYANARAYANA PRASAD	SAI GANGADHAR CHAMARTY M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	KRISHNA
13	WP/39645/2012 IA 1/2012(WPMP 50357/2012) Direction Petition IA 1/2013(WPMP 16599/2013) Direction Petition IA 1/2015(WPMP 10149/2015) Direction Petition	A. ADINARAYANA REDDY W.G. DIST. & ANR Vs COMMR. ELURU MUN. CORPN. W.G. DIST. & ANR	M K RAJ KUMAR	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	WEST GODAVARI
14	WP/39684/2012 IA 1/2012(WPMP 50412/2012) Stay Petition	M/S.INDUS TOWERS LTDHYD Vs ONGOLE MUNC.CORPPRAKASHAM	GHANTA SRIDHAR	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	PRAKASAM
15	WP/39810/2012 IA 1/2012(WPMP 50565/2012) Direction Petition IA 2/2012(WPMP 50566/2012) Direction Petition IA 1/2024 Leave Petition WP/38987/2012	KAMALESH CONSTRUCTIONS Vs GUNTUR MUNICIPAL CORPORATION	N SRIRAM MURTHY	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) TURAGA SAI SURYA GP FOR REVENUE	GUNTUR
16	WP/38987/2012 IA 1/2012(WPMP 49465/2012) Direction Petition IA 1/2013(WPMP 32468/2013) Implead Petition IA 1/2024 Leave Petition	SMT.GADDAM HANUMAYAMMA Vs THE GUNTUR MUNICIPAL CORPORATION	TURAGA SAI SURYA	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) N SRIRAM MURTHY	GUNTUR
17	WP/40019/2012 IA 1/2012(WPMP 50805/2012) Direction Petition	HAMZA SALEH Vs THE GOVERNMENT OF ANDHRA PRADESH	RAMA CHANDRA RAO GURRAM	GP FOR MUNICIPAL ADMN AND URBAN DEV VL N G K MURTHY K MADHAVA REDDY	VISAKHAPATNAM
18	WP/40052/2012 IA 1/2012(WPMP 50842/2012) Direction Petition IA 4/2012(WPMP 217122/2012)	PETTELA NOOKA RAJU Vs THE PEDDAPURAM MUNICIPALITY	BOBBA VIJAYALAKSHMI	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) SHANTHI NEELAM	EAST GODAVARI
19	WP/700/2013 IA 4/2013(WPMP 3678/2013) Vacation Motion Letter	VANGAPANDU BALARAM Vs THE STATE OF ANDHRA PRADESH	E V V S RAVI KUMAR	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI

20	WP/3785/2013 IA 1/2013(WPMP 4713/2013) Direction Petition	R. RAGHAVA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR MUNICIPAL ADMN AND URBAN DEV SHANTHI NEELAM GP FOR HOME	PRASAM
21	WP/5061/2013 IA 1/2013(WPMP 6317/2013) Direction Petition	SMT. B. UMA RANI Vs THE GOVERNMENT OF ANDHRA PRADESH	E VENKATA REDDY	GP FOR MUNICIPAL ADMN AND URBAN DEV K MADHAVA REDDY M V S PRASAD	VISAKHAPATNAM
22	WP/5759/2013 IA 1/2014(WVMP 2843/2014) Vacate Stay Petition	SMT. P.MASTANAMMA W/O LATE PASUPULETI KOTESWARA RAO Vs THE DISTRICT COLLECTOR GUNTUR DISTRICT GUNTUR.	N SRIHARI	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE B D MAHESWARA REDDY	GUNTUR
23	WP/9733/2013 IA 1/2013(WPMP 12123/2013) Suspension Petition	EX-SERVICEMEN WEL ASSN CHITTOOR Vs COMMR TIRUPATHI MUN CORPN CHITTOOR DIST & 3 OTHERS	CH SIVA REDDY	GP FOR MUNICIPAL ADMN AND URBAN DEV KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	CHITTOOR
24	WP/10257/2013 IA 1/2013(WPMP 12734/2013) Direction Petition	YEDDULA NAGIREDDY KADAPA DIST & ANOTHER Vs PULIVENDULA MUNICIPALITY KADAPA DIST	S LAKSHMINARAYANA REDDY	N RANGA REDDY (SC MC RSEEMA SPSR NLR)	YSR KADAPA
25	WP/11155/2013 IA 1/2013(WPMP 13823/2013) Direction Petition IA 1/2023 Leave Petition	BHAGAVAN SRI SATYA SAI KALYANA MANDAPAM Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY	K JAYA KUMAR	GP FOR MUNICIPAL ADMN AND URBAN DEV N RANGA REDDY (SC MC RSEEMA SPSR NLR)	KURNOOL
26	WP/11163/2013 IA 1/2014(WVMP 2324/2014) Vacate Stay Petition	G.YAKAMMA Vs THE DISTRICT COLLECTOR	A JAYA SANKARA REDDY	GP FOR REVENUE B HANUMANTHA RAO (SC FOR KUR&NEL MC) KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	KURNOOL
27	WP/11453/2013 IA 1/2013(WPMP 14193/2013) Direction Petition	KAPAGUNTA ANNAPURNA W/O. K.V. CHALAPATHI Vs TIRUPATI MUNICIPAL CORPORATION	P JAGADISH CHANDRA PRASAD	S D GOWD	CHITTOOR
28	WP/11682/2013 IA 1/2013(WPMP 14467/2013) Suspension Petition IA 2/2013(WPMP 14468/2013) Suspension Petition	P KRISHNA REDDY Vs THE MUNICIPAL COMMISSIONER	RAVI SHANKAR JANDHYALA	SHANTHI NEELAM B D MAHESWARA REDDY	GUNTUR
29	WP/12654/2013	THE REPALLE OLD TALUK RAJAKA JANA SEVA SANGHAM Vs THE GOVERNMENT OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
30	WP/12703/2013 IA 1/2014(WVMP 3390/2014) Vacate Stay Petition	SAYANA SRINIVASA RAO KRISHNA DIST & ANOTHER Vs PRL SECY MUN ADMN & UD HYD & 7 OTHERS	Y SRINIVASA MURTHY	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR IRRIGATION COMM AREA DEV Y KOTESWAR RAO GP FOR REVENUE GP FOR IRRI AND CAD (AP)	KRISHNA

31	WP/14861/2013 IA 4/2013(WPMP 80433/2013) Vacation Motion Letter	KAKINADA PURPAPALAKA SANGAM & 4 OTHERS Vs THE COMMISSIONER & 2 OTHERS	J SATYA PRASAD	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP)	EAST GODAVARI
32	WP/15004/2013 IA 4/2013(WPMP 81308/2013) Vacation Motion Letter IA 1/2014(WPMP 5937/2014) Implead Petition	KATAKAM VENKATA SIVA RAMA RAVI KUMAR Vs STATE OF ANDHRA PRADESH	G RONALD RAJU	GP FOR MUNICIPAL ADMN AND URBAN DEV M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) B MAHENDER REDDY	WEST GODAVARI
33	WP/15691/2013 IA 3/2013(WPMP 22524/2013) Permission Petition IA 1/2014(WPMP 31213/2014) Review Petition IA 2/2014(WPMP 135680/2014) Condone Delay in Rep	GEDELA KRISHNA RAO Vs GREATER VISAKHAPATNAM MUNICIPAL CORPORATION	SRINIVAS BOBBILI	N RANGA REDDY K MADHAVA REDDY K R PRABHAKAR	VISAKHAPATNAM
34	WP/15950/2013 IA 1/2013(WPMP 19304/2013) Direction Petition	TANUKU BRAHMANANDA CHARI GUNTUR DIST & ANOTHER Vs PRL SECY SW DEPT AP HYD & 4 OTHERS	K ANANDA RAO	GP FOR SOCIAL WELFARE M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) GP FOR REVENUE	GUNTUR
35	WP/17275/2013 IA 1/2013(WPMP 20978/2013) Direction Petition	CHODAVARAPU NARAYANAMMA W.G. DIST. Vs COMMISSIONER KOVVUR MPLTY W.G. DT.	MANGENA SREE RAMA RAO	B D MAHESWARA REDDY	WEST GODAVARI
36	WP/17541/2013 IA 1/2013(WPMP 21328/2013) Direction Petition	SMT. MAGANTI SYAMALA DEVI VISAKHAPATNAM Vs COMMISSIONER GREATER VISAKHAPATNAM MUNICIAPL CORP. & ANOTH	K SARVA BHOUMA RAO		VISAKHAPATNAM
37	WP/17711/2013 IA 1/2013(WPMP 21536/2013) Direction Petition IA 2/2013(WPMP 21537/2013) Direction Petition	REDDY SANYASI RAO VISAKHAPATNAM & ANR Vs SECY DEPT OF RURAL DEVELOPMENT NEW DELHI & 5 OTHERS	T LAKSHMI NARAYANA	Y V ANIL KUMAR (Central Government Counsel) B SUDHAKAR REDDY AND NEERAJA REDDY DEPUTY SOLICITOR GENERAL OF INDIA	VISAKHAPATNAM
38	WP/18115/2013 IA 1/2013(WPMP 22099/2013) Direction Petition	SMT. V. RAMA DEVI W/O. LATE APPALA NARASIMHULU Vs THE GREATER VISAKHAPATAM MUNICIPAL CORPORATION	C KUMAR	S LAKSHMINARAYANA REDDY(SC FOR GVMC) GP FOR HOME	VISAKHAPATNAM
39	WP/18134/2013 IA 1/2013(WPMP 22119/2013) Injunction Petition	DULIPUDI SATYANARAYANA GUNTUR CITY & ANOTHER Vs COMMISSIONER GUNTUR MUNICIPAL CORP GUNTUR	D V REDDY		GUNTUR
40	WP/19859/2013 IA 1/2013(WPMP 24355/2013) Stay Petition	KOTHARI RAMACHANDRA RAO Vs DISTRICT COLLECTOR ONGOLEPRAKASAM DISTRICT	MEKALA RAMA MURTHY	GP FOR REVENUE B D MAHESWARA REDDY	PRAKASAM

41	WP/19957/2013 IA 1/2013(WPMP 24460/2013) Direction Petition IA 1/2014(WPMP 47742/2014) L R Petition	SAMPATHIRAO RAMU Vs THE GOVERNMENT OF ANDHRA PRADESH	N RAVI PRASAD	GP FOR MUNICIPAL ADMN AND URBAN DEV V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA) A GIRIDHAR RAO	VISAKHAPATNAM
42	WP/21841/2013 IA 1/2013(WPMP 26767/2013) Stay Petition	DUDALA VIJAYA BHASKARA RAO VIJAYAWADAKRISHNA DISTRICT Vs COMMISSIONERVIJAYAW ADA MUNICIPAL CORPORATION	P HEMACHANDRA	G JHANSI T BALASWAMI	KRISHNA
43	WP/21862/2013 IA 1/2013(WPMP 26788/2013) Direction Petition	D.V.P.PRABHAVATHI VIJAYAWADAKRISHNA DISTRICT Vs THE COMMISSIONERVIJAYAW ADA MUNICIPAL CORPORATION & ANOTHER	T V JAGGI REDDY	T BALASWAMI	KRISHNA
44	WP/22130/2013 IA 1/2013(WPMP 27116/2013) Direction Petition IA 2/2013(WPMP 33595/2013) Implead Petition IA 3/2013(WPMP 33596/2013) Amendment Petition IA 4/2013(WPMP 33597/2013) Suspension Petition IA 1/2024 Leave Petition	SHAIK JUMMA BI W/O SHAIK BABU Vs GUNTUR MUNICIPAL CORPORATION	RAMA RAO GHANTA	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) B NALIN KUMAR	GUNTUR
45	WP/22295/2013 IA 1/2013(WPMP 27338/2013) Direction Petition	MS ASHA ELSIL PALOLIL Vs THE STATE OF A.P. REPRESENTED BY THE PRINCIPAL SECRETARY	S SRIDHAR	GP FOR MUNICIPAL ADMN AND URBAN DEV ANCHA PANDURANGA RAO	EAST GODAVARI
46	WP/23082/2013 IA 1/2013(WPMP 28334/2013) Stay Petition	KOPPAKA SOMULU VIZIANAGARAM DIST. Vs V.C. VUDA VSP. & ANO.	Y MALATHI	V SURYA KIRAN KUMAR (SC FOR VMRDA and MUDA)	VIZIANAGARAM
47	WP/29938/2013 IA 1/2013(WPMP 37170/2013) Suspension Petition IA 1/2023 Leave Petition	SMT. K.NEELAVATHI D/O LATE KRISHNA MANDADI Vs THE STATE OF A.P. REP. BY SECRETARY	PEETA RAMAN	GP FOR MUNICIPAL ADMN AND URBAN DEV GP FOR HOME GP FOR REGISTRATION AND STAMPS (AP)	CHITTOOR
48	WP/36729/2013 IA 1/2013(WPMP 45676/2013) Suspension Petition WP/20071/2013 WP/22016/2013	VUMMINENI MINERAL WATER PRODUCTS PVT.LTD. Vs SECY. M.A & U.D. HYD. & 2 OTHERS	V V L N SARMA	GP FOR MUNICIPAL ADMN AND URBAN DEV S LAKSHMINARAYANA REDDY(SC FOR GVMC)	VISAKHAPATNAM
49	WP/20071/2013 IA 1/2013(WPMP 24616/2013) Direction Petition	VUMMINENI MUNERAL WATER PRODUCTS PVT.LTD & 5 OTHERS Vs GOVT OF AP. MUNICIPAL ADMN.DEPT. & 2 OTHERS	V V L N SARMA	GP FOR MUNICIPAL ADMN AND URBAN DEV	VISAKHAPATNAM
50	WP/22016/2013 IA 1/2013(WPMP 26982/2013)-Direction Petition	VINAYAGA ENTERPRISES Vs GOVERNMENT OF ANDHRA PRADESH	V V L N SARMA	GP FOR MUNICIPAL ADMN AND URBAN DEV B D MAHESWARA REDDY	VISAKHAPATNAM

COURT NO. 12
THE HONOURABLE SMT JUSTICE V.SUJATHA

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION (CO-OP SOCIETIES)					
1	WP/28940/2008 IA 1/2008(WPMP 37852/2008) Direction Petition	THE JAMPANI TODDY TAPPERS COOPERATIVE Vs VAKA SURYANARAYANA	K RAMA KOTESWARA RAO	GP FOR COOPERATION PARSA ANANTH NAGESWAR RAO	KRISHNA
2	WP/8669/2010	R.S.S.SURYANARAYANA RAJU VISAKHAPATNAM DISTRICT Vs THE GOVT OF AP. DEPT OF CO-OPERATION & 3 OTHERS	KONDAPARTHI SRINIVASA	GP FOR COOPERATION GP FOR REVENUE V UMA DEVI BOBBA VIJAYALAKSHMI	VISAKHAPATNAM
3	WP/8699/2010 IA 1/2010(WVMP 2792/2010) Vacate Stay Petition	SANAKA VENKATA BRAHMA RAO Vs THE GOVERNMENT OF ANDHRA PRADESH REP. BY ITS SECRETARY	KIRTHI TEJA KONDAVEETI	GP FOR AGRICULTURE V HARI HARAN GP FOR COOPERATION ARAVINDU MATURI	KRISHNA
4	WP/9739/2010 IA 1/2010(WPMP 12547/2010) Direction Petition	MUPPALLA BADRINARAYANA Vs THE COMMISSIONER & REGISTRAR OF COOPERATIVE SOCIETIES	Y SUBRAHMANYAM	GP FOR COOPERATION E SESHAGIRI RAO	KRISHNA
5	WP/10097/2010	THE NATHAVARAM PRIMARY AGRICULTURAL COOPERATIVE Vs THE GOVERNMENT OF INDIA	V V N NARAYANA RAO	GP FOR LAW & LEGISLATIVE AFFAIRS C SRINIVASA BABA NAMAVARAPU RAJESWARA RAO K SRINIVASA MURTHY (SC FOR SBI) GP FOR COOPERATION K SRINIVASA MURTHY A H RAMA KRISHNA RAO BOBBA VIJAYALAKSHMI	VISAKHAPATNAM
6	WP/10803/2010 IA 1/2010(WPMP 13815/2010) Direction Petition	K.PRABHAKARA RAO Vs THE SPEICAL CARDE DY REGISTRAR/OSD	J P RAO	GP FOR COOPERATION A H RAMA KRISHNA RAO (SC FOR APCOB)	KURNOOL
7	WP/11585/2010 IA 4/2010(WPMP 60390/2010) Vacation Motion Letter IA 2/2012(WPMP 31624/2012) Restoration Petition	SRIRAMA SUGARS STAFF & WORKER INDUSTRIAL HOUSING SOCIETY LTD Vs THEE REGISTRAR OF COOPERATIVE SOCIETIES	O RAMESH	GP FOR COOPERATION D RAMAKRISHNA L V S NAGARAJU S GANESH RAO	VIZIANAGARAM
8	WP/12454/2010 IA 2/2010(WPMP 17782/2010) Miscellaneous Petition	THE ANIMAL HUSBANDRY DEPARTMENT EMPLOYEES Vs THE DIVISIONAL CO- OPERATIVE OFFICER VISAKHAPATNAM	VENKAT CHALLA	GP FOR COOPERATION	VISAKHAPATNAM
9	WP/12712/2010	ALLU RAMA RAJU Vs THE DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES	E SESHAGIRI RAO	GP FOR COOPERATION GP FOR COOPERATION (AP) N CHANDRA SEKHAR REDDY	KRISHNA

10	WP/13608/2010	KALAM RAM NAIDU Vs THE RURAL ELECTRICAL COOPERATIVE SOCIETY	M S R SUBRAHMANYAM		VISAKHAPATNAM
11	WP/17048/2010	PARUVAD CHITT BABU Vs THE GOVERNMENT OF INDIA	L V S NAGARAJU	GP FOR COOPERATION NAMAVARAPU RAJESWARA RAO V UMA DEVI K SRINIVASA MURTHY A H RAMA KRISHNA RAO	VISAKHAPATNAM
12	WP/17994/2010 IA 1/2010(WPMP 22740/2010) Direction Petition	S.ATCHAMMA Vs THE ASSISTANT REGISTRAR OF CO- OPERATIVE SOCIETIES/ARBITRATOR	L J VEERA REDDY	GP FOR COOPERATION V UMA DEVI	YSR KADAPA
13	WP/18478/2010 IA 1/2010(WPMP 23328/2010) Suspension Petition	THE PERECHERLA QUARRY WORKERS LABOUR CONTRACT COOPERATIVE Vs THE DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES	S SWARNA REDDY	GP FOR COOPERATION	GUNTUR
14	WP/18552/2010 IA 1/2010(WPMP 23435/2010) Stay Petition	M/S MATHRUSREE COOPERATIVE HOUSE BUILDING SOCIETY Vs THE COMMISSIONER FOR COOPERATION	D V NAGARJUNA BABU	GP FOR COOPERATION V B SUBRAHMANYAM	VISAKHAPATNAM
15	WP/19087/2010 IA 1/2010(WPMP 24148/2010) Suspension Petition IA 2/2010(WPMP 24149/2010) Suspension Petition	S.LAXMIPATHY Vs SRI.I.V.V.SATYANARAYAN AM.COM.DY.REGISTRAR OF COOP.	D V BHADRAM	GP FOR COOPERATION NARASIMHA RAO GUDISEVA	KRISHNA
16	WP/19758/2010 IA 1/2010(WPMP 25038/2010) Direction Petition	P. ADINARAYANA RAJU Vs STATE OF ANDRA PRADESH	A S C BOSE	GP FOR COOPERATION	VISAKHAPATNAM
17	WP/19972/2010 IA 1/2010(WPMP 25309/2010) Direction Petition	NANDURI SESHA Vs STATE OF ANDRA PRADESH	A S C BOSE	GP FOR COOPERATION	VISAKHAPATNAM
18	WP/20155/2010 IA 1/2010(WPMP 25579/2010) Stay Petition	M.V. PRASAD Vs M. VENKAT REDDY	V R MACHAVARAM	GP FOR COOPERATION	PRAKASAM
19	WP/20318/2010	B. MUNIRAJU Vs THE HONBLE A.P. COOPERATIVE TRIBUNAL	K SESHARAJYAM	GP FOR COOPERATION P GOVIND REDDY	CHITTOOR
20	WP/20635/2010 IA 1/2010(WPMP 26251/2010) Stay Petition	RENTAPALLI SUNITHA Vs DEPUTY REGISTRAR OF COOPERATIVE SOCIETIES	T RAJENDRA PRASAD	GP FOR COOPERATION J SESHAGIRI RAO	KRISHNA
21	WP/21516/2010 IA 1/2013(WPMP 28867/2013) Fix an Early Date	SMT. M. SOWBHAGYA LAKSHMI Vs SRI K. SEETHARAMAIAH	A PADMA	GP FOR COOPERATION SRAVAN KUMAR MANNAVA	GUNTUR
22	WP/21686/2010 IA 5/2010(WVMP 159786/2010) Vacate Stay Petition	PRAKASAM DISTRICT MILK PRODUCERS MUTUALLY Vs THE REGISTRAR	S NIRANJAN REDDY	GP FOR COOPERATION BOBBA VIJAYALAKSHMI	PRAKASAM

23	WP/21697/2010	JETTI NAGESWARA RAO S/O. MEERAAIAH Vs THE DISTRICT COOPERATIVE OFFICER	TURAGA SAI SURYA	GP FOR COOPERATION P VINAYAKA SWAMY	WEST GODAVARI
24	WP/7915/2011	M.V.P.SRINIVAS VISAKHAPATANAM DISTRICT Vs GOVT OF AP.AGRICULTURE & COOP.DEPT.& 4 OTHERS	D V NAGARJUNA BABU	GP FOR COOPERATION L V S NAGARAJU	VISAKHAPATNAM
25	WP/8808/2011	CHALLAVANIPETA PRIMARY AGRL. COOP. SOC. LTD. SRIKAKULAM Vs THE DY. REGIS. ON SPL. DUTY SRIKAKULAM & 2 OTHRs	M V RAJA RAAM	GP FOR COOPERATION UMASANKAR LOKANADHAM	SRIKAKULAM
26	WP/13675/2011	SRI M. UMA MAHESWAR NAIDU BELUGUPPA MANDAL & 5 OTHERS Vs THE AP COOP. TRIBUNAL WARANGAL CAMP COURT & 3 OTHERS	P SRINIVASULU	GP FOR COOPERATION (AP)	ANANTAPUR
27	WP/18218/2011 IA 1/2011(WPMP 21941/2011) Direction Petition	D.GANGAJALAM Vs THE DISTRICT COLLECTOR EAST GODAVARI DISTRICT AT KAKINADA	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION	EAST GODAVARI
28	WP/18961/2011	A.GOPAL ANANTAPUR DIST & 2 OTHERS Vs THE COMMISSIONER OF COOPN HYD & 10 OTHERS	E SAMBASIVA PRATAP	GP FOR COOPERATION KARRI MURALI KRISHNA V HIMABINDU	ANANTAPUR
29	WP/19057/2011	N.V.V. SATYANARAYANA E.G. DIST & 2 OTHERS Vs PRL SECY AGRICULTURE AND COOP DEPT HYD & 3 OTHERS	B V RAMA RAO	GP FOR COOPERATION	EAST GODAVARI
30	WP/19194/2011 IA 1/2011(WPMP 23179/2011) Direction Petition	S. USHA RANI CHITTOOR DIST Vs DEPUTY REGISTRAR OFFICER ON SPL DUTY CHITTOOR DIST	M VENKATA RAMANA REDDY	GP FOR COOPERATION	CHITTOOR
31	WP/19635/2011 IA 1/2011(WPMP 23742/2011) Stay Petition	KILARI SEETHAMMA Vs THE GOVERNMENT OF ANDHRA PRADESH	K CHAITANYA	GP FOR COOPERATION BOBBA VIJAYALAKSHMI	GUNTUR
32	WP/22049/2011 IA 1/2011(WPMP 26858/2011) Direction Petition WP/3159/2011	DR. ALAPATI RAVEENDRA Vs THE STATE REP. BY THE REGISTRAR OF THE SOCIETIES	HARIJA AKKINENI	GP FOR COOPERATION V R AVULA GP FOR REVENUE	GUNTUR
33	WP/22390/2011	PONNARASU PREMA SAIBABU WEST GODAVARI DISTRICT. & ANOTHER Vs GEN MGR DISTCOOP CENTRAL BANK W.G.DIST & ANOTHER	P RAVI SHANKER	K BHARAT RAM TURAGA SAI SURYA GP FOR COOPERATION BOBBA VIJAYALAKSHMI	WEST GODAVARI

34	WP/22902/2011 IA 1/2011(WPMP 28003/2011) Stay Petition	SRI S. MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	CHALLA SIVASANKAR	B PARAMESEWARA RAO KOTESWARA RAO MUTHINENI (STANDING COUNSEL FOR DRAVIDIAN UNIVERSITY) GP FOR HIGHER EDUCATION	HYDERABAD
35	WP/23250/2011 IA 1/2011(WPMP 28455/2011) Direction Petition	KORRAPATI KOTESWARARAO & 244 OTHERS Vs THE CHIEF EXECUTIVE OFFICER KHAMMAM & 18 OTHERS	G VENKATA KRISHNAIAH	GP FOR COOPERATION V RAGHU	PRAKASAM
36	WP/23624/2011	CHUNDURI RAVI BABU PRAKASAM DIST. Vs PRAKASAM DIST. COOP. CENTRAL BANK LTD. ONGOLE & 4 ORS.	SITA RAM CHAPARLA	RAVI KUMAR C GP FOR COOPERATION HANUMANTHA RAO BACHINA R V NAGABUSHNAM RAO BOBBA VIJAYALAKSHMI	PRAKASAM
37	WP/25461/2011 IA 1/2011(WPMP 31347/2011) Direction Petition	PRESIDENTTHE KOTATURATLA PRIMARY AGR.COOP.SOC.LTD. Vs CEO.DISTRICT COOPERATIVE CENTRAL BANK & ANOHER	L V S NAGARAJU	GP FOR COOPERATION (AP)	VISAKHAPATNAM
38	WP/25644/2011 IA 1/2011(WPMP 31610/2011) Stay Petition	MANDADAPU SIVARAMAKRISHNA Vs THE GENERAL MANAGER	S APPADHARA REDDY	BOBBA VIJAYALAKSHMI GP FOR COOPERATION	WEST GODAVARI
39	WP/26337/2011 IA 1/2011(WPMP 32517/2011) Stay Petition	TEERUPALLI MARUTHI KUMAR Vs THE KADIRI CO- OP.HOUSE BUILDING SOCIETY LTD	K VENKAT RAO	GP FOR COOPERATION ARAVINDU MATURI	ANANTAPUR
40	WP/29594/2011 IA 1/2011(WPMP 36650/2011) Direction Petition	SERUMANDAPURAM RAMA RAO Vs THE GOVERNMENT OF A.P. REP BY ITS PRINCIPAL SECRETARY	BOBBA VIJAYALAKSHMI	GP FOR COOPERATION GP FOR FISHERIES GP FOR REVENUE S SRINIVASA RAO	SRIKAKULAM
41	WP/30836/2011 IA 2/2011(WPMP 38246/2011) Suspension Petition	GUDE APPANNA Vs ANDRA APPALA RAJU	M JAGANNATHA SARMA	GP FOR COOPERATION GP FOR INDUSTRIES COMMERCE	VIZIANAGARAM
42	WP/31199/2011 IA 1/2011(WPMP 38709/2011) Stay Petition	M. BASHEER AHMED HINDUPUR ANANTHAPUR DIST. Vs THE DIST.REGISTRARCO- OP.SOCIETIES KADAPA DIST. & 3 OTRS.	R V NAGABUSHNAM RAO	GP FOR COOPERATION ARAVINDU MATURI	ANANTAPUR
43	WP/31336/2011 IA 1/2011(WPMP 38876/2011) Direction Petition	SANKILI ADILAKSHMI Vs DISTRICT SCHEDULE CAST SOCIETY(L)	T V SRI DEVI	M SUDHIR(SC FOR APSCCFCORP HYD) GP FOR COOPERATION	VIZIANAGARAM
44	WP/31558/2011	A. SOMAIAH Vs THE REGISTRAR OF COOPERATIVE SOCIETIES &	PENUMAKA VENKATA RAO	GP FOR COOPERATION	KRISHNA

45	WP/31741/2011 IA 1/2011(WPMP 39384/2011) Direction Petition	PRATHIPATI VENKATESWARARAO PRAKASAM DIST & 10 OTHERS Vs CHIEF EXECUTIVE OFFICER DIST CO-OP BANK PRAKASAM DIST &ANO	NAGA PRAVEEN VANKAYALAPATI	GP FOR COOPERATION PRAKASAM	
46	WP/33860/2011	K.SURYNARAYANA Vs THE A.P.CO-OPERATIVE HOUSING SOCIETIES FEDERATION LTD	KOWTURU PAVAN KUMAR	GP FOR COOPERATION ARAVINDU MATURI	KHAMMAM
47	WP/5639/2015 IA 1/2015(WVMP 1919/2015) Vacate Stay Petition IA 2/2015(WPMP 7500/2015) Stay Petition IA 1/2023 Suspension Petition CC/248/2020 WP/3797/2020 WP/20626/2019	CHANDU RAMAKRISHNA PRABHU Vs THE STATE OF ANDHRA PRADESH	SUDHAKARA RAO AMBATI	GP FOR COOPERATION (TG) GP FOR COOPERATION (AP) O MANOHER REDDY	KRISHNA
48	WP/20626/2019 IA 1/2019 Stay Petition IA 1/2023 Amendment Petition	M/S. BHAVATHI HEALTH CARE Vs THE STATE OF ANDHRA PRADESH	N PRAMOD	NAMAVARAPU CHANTI BABU P DURGA PRASAD	VISAKHAPATNAM
49	CC/248/2020	CHANDU RAMAKRISHNA PRABHU Vs THE ASST REGISTRAR/SALE OFFICER	SUDHAKARA RAO AMBATI	P A SESHU	GUNTUR
50	WP/3797/2020 IA 1/2020-Direction Petition IA 1/2023-Leave Petition	M/S. BHAGYAVATHI HEALTH CARE REP. Vs THE STATE OF ANDHRA PRADESH	N PRAMOD	GP FOR COOPERATION (AP) P DURGA PRASAD	VISAKHAPATNAM

COURT NO. 23
THE HONOURABLE SRI JUSTICE A V RAVINDRA BABU

(To be Heard From Monday The 22nd Day to Friday The 26th Day of April, 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

NOTE: DAILY 10 ITEMS WILL BE TAKEN UP FROM WEEKLY LIST, AFTER COMPLETION OF DAILY LIST.)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLA/1387/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	STATE REP. BY THE INSPECTOR OF POLICE Vs LALI VENKATESWARLU	S M SUBHANI (SC FOR ACB AND SPL PP)	G VIJAYA SARADHI SR-G VIJAYA SARADHI.	SPS NELLORE
2	CRLA/1712/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	METTA VIJAYAMOHAN REDDY Vs ALLURU RAJASEKHAR REDDY	KAMBHAMPATI RAMESH BABU	AJAY KUMAR MADISETTY PUBLIC PROSECUTOR (AP) R1- M AJAY KUMAR. R2-PP.	SPS NELLORE
3	CRLA/1759/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	MALLIPEDDI JYOTHSNA SREE Vs STATE OF ANDHRA PRADESH	JITHENDER RAO VEERAMALLA	PUBLIC PROSECUTOR (AP) A G SATYANARAYANA RAO R1-PP. R2- A G SATYANARAYANA RAO.	GUNTUR
4	CRLA/1764/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	SURISETTY ANIL KUMAR Vs NIMMISETTY PADMA	Y NAGI REDDY	PUBLIC PROSECUTOR (AP) R1-UNSERVED. R2-PP.	GUNTUR
5	CRLA/1957/2018 IA 2/2018 Condone Delay Petition IA 3/2018 Leave Petition	KORRAI RAJESWARI Vs GONTI SANJEEVA RAO	VINOD KUMAR TARLADA	ARAVALA RAMA RAO PUBLIC PROSECUTOR (AP) R1- ARAVALA RAMA RAO. R2-PP.	SRIKAKULAM
6	CRLA/1959/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	K.KANTHARAO Vs STATE OF AP	Y KOTESWAR RAO	PUBLIC PROSECUTOR (AP) B S REDDY R1-PP. R2- B S REDDY.	KURNOOL
7	CRLA/1968/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	R.KALYANI Vs R.RAM MOHAN	M L NEELIMA	INENI VENKATA PRASAD PUBLIC PROSECUTOR (AP) R1 & R2 I VENKATA PRASAD.	KURNOOL
8	CRLA/1987/2018 IA 1/2018 Leave Petition IA 2/2018 Condone Delay Petition	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD. Vs THE STATE OF AP	P SHASHI KIRAN	PUBLIC PROSECUTOR (AP) K RAMANJANEYULU R1-PP. R2- K RAMANJANEYULU.	YSR KADAPA
9	CRLA/2009/2018 IA 1/2018 Dispense with Petition IA 2/2018 Leave Petition IA 3/2018 Condone Delay Petition	M.PARIMALADEVI Vs M.CHITTIBABU	S PRANATHI	DR SASTRY JANDHYALA PUBLIC PROSECUTOR (AP) R1- SASTRY JANDHYALA. R2-PP.	CHITTOOR
10	CRLA/2065/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	R.JAGADEESH KUMAR Vs R.RAM MOHAN	M L NEELIMA	INENI VENKATA PRASAD PUBLIC PROSECUTOR (AP) R1 & R2 - I VENKATA PRASAD. R3- PP.	KURNOOL

11	CRLA/2252/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Leave Petition	THE STATE OF AP Vs TIRUMALASETTI KONDALA RAO	PUBLIC PROSECUTOR (AP)	N PAVAN KUMAR R1 & R2 - N PAVAN KUMAR.	KRISHNA
12	CRLA/2260/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	STATE REP. BY THE INSPECTOR OF POLICE ACB. Vs SAMBANGI LALITHA KUMARI	S M SUBHANI (SC FOR ACB AND SPL PP)	RAJA REDDY KONETI R1-SERVED. R2 & R3 APP BY RAJA REDDY KONETI.	VISAKHAPATNAM
13	CRLA/2277/2018 IA 2/2018 Condone Delay Petition IA 3/2018 Leave Petition	KORADA KRISHNA Vs THE STATE OF A.P	TOTA TEJESWARA RAO	PUBLIC PROSECUTOR (AP) KRISHNA RAO M R1-PP. R2- KRISHNA RAO M.	SRIKAKULAM
14	CRLA/2287/2018 IA 1/2018 Condone Delay Petition IA 2/2018 Spl Leave Petition	MUNNALURI LAKSHMANA RAO Vs KUNTA RAVINDARA KUMAR AND ANOTHER	G VIJAYA BABU	M RAJENDER REDDY PUBLIC PROSECUTOR (AP) R1-M RAJENDER REDDY. R2-PP.	KRISHNA
15	CRLA/2536/2018 IA 1/2018 Leave Petition IA 2/2018 Condone Delay Petition	CHOLI VEERABHADRAPPA Vs THE STATE OF A.P	S D GOWD	PUBLIC PROSECUTOR (AP) BUTTA VIJAYA BHASKER R1-PP. R2-B VIJAYA BHASKAR.	KURNOOL
16	CRLA/3275/2018 IA 2/2018 Condone Delay Petition	MUNGARA RAMALINGA REDDY Vs POLAMARACHETTY BALA RAJU	HARISH KUMAR RASINENI	R SIVA SAI SWARUP PUBLIC PROSECUTOR (AP) R1- R SIVA SAI SWARUP. R2-PP.	SPS NELLORE
17	CRLA/3276/2018 IA 2/2018 Condone Delay Petition	ALAMANDA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	S V R SUBRAHMANYAM	PUBLIC PROSECUTOR (AP) G RAMA GOPAL R1-PP. R2-G RAMA GOPAL.	VISAKHAPATNAM
18	AS/579/2017 IA 1/2017(ASMP 1403/2017) Condone Delay Petition IA 2/2017(ASMP 1404/2017) Direction Petition	P.S.GURU PRAVEEN Vs P.S.LAKSHMI	P JAGADISH CHANDRA PRASAD	T V P SAI VIHARI R1 DIED VIDE C T. R2 TO R5 APP BY T V P SAI VIHARI L C RECORD RECEIVED.	CHITTOOR
INTERLOCUTORY					
19	AS/594/2017 IA 2/2017(ASMP 2009/2017) Vacate Stay Petition	GUNNAM SUBBA RAO Vs GUNNAM HARSHINI DEVI	NIMMAGADDA REVATHI	T V S PRABHAKARA RAO R1 BEING MINOR REPRESENTED BY R2. R2 APP BY TVS PRABHAKAR RAO. L C RECORD RECEIVED.	EAST GODAVARI
20	AS/699/2017 IA 2/2017(ASMP 2218/2017) Extension Petition	CHINTHAKAYALA SHAIK MAHAMMED BASHA Vs SHAIK MAHAMMED SHABBIR	V NITESH	V V N NARASIMHAM R1 APPE V V N NARASIMHAM. R2 SERVED AS PER MEMO VIDE USR 2072/2017. L C RECORD RECEIVED.	YSR KADAPA
21	AS/1237/2017 IA 1/2017(ASMP 3115/2017) Injunction Petition IA 2/2017(ASMP 3116/2017) Addl. Evidence Petition	KATURI VENKATA NARAYANA BABU Vs NALUKURTHY SARATH BABU	MADHAVA RAO NALLURI	APPA RAO VUPPUTURI R1 TO R5 APP BY APPA RAO VUPPUTURI. R6 NOTICE SENT IN COMMON HIGH COURT BUT TAPPAL NOT RECEIVED FROM THERE. R7 R8 R9 SERVED AS PER MEMO PROOF OF SERVICE VIDE USR 1/18. LC RECORD RECEIVED.	PRAKASAM
22	AS/1344/2017 IA 1/2017(ASMP 3340/2017) Stay Petition	RAYUDU SURYANARAYAN Vs BANDI TRIMURTHULU	MANGENA SREE RAMA RAO	T V JAGGI REDDY SR APPE T V JAGGI REDDY. L C RECORD RECEIVED.	EAST GODAVARI

FINAL HEARING

23	AS/345/2017	CHIKKALA VENKATA RAMANA Vs POTNURU VENKATA NARAYANA RAO	RAMAKRISHNA PATIVADA	R1 TO R3 SERVED. MEMO FILED VIDE USR 1268/17. L C RECORD RECEIVED.	VIZIANAGARAM
24	AS/421/2017	TELAPROLU SRINIVASA RAO Vs PERUMALLA VENKATA SUBBA RAO	K J V N PUNDAREEKAKSHUDU	RAJA REDDY KONETI SR APP BY K RAJA REDDY. LC RECORD RECEIVED.	PRAKASAM
25	AS/478/2017	ALAVALA RAMESH REDDY Vs NAREDLA KRISHNA REDDY	VENKATESWARLU CHAKKILAM	K SAI MOHAN RAO R1 TO R3 - APP BY K.SAI MOHAN RAO. L C RECORD RECEIVED	KRISHNA
26	AS/576/2017	GANTA SURYA PRAKASA RAO. Vs GANTA PRATIBHA	SATYANANDAM KARYAMSETTY	V S R ANJANEYALU SR APP V S R ANAJANEYULU. LC RECORD RECEIVED.	GUNTUR
27	AS/697/2017	S. RAIZULLA Vs KATWAL MUBARAK BASHA	N SUBBA RAO	D SESHASAYANA REDDY SR APPE D SESHASAYANA REDDY. L C RECORD RECEIVED.	YSR KADAPA
28	AS/701/2017	PATIBANDLA SAMBASIVA RAO Vs NARLA SRIDHAR	P VIJAYA KIRAN	V R AVULA SR APPE V R AVULA. L C RECORD RECEIVED.	GUNTUR
29	AS/1345/2017	B SADASIVA Vs P.GNANESWARAIAH	K RAMA KOTESWARA RAO	K V L NARASIMHA RAO SR APPE K V L NARASIMHA RAO. L C RECORD RECEIVED.	GUNTUR
30	AS/800/2018	GADDE SATYANARAYANA Vs PUVVADA CHANDRASEKHAR AND 5 OTHERS	CHALLA AJAY KUMAR	V S R ANJANEYALU R1 APP BY VSR ANJANAYULU R2 BATTA DUE R3 TO R6 NOT NECESSARY VIDE CT. LC RECORD RECEIVED.	KRISHNA
31	AS/803/2018	SMT KAKULAPATI SOBHA RANI Vs MERIPO JAMMULAMMA	E V V S RAVI KUMAR	J VENKATA RAMANA R1 APP J V RAMAN. R2 NOTICE RETURNED AS INSUFFICIENT ADDRESS. LC RECORD AVAILABLE.	WEST GODAVARI
32	AS/818/2018	SMT.NUTHALAPATHI SALOMI RANI Vs KOLUSU VENKATA RATNAM	V S R ANJANEYALU	V SUBRAHMANYAM SR APP V SUBRAMANYAM. LC RECORD RECEIVED.	KRISHNA
33	AS/833/2018	MANDHAPATI BHARATHI Vs PENMETSE RAJESWARI	M ADINARAYANA RAJU	V V SATISH SR APP BY V V SATISH. LC RECORD RECEIVED.	VISAKHAPATNAM

ADMISSION

34	MACMA/1899/2017 IA 1/2017(MACMAMP 3447/2017) Condone Delay Petition	M YERRAMMA AND ANOTHER Vs SABAVATTU SURESH AND 2 OTHERS	TANDASA RADHA RANI	GUDI SRINIVASU LC RECORD RECEIVED.	SRIKAKULAM
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INTERLOCUTORY

35	MACMA/1557/2016 IA 1/2021 Direction Petition	M/S SHRIRAM GEN. INS. CO. LTD. VISKHA DIST Vs P SIVA RAMA KRISHAN E.GODAVARI DIST & 4 OTHERS	P B NARASIMHA MURTY	R1 & R2-DISMISSED VIDE C.O. DATED 29.01.2024. R3 TO R5-SERVED. L C RECORD RECEIVED IN MACMA 3201/14.	EAST GODAVARI
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36	MACMA/1388/2016	S T RAO VIZIANAGARAM DIST Vs REGANI BHANUJI VISAKHAPATNAM DIST & TWO OTHERS	A JAGANNADHA RAO	RESPONDENT-1 REGANI BHANUJI S/o Appala naidu RESPONDENT-2 G.MAHESH S/o G.B.Chowdary RESPONDENT-3 ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LIMITED, rep by its Divisional Manager, Vishakapatnam. R1 NOTICE SERVED R2 & R3-SERVICE OF NOTICE HELD SUFFICIENT AS PER C O DATED 27.12.2023 L C RECORD RECEIVED.	VIZIANAGARAM
37	MACMA/1634/2016	PARVATHI BAJNADH SINGH Vs SUKHJINDER SINGH & 2 ORS	G SAI NARAYANA RAO	... AMANCHARLA SATISH BABU R1-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O. DATED 30-01-2024. R2-NOTICE SERVED. R3 APP BY AMANCHARLA SATISH BABU. L C RECORD RECEIVED.	VIZIANAGARAM
38	MACMA/1699/2016	MR. GOPALAM SATYANARAYANA GUNTUR DISTRICT AND 2 OTHERS Vs SMT. V.SUBBAYAMMA PRAKASAM DISTRICT AND ANOTHER	SRICHARAN TELAPROLU	. Y KISHORE BABU R1 UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS"). R2 APP BY Y.KISHORE BABU. L C RECORD RECEIVED	GUNTUR
39	MACMA/1890/2016	M/S.ROYAL SUNDARAM ALLIACE INSURANCE CO LTD Vs G.VADIVELU & ANR	CHEKURI SRIPATI RAO	V SUDHAKAR REDDY R1-APP. BY M/s V SUDHAKAR REDDY (1438). R2-DISD. FOR DEFAULT VIDE COURT ORDER DATED 02/03/2015. L C RECORD RECEIVED.	CHITTOOR
40	MACMA/349/2017 MACMA/2508/2012	V. NAGARAJU Vs GAVARA VENKATA RAMANA RAO & 2 OTHERS	...	R1-DISD. FOR DEFAULT VIDE C.O. DATED 16/03/2015 R2 & R3-SERVED. ----- FRESH NOTICE ISSUED TO APPELLANT AS PER C.O.DT 14.02.24 APPELLANT SERVED. COMMON L C RECORD RECEIVED IN MAMCMA 2508/2012	VIZIANAGARAM
41	MACMA/2508/2012	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Vs V. NAGARAJU & 2 OTHERS	P RAJASEKHAR	R1-SERVED. R2-UNSERVED RETURNED AS PER POSTAL ENDORSEMENT (FOR WANT OF DOOR NO.). R3-SERVED. LC RECORD RECEIVED.	VIZIANAGARAM

42	MACMA/751/2017	THE NATIONAL INSURANCE COMPANY LTD. KADAPA DIST Vs MADDU JAYAMMA KADAPA DIST & 3 OTHERS	SRAVAN KUMAR MANNAVA	S DUSHYANTH REDDY R1 & R2-APP. BY M/s.S DUSHYANTH REDDY. FRESH NOTICE ISSUED TO R3, AS PER C.O. DATED 22.02.2024. R3-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE MOVED"). R4-SERVED. L C RECORD RECEIVED.	YSR KADAPA
43	MACMA/967/2017	THE ORIENTAL INS CO LTD. CHITTOOR DIST Vs SANDRAPALLI SUBBAMMA KADAPA DIST & 6 OTHERS	G VISHWESHWAR REDDY	R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESSEE LEFT INDIA") R2 & R3-MINORS REP. BY R1 VIDE C.T. R4-SERVED R5-SERVED R6-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "ADDRESS INCOMPLETE") R7-SERVED. L C RECORD RECEIVED	YSR KADAPA
<u>SPECIALLY IDENTIFIED CASES</u>					
44	MACMA/1771/2016	SRI SAI PRIYADARSINI EDUCATIONAL SOCIETY Vs GOLI SUJATHA (DIED) & 4 OTHERS	MADHAVA RAO NALLURI	KOTI REDDY IDAMAKANTI R1-DIED VIDE C.T. R2 TO R4-APP BY IDAMAKANTI KOTI REDDY. R5-SERVICE OF NOTICE HELD SUFFICIENT AS PER C.O. DATED 15.03.2024. LC RECORD RECEIVED.	PRAKASAM
45	MACMA/1868/2016	UNITED INDIA INSURANCE COMPANY LTD Vs SMT. JUTTA SESHA RATNAM & 6 OTS	S A V RATNAM	G RAMA GOPAL R1 TO R4 APP BY G.RAMA GOPAL. R5&R6- UNSERVED & RETURNED(" ADDRESSE EXPIRED" AS PER POSTAL ENDORSEMENT) . FRESH NOTICE ISSUED TO R7 AS PER C O DATED 17.11.2023 R7 NOTICE SERVED, AS PER THE POSTAL TRACK ATTACHED. ACKNOWLEDGEMENT NOT YET RECEIVED TO THE REGISTRY. L C RECORD RECEIVED.	EAST GODAVARI
46	MACMA/1889/2016	VALLIAMMA & 2 OTHERS Vs T. JOHN DEVADASS & ANOTHER	T JANARDHAN RAO	KATTA LAXMI PRASAD R1-UNSERVED, RETURNED (AS PER POSTAL ENDORSEMENT "INSUFFICIENT ADDRESS") FRESH NOTICE ISSUED TO R1 AS PER C O DATED 17.11.2023 R2- APP BY K L PRASAD L C RECORD RECEIVED	CHITTOOR
47	MACMA/2003/2016	SANDAKA VEERA VENAKTA SATYANARAYANA & ANOTHER Vs VEMAGIRI BALARAJU & 2 OTHERS	A K KISHORE REDDY	N RAMA KRISHNA A RAMAKRISHNA REDDY R1 & R2-NOTICE SERVED R3-APP. BY M/S N RAMAKRISHNA (20392) L C RECORD RECEIVED	EAST GODAVARI

48	MACMA/2056/2016	NEW INDIA ASSURANCE CO LTD. KADAPA DIST Vs S JAYAMMA @ HANUMAKKA & 4 OTHERS	A JAYANTHI	SREEKANTH REDDY AMBATI R1-NOTICE SERVED. R2-APP BY A.SREEKANTH REDDY. R3-UNSERVED & RETURNED. R4-NOTICE SERVED. R5-NOTICE SERVED. L C RECORD RECEIVED.	ANANTHAPUR
49	MACMA/2243/2016	K ACHAMMA KADAPA DIST Vs S JAFFAR ANANTHAPUR DIST & ANR	D SREEDEVI	CHEKURI SRIPATI RAO A RAMAKRISHNA REDDY R1-UNSERVED, RETURNED. R2-APP. BY M/S CHEKURI SRIPATI RAO (20294). L C RECORD RECEIVED.	YSR KADAPA
50	MACMA/2259/2016	SRUGARAPATI CHITTEMMMA & ANOTHER Vs THE A.P.S.R.T.C.	B PARAMESEWARA RAO	SOLOMON RAJU MANCHALAFOR (APSRTC) P DURGA PRASAD SC FOR APSRTC SR-APP. BY M/S SOLOMON RAJU MANCHALAFOR (APSRTC) L C RECORD RECEIVED	GUNTUR

COURT NO. 14
THE HONOURABLE JUSTICE DR V R K KRUPA SAGAR

- [TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL,2024] - (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
1	SA/758/2000 IA 1/2014(SAMP 1812/2014) Condone Delay Petition	SMT.PILLA SATYAVATHI Vs YELAMSETTI CHINA SOMUNAIDU & 15 ORS	C.PANINI SOMAYAJI	G RAMA GOPAL	VISAKHAPATNAM
2	SA/75/2005 IA 1/2007(SAMP 36831/2007) Set Aside Petition IA 1/2018 Condone Delay Petition IA 2/2018 Set Aside Petition IA 3/2018 L R Petition IA 1/2024 Fix an Early Date CRP/6355/2009	POLISETTI BHANUMATHI Vs KUNTAMUKKALA SESHA SAI PRABHAKARA KAMESWARA RAO	YASWANTH GADE	C V V PRASAD	EAST GODAVARI
3	CRP/6355/2009 IA 1/2009(CRPMP 8508/2009) Condone Delay Petition IA 3/2011(CRPMP 26014/2011) Substitute Petition IA 1/2018 Implead Petition	POLISETTI ANANTHA RAO (DIED) PER L.R. Vs KUNTAMUKKALA VENKATASURYA HANUMANATHA RAO (DIED) PER L.R.	T DURGA PRASAD RAO	P R PRASAD C V V PRASAD	EAST GODAVARI
4	SA/1098/2005 IA 1/2017(SAMP 746/2017) L R Petition IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Abatement IA 3/2023 L R Petition	A. RAMABHADRA NAIDU Vs A. RAMAKRISHNAMA NAIDU (DIED)	BALAJI MEDAMALLI	M P CHANDRAMOULI V ESWARAI AH CHOWDARY	CHITTOOR
5	SA/1139/2009 IA 1/2015(SAMP 846/2015) L R Petition IA 1/2024 Vacate Stay Petition	M.POORNA RAMA CHANDRA REDDY [DIED] Vs CHILLA LAKSHMI KANTHAM [DIED]	B NALIN KUMAR	D S N V PRASAD BABU ARRABOLU SAI NAVEEN G RAMA GOPAL	VISAKHAPATNAM
6	AS/766/2010 IA 2/2022 Addl. Evidence Petition IA 1/2023 Implead Petition IA 2/2023 Amendment Petition IA 3/2023 Addl. Evidence Petition	GANISETTY VENKATA RAJENDRA PRASAD Vs GANISETTY POTHU RAJU	GANISETTY VENKATA RAJENDRA PRASAD(PARTY IN PERSON)	VENKATA RANGADAS KANURI Lower Court Record Available Memo proof of service usr no 41800/2023 is filed.As per memo proof of service, notice served to 3rd Respondent R1 DIED VIDE C T R2 App by venkata Rangadas kanuri respondents did not engage R3 TO R6 No Appearance DT 24/04/2023 (Court Slip)	WEST GODAVARI

7	AS/701/2011 IA 1/2015(ASMP 2397/2015) Addl. Evidence Petition IA 1/2023 Addl. Evidence Petition IA 2/2023 L R Petition	GANISETTI VENKATA RAJENDRA PRASAD Vs M/S PRASAD RICE MILL	G V RAJENDRA PRASAD	SREEMANNARAYANA VATTIKUTI G R SUDHAKAR K A NARASIMHAM Lower Court Record Available R1 - Returned Unserved R2 - Died Vide C.T. R3 - Served R4 - Returned Unserved R5 - Served R6 - Served R7 - Died Vide Postal Endorsement R8 - App by Sreemannarayana R9 - Served R10 - Served R11 - Served R12 - Served DT 26/09/2023 (Court Slip)] (Memo Proof of services put up in bunlde)	EAST GODAVARI
8	AS/194/2014 IA 4/2014(ASMP 1683/2014) Vacate Stay Petition IA 5/2014(ASMP 2702/2014) Condone Delay in Rep AS/554/2014	G.S. BALE SAHEB Vs LAND ACQUISITION OFFICER - CUM- REVENUE DIVISIONAL OFFICER	K SITA RAM	S LAKSHMI PRAMEELA R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 R16 R17 UNSERVED,	KURNOOL
9	AS/554/2014	TUGGI RAGAPPA Vs THE LAND ACQUISITION OFFICER CUM REVENUE DIVISIONAL OFFICER	S LAKSHMINARAYANA REDDY	M KARIBASIAH	KURNOOL
10	AS/420/2016 IA 3/2015(ASMP 7707/2015) Stay Petition IA 7/2016(XOBJ 9254/2016) Petition for Grounds IA 1/2023 Fix an Early Date IA 1/2024 Addl. Evidence Petition AS/720/2015	SUPERINTENDING ENGINEER Vs KOMMANA RENUKA	METTA CHANDRASEKHARA RAO	C VENKAIH NARASIMHA RAO DAVULURI R1- APP BY SRI D. NARSIMHA RAO R2- G.P. FOR APPEALS R3- SERVED FE IA 7/2016(XOBJ 9254/2016) NOT RECEIVED FROM THR ERSTWHILE COMMON HIGH COURT	WEST GODAVARI
11	AS/720/2015 IA 7/2015(XOBJ 7615/2015) Petition for Grounds IA 8/2015(ASMP 10872/2015) Additional Material Petition IA 2/2016(ASMP 530/2016) Extension Petition IA 1/2023 Fix an Early Date IA 1/2024 Addl. Evidence Petition	THE DISTRICT COLLECTOR Vs KOMMANA RENUKA	GP FOR APPEALS (AP)	C VENKAIH NARASIMHA RAO DAVULURI	WEST GODAVARI
FOR HEARING					
12	AS/445/2013	THE ASSISTANT ENGINEER Vs SMT.GEDDA LAKSHMI	METTA CHANDRASEKHARA RAO	G RAMA GOPAL Lower Court Record Available FE R1 - App by M/s G Rama Gopal (RR2 & 3 - Minors rep by R1) RR4 & 5 - App by M/s G Rama Gopal DT 31/07/2013	VISAKHAPATNAM
FINAL HEARING					
13	SA/406/2002	B.RAMI REDDY Vs B.NAGIREDDY	N SUBBA RAO	O MANOHER REDDY	GUNTUR

14	SA/973/2003 IA 1/2018 Fix an Early Date	BODAPATI PULLAIAH Vs BODAPATI VENKATESWARLU AND ANOTHER	MADHAVA RAO NALLURI	KEERTHI KIRAN KOTA J SESHAGIRI RAO M R S SRINIVAS P SRI RAMA MURTHY Y V RAVI PRASAD	PRAKASAM
15	SA/1337/2003	SALAPAKSHI POLAIAH Vs RAMARAO SUBRAHMANYAM	M S R SUBRAHMANYAM	P GANGA RAMI REDDY	SPS NELLORE
16	SA/1030/2005	P. MALLESWARI Vs M. LAKSHMI DEVAMMA	M P CHANDRAMOULI	KARRI MURALI KRISHNA	CHITTOOR
17	SA/170/2008	SMT. VARA NIRMALA KUMARI Vs REDDY SATYANARAYANA MURTHY (DIED)	K JYOTHI PRASAD	VENKATESWARA RAO GUDAPATI	WEST GODAVARI
18	AS/167/2009 IA 1/2010(ASMP 1972/2010) Injunction Petition	ADBALA PARVATHI Vs ADABALA MARIDAYYAKAPU	N SIVA REDDY	VENKAT CHALLA Lower Court Record Available	EAST GODAVARI
19	SA/91/2010	BAPATHU PARAMESWARA REDDY Vs SHAIK AMEER BASHA	RAMA CHANDRA RAO GURRAM	SHAIK AMEENA REHMANI LC record not available	GUNTUR
20	AS/311/2010	BANDI SRINIVASULU Vs CHINNI NARAYANA	O MANOHER REDDY	LAKKADI DAYAKER REDDY Lower Court Record Available FE	SPS NELLORE
21	AS/548/2010	NIDDARA LAKSHMI Vs NIDDARA LAKSHMI @ SIMHACHALAM	N RAVI PRASAD	K SUBRAHMANYAM	VISAKHAPATNAM
22	AS/645/2010	ANNABATHINA CHENCHU RAMAIAH Vs ANNABATHINA SAMPOORNA	NAGESWARA RAO V K SARVA BHOUMA RAO	K V VIJAYA KUMAR M SRIKANTH REDDY VENKATA RAMA RAO KOTA VENKATESWARLU SANISETTY R3 R5 UNSERVED, R1 TO R4 NOTICE RETURNED AS UNSERVED (ADDRESSE LEFT-POSTAL ENDORSEMENT) R5 TO R11 SERVED	PRAKASAM
23	AS/311/2011	KATAKAM RAMA RAO Vs KOYYA GANGA BHAVANI	N RAVI PRASAD	M S R SUBRAHMANYAM Lower Court Record Available FE	VIZIANAGARAM
24	AS/358/2012	SMT. K. SUDHEERAMA Vs PALETI NARAYANA REDDY	ARAVALA SREENIVASA RAO	AKULA VENKATESWARLU HARIJA AKKINENI	SPS NELLORE
25	AS/775/2012	THE S.ANNAVARAM GRAMA PANCHAYAT Vs TEJOMURTUHLA SUBRAHMANYAM	G ELISHA(SC FOR ZPP/ MPP ANDHRA AREA)	M SRI ATCHYUT E V V S RAVI KUMAR	EAST GODAVARI

COURT NO. 7
THE HONOURABLE SRI JUSTICE B SYAMSUNDER

- [TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL,2024] - (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
1	SA/37385/2011/ (Filing No.) IA 1/2014(SAMP 1860/2014) Condone Delay in Rep IA 2/2014(SAMP 1861/2014) Condone Delay In DCF IA 4/2014(SAMP 27851/2014) Suspension Petition	KOTHAPALLI VENKATA SESHAIAH & 8 OTHERS Vs KAKUMANU VENKATA SESHAIAH	YEKA BALASUBRAHMANYAM		PRAKASAM
2	SA/47160/2011/ (Filing No.) IA 2/2012(SAMP 1603/2012) Condone Delay Petition IA 4/2012(SAMP 18894/2012) Suspension Petition	THE KAKINADA RE- DISTRIBUTION STOCKISTS ASSOCIATION Vs THE KAKINADA MUNICIPAL CORP. AND ANOTHER	A S C BOSE	M MANOHAR REDDY (SC FOR MUNC AND MUNC CORP) (R2 remained ex-parte before the trial Court and also before the First Appellate Court)	EAST GODAVARI
3	SA/37704/2013/ (Filing No.) IA 1/2013(SAMP 2538/2013) Condone Delay Petition IA 3/2013(SAMP 37706/2013) Stay Petition IA 1/2014(SAMP 1222/2014) Condone Delay Petition IA 2/2014(SAMP 1223/2014) Set Aside Abatement IA 3/2014(SAMP 1224/2014) L R Petition	S. AZAMATHULLA Vs K.M. PYARIJAN AND 5 OTHERS	CH VIDYASAGAR	S ARIFULLAH (Memo Proof of Service filed by Ch Vidyasagar through USR No. 4162/24 on 11/1/24)	YSR KADAPA
4	SA/45580/2013/ (Filing No.) IA 1/2014(SAMP 307/2014) Condone Delay Petition IA 4/2014(SAMP 448/2014) Injunction Petition	SMT.LAKSHMAMMA Vs M.K.PARTHASARATHY AND 2 OTHERS	M VENKATA NARAYANA M RAVINDRA	S S BHATT (Counter Affidavit filed by S S Bhatt through USR No. 9108/24 on 31/1/24)	CHITTOOR
INTERLOCUTORY					
5	SA/10795/2012/ (Filing No.) IA 1/2013(SAMP 160/2013) Condone Delay in Rep IA 3/2013(SAMP 2275/2013) Stay Petition IA 5/2013(SAMP 2277/2013) Leave Petition	DHULIPUDI NAGESWARA RAO (DIED) AMP 3 OTHERS Vs BONDA VENKANNA RAO	ELEVATED AS JUDGE	(Vakalath Not Filed- Dt 19/4/24)	EAST GODAVARI
6	SA/18480/2012/ (Filing No.) IA 2/2012(SAMP 3117/2012) Condone Delay Petition IA 4/2012(SAMP 40356/2012) Stay Petition	THE ESTERN POWER DISTRIBUTION COMPANY OF TRANSCO & 2 ORS Vs SMT.MUKKA SATYAVATHI AND ANR	JYOTHI ESWAR GOGINENI	(Vakalath filed by Tota Tejeswara rao through USR No. 3255/24 on 09/1/2024) (Proof of Service Not filed - Dt 19/4/24)	EAST GODAVARI
7	SA/18519/2012/ (Filing No.)	RAYUDU ARJUNUDU & 2 OTHERS Vs RAYUDU APPAYAMMA AND 6 OTHERS	A KRISHNAM RAJU	(Proof of Service Not Filed - Dt 19/4/24)	EAST GODAVARI

8	SA/20541/2012/ (Filing No.) IA 3/2014(SAMP 26039/2014) Stay Petition	MEDIKONDA RAVI KANTH & ANOTHER Vs NALAMALAPADU VENKAT SUBBA REDDY AND ANOTHER	K SARVA BHOUMA RAO	Memo Not Filed - Dt 19/4/24	PRASAM
9	SA/20995/2012/ (Filing No.) IA 3/2014(SAMP 10133/2014) Injunction Petition	KONDAPARVA VEERABHADRACHARYUL U Vs CHINTAPALLI VEERACHARYULU AND 3 OTHERS	ELURU SEETHADEVI	Memo Not Filed - Dt 19/4/24	WEST GODAVARI
10	SA/21000/2012/ (Filing No.) IA 2/2014(SAMP 773/2014) Dispense with Petition IA 4/2014(SAMP 10129/2014) Injunction Petition	KONDAPARVA VEERABHADRACHARYUL U Vs CHINTAPALLI VEERACHARYULU AND 3 OTHERS	ELURU SEETHADEVI	(Memo Not Filed - Dt 19/4/24)	WEST GODAVARI
11	SA/32245/2012/ (Filing No.) IA 2/2012(SAMP 2844/2012) Condone Delay Petition IA 5/2012(SAMP 38394/2012) Stay Petition	MEESALA SRIDEVI Vs MANYAM VISWA SEKHAR	ELEVATED AS JUDGE		EAST GODAVARI
12	SA/22818/2013/ (Filing No.) IA 2/2014(SAMP 484/2014) L R Petition IA 3/2014(SAMP 485/2014) Condone Delay Petition IA 4/2014(SAMP 7293/2014) Implead Petition IA 1/2023 Miscellaneous Petition	KURNI BASAVARAJ (DIED) REP BY HIS LRS AND 039 SMT KSAROJA AND AMP 3 OTHE Vs KURNI ERANNA AND AMP 11 OTHERS	PALLA BALU ANIL KUMAR	S D GOWD . BUTTA VIJAYA BHASKER ARAVALA SREENIVASA RAO	KURNOOL
13	SA/1417/2017/ (Filing No.) IA 1/2017(SAMP 93/2017) Condone Delay Petition	KOTHAPALLI CHITTEEMA & 2 OTHERS Vs KOTHAPALLI APPA RAO AND 17 OTHERS	VENKATESWARLU CHAKKILAM	E V V S RAVI KUMAR	KRISHNA

FOR TAKING STEPS

14	SA/45550/2012/ (Filing No.) IA 2/2012(SAMP 3183/2012) Condone Delay Petition IA 4/2012(SAMP 45552/2012) Stay Petition	THUMMURU ANJALI AND ANOTHERS Vs KOLLI RAJAGOPALA RAO AND ANOTHERS	N NIRMAL KUMAR	P S P SURESH KUMAR (IA's Not Filed - Dt 19/4/24)	KRISHNA
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FINAL HEARING

15	SA/2838/2012/ (Filing No.) IA 1/2012(SAMP 156/2012) Leave Petition	DOMMETI SATYANARAYANA MURTHY Vs DOMMETI SATYA VANI (DIED) 2 OTHERS	TURAGA SAI SURYA	NIMMAGADDA SATYANARAYANA	EAST GODAVARI
16	SA/6741/2012/ (Filing No.) IA 2/2012(SAMP 1614/2012) Condone Delay Petition IA 4/2012(SAMP 23005/2012) Stay Petition	THE DIVISIONAL ENGINEER & ANOTHER Vs V.V.KUMAR AND 5 OTHERS	JYOTHI ESWAR GOGINENI	M V S SURESH KUMAR	EAST GODAVARI
17	SA/16977/2012/ (Filing No.) IA 2/2014(SAMP 228/2014) Condone Delay Petition IA 4/2014(SAMP 277/2014) Stay Petition	SURREDDY NARENDRA BABU E.G.DIST Vs KOTHAPALLI ANANTHA LAKSHMI E.G.DIST AND 3 OTHERS	Y SUDHAKAR		EAST GODAVARI

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| 18 | SA/22785/2012/ (Filing No.)
IA 2/2012(SAMP 2303/2012)
Condone Delay Petition
IA 4/2012(SAMP
29676/2012)
Suspension Petition
IA 6/2012(SAMP
29678/2012)
Direction Petition | NAGISETTY ATCHAMMA
Vs
MANDALANENI
MASTHANAMMA AND
ANOTHER | SRINIVAS EMANI | SRICHARAN TELAPROLU | GUNTUR |
| 19 | SA/33721/2012/ (Filing No.)
IA 2/2012(SAMP 3057/2012)
Condone Delay Petition | TETALI KAMASEKHARA
REDDY AND 2 OTHERS
Vs
PASUPULETI SESHAYYA
(DIED) AND 4 OTHERS | N SIVA REDDY | V V SATISH
(Counter Affidavit Not Filed -
Dt 19/4/24)
(Memo Proof of Service filed
by N Siva reddy through
USR No. 515/24 on
02/01/2024) | EAST GODAVARI |
| 20 | SA/10494/2013/ (Filing No.)
IA 1/2013(SAMP
2228/2013)-Condone Delay
Petition
IA 2/2013(SAMP
16866/2013)-Stay Petition | PAKALAPATI SUBBA RAO
Vs
KALIDINDI
SATYANARAYANA RAJU | B P RAJU | (Proof of Service Not Filed -
Dt 19/4/24) | WEST GODAVARI |

COURT NO. 9
THE HONOURABLE SRI JUSTICE V SRINIVAS

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FINAL HEARING					
1	CRLRC/291/2010 CRLRC/881/2010	V. SATYANARAYANA (A-1) & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KRISHNA
2	CRLRC/881/2010	M/S MANALI PETRO CHEMICALS LTD Vs THE STATE OF A.P. REP BY ITS PP.	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR	KRISHNA
3	CRLRC/328/2010	KNANAPARTHI MALYADRI Vs THE STATE OF A.P. REP BY PP.	J U M V PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
4	CRLRC/792/2010	EELI YESU Vs THE STATE OF A.P. REP BY PP.	T S N MURTHY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
5	CRLRC/795/2010	YENTRAPATI RAMU NELLORE DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	P SRIDHAR REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SPS NELLORE
6	CRLRC/911/2010 IA 1/2010(CRLRCMP 1332/2010) Stay Petition	MORLA SRINIVASA RAO Vs THE STATE OF A.P. REP BY PP. AND ANOTHER	S SATYANARAYANA MOORTHY	PUBLIC PROSECUTOR R1 AND R2-PP L C RECORD RECEIVED	KRISHNA
7	CRLRC/1018/2010	BANDLA SAMBASIVA RAO GUNTUR DIST. Vs THE STATE OF A.P. REP. BY P.P. HYDERABAD.	CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
8	CRLRC/1130/2010	ANNE PRASADA RAO GUNTUR DIST. Vs TIMMIDISEETHA RAMAIAH GUNTUR & ANR.	CH RAVINDRA BABU	PUTTY MOUNICA PUBLIC PROSECUTOR (AP) R1-NOTICE UNSERVED AS ADDRESS IS NOT CLEAR R2-PP L C RECORD RECEIVED	GUNTUR
9	CRLRC/14/2011	BONDA VEERA NARAYANA TANUKU Vs PUNUMATSA RAMA RAJU PERAVALLI MANDAL & ANR REP.BY PP.HYD	T SHARATH	PUBLIC PROSECUTOR SAI GANGADHAR CHAMARTY R1-VAKALAT FILED BY SAI GANGADHAR CHAMARTY R2-PP L C RECORD RECEIVED	WEST GODAVARI
10	CRLRC/44/2011	CHILIKURI MARIYADAS & ANOTHER Vs THE STATE OF AP REP BY ITS PP HYD.	P PRABHAKAR RAO	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KRISHNA
11	CRLRC/112/2011	ENAYATHULLA BHARAKATULLAH Vs STATE OF A.P. REP.BY ITS P.P.	ANNAREDDY KALYANKUMAR REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI

12	CRLRC/122/2011	MOHAMMED ANSAR MAJEED KURNOOL AND ANOTHER Vs STATE OF A.P.REP.BY PUBLIC PROSECUTOR HIGH COURT HYD	R RAMANJANEYULU	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURNOOL
13	CRLRC/304/2011	CHINTHA SATYANARAYANA Vs THE STATE OF AP REP BY ITS PP HYD.	K L N SWAMY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
14	CRLRC/411/2011	KUKKUMALLA SAGAR BABU Vs THE STATE OF AP REP BY ITS PP HYD.	K V R KRISHNA SHARMA	PUBLIC PROSECUTOR K PALLAVI SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
15	CRLRC/422/2011	P.GANESH BABU Vs THE STATE OF A.P. & ANOTHER	SYED GHOUSE BASHA	PUBLIC PROSECUTOR (AP) T C KRISHNAN R1-PP R2 VAKALAT FILED BY T C KRISHNAN L C RECORD RECEIVED	SPS NELLORE
16	CRLRC/479/2011	SHAIK FAZRUL RAHMAN KARNATAKA STATE Vs STATE REP.BY PUBLIC PROSECUTOR HIGH COURT HYDERABAD	BUTTA VIJAYA BHASKER	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURNOOL
17	CRLRC/488/2011	PASUPULETI RAJU @ PULLANNA Vs THE STATE OF AP REP BY ITS PP HYD.	M/S P RANA PRAVEER AND KAMALASAN	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
18	CRLRC/604/2011	DONGA PRASAD Vs THE STATE OF A.P.	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
19	CRLRC/606/2011	ISUPALLI SALEMI Vs THE STATE OF A.P.	P DURGA PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
20	CRLRC/607/2011	DARAPU VEERABABU @ SRINU Vs THE STATE OF A.P.	DEEPAK MISRA	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
21	CRLRC/702/2011	CHITTIDI RAMARAO @ DONGAYYA Vs THE STATE OF A.P.	A K KISHORE REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
22	CRLRC/1171/2011	AVULA DAVEEDU Vs THE STATE OF AP REP BY ITS PP HYD.	V SAI KUMAR	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
23	CRLRC/1182/2011	GANGU YOCOB Vs THE STATE OF A.P.	V SAI KUMAR	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
24	CRLRC/1272/2011	PALEMPALLI RAMESH REDDY ANANTAPUR DISTRICT AND ANOTHER Vs THE STATE OF AP. REP.BY PUBLIC PROSECUTOR HIGH COURT HYD.	P RAJANI REDDY	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	YSR KADAPA

25	CRLRC/1278/2011	B.KUMAR Vs SMT. B.VASANTHAMMA AND OTHERS	N RANGA REDDY	PUBLIC PROSECUTOR R1-NOTICE UNSERVED R2-PP L C RECORD RECEIVED	KURNOOL
26	CRLRC/1338/2011	MAKKENA NARASIMHA RAO Vs THE STATE OF A.P.	N RAVI PRASAD	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
27	CRLRC/1352/2011	NALLANA RAMACHANDRA RAO Vs THE STATE OF A.P.	ARAVALA RAMA RAO	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
28	CRLRC/1360/2011	KOLLURU SRI VEERA VENKATA LAKSHMI NARAYANA NOOKARAJU Vs THE STATE OF A.P.	K VENKATESH	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
29	CRLRC/1757/2011	SHAIK ESA Vs THE STATE OF A.P.	A S C BOSE	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	VISAKHAPATNAM
30	CRLRC/1947/2011	ALLAVARAPU GOPALA KRISHNA @ KRISHNA Vs THE STATE OF AP REP BY ITS PP HYD.	K.V.S.S.PRABHAKARA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVE	EAST GODAVARI
31	CRLRC/2013/2011	REDDY SURI Vs THE STATE OF AP. REP.BYITS P.P	ARAVALA RAMA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	SRIKAKULAM
32	CRLRC/2071/2011	VEMAVARAPU VENKANNA & ANOTHER Vs THE STATE OF A.P.	T S N MURTHY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
33	CRLRC/2108/2011	MOGAL JEENATH BEGUM Vs THE STATE OF AP REP BY ITS PP HYD.	TURAGA SAI SURYA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
34	CRLRC/2213/2011	CHIKKALA SUBRAHMANYAM @ YESUBABU Vs THE STATE OF AP REP BY ITS PP HYD.	POLISETTY RADHA KRISHNA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
35	CRLRC/2295/2011	B.RAMACHANDRAIAH Vs THE STATE OF AP. P.P	HARINADH NIDAMANURI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
36	CRLRC/2376/2011	P.APPA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	K BHEEMA RAO	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	VISAKHAPATNAM
37	CRLRC/2392/2011	GONTHINA.VEERABABU Vs THE STATE OF AP.REP BY PP.HC.HYD	V SAI KUMAR	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI

38	CRLRC/2403/2011	BATHALA HARI BABU Vs THE STATE OF AP REP BY ITS PP HYD.	A CHANDRA SHAKER	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
39	CRLRC/2466/2011	KATIREDDY KOTI REDDY Vs THE STATE OF A.P.	KOTI REDDY IDAMAKANTI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	PRAKASAM
40	CRLRC/2557/2011	TAMMISETTI SUBGA RAO Vs THE STATE OF AP REP BY ITS PP HYD.	YALLABANDI RAMATIRTHA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
41	CRLRC/416/2012	NANGI GANGADHAR Vs THE STATE OF A.P.	G RAMA GOPAL	PUBLIC PROSECUTOR SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
42	CRLRC/520/2012	HARIJANA MANDLA RAMANJANEYULU Vs THE STATE OF A.P. REP. BY ITS PP	S D GOWD	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	ANANTAPUR
43	CRLRC/639/2012	SATTI NARAYANAREDDY Vs PULAGAM VENKATA REDDY & ANOTHER	I MAAMU VANI	PUBLIC PROSECUTOR (AP) TURAGA SAI SURYA R1-VAKALAT FILED BY TURAGA SAI SURYA R2-PP L C RECORD RECEIVED	WEST GODAVARI
44	CRLRC/736/2012	AFGAN HIDAYATHULLA KHAN & ANOTHER Vs THE STATE OF AP. REP BY PP	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	YSR KADAPA
45	CRLRC/773/2012	BATHULA MAHENDRA REDDY Vs STATE OF AP.	B S REDDY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	KURNOOL
46	CRLRC/809/2012	AVULA LAKSHMI @ RAMANAMMA & ANR Vs THE STATE OF A.P. REP. BY ITS P.P. HC. HYD.	P NAGENDRA REDDY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	WEST GODAVARI
47	CRLRC/858/2012	J.NARESH Vs THE STATE OF AP.	SURESH KUMAR REDDY KALAVA	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	CHITTOOR
48	CRLRC/1125/2012	KURIDI RAJU & ANOTHER Vs THE STATE OF A.P. REP. BY ITS PP	T S N MURTHY	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	EAST GODAVARI
49	CRLRC/1135/2012	SHAIK MOULALI Vs THE STATE OF A.P.	K SRINIVAS	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	GUNTUR
50	CRLRC/1558/2012	CHERUKURI RANGAIAH ANANTAPUR DT. Vs STATE OF A.P. REP. BY PP. HYD.	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) SR- PUBLIC PROSECUTOR L C RECORD RECEIVED	ANANTAPUR

COURT NO. 3
THE HONOURABLE SRI JUSTICE B V L N CHAKRAVARTHI

TO BE HEARD FROM MONDAY THE 22nd DAY TO FRIDAY THE 26th DAY OF APRIL 2024 (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
1	MACMA/31231/2014/ (Filing No.) IA 1/2014(MACMAMP 5858/2014) Condone Delay Petition IA 6/2014(MACMAMP 37472/2014) Extension Petition	THE ORIENTAL INSURANCE CO LTD Vs SARAGADAM JOGULAMMA AND 2 OTHERS	S AGASTYA SHARMA	S V RAMANA VINOD KUMAR TARLADA (SC FOR APSRTC)	VISAKHAPATNAM
2	MACMA/31425/2014/ (Filing No.) IA 1/2014(MACMAMP 5151/2014) Condone Delay Petition	LOMADA SUBHADRA & 4 OTHERS Vs B RAJASEKHAR REDDY AND ANOTHER	D KODANDARAMI REDDY	V ROOPESH KUMAR REDDY (VAKALATH NOT FOUND FOR V ROOPESH KUMAR REDDY)	YSR KADAPA
3	MACMA/32087/2014/ (Filing No.) IA 1/2014(MACMAMP 4872/2014) Condone Delay Petition	NATIONAL INS CO LTD. PRAKASAM DIST Vs MANDUVA KOTESWARI PRAKASAM DIST AND 5 OTHERS	K SITA RAM	VENKATESWARLU SANISETTY	PRAKASAM
4	MACMA/32114/2014/ (Filing No.) IA 1/2015(MACMAMP 3213/2015) Condone Delay in Rep	CHAKRAVAN SURYANAYANA RAJU KADAPA DISTRICT Vs K.RAMA MOHAN ANANTAPUR DISTRICT AND ANR	K RATHANGA PANI REDDY		YSR KADAPA
5	MACMA/32115/2014/ (Filing No.) IA 1/2015(MACMAMP 3214/2015) Condone Delay in Rep	BADABAGANI RAMESH RAJU Vs K.RAMA MOHAN AND ANOTHER	K RATHANGA PANI REDDY		YSR KADAPA
6	MACMA/32533/2014/ (Filing No.) IA 1/2014(MACMAMP 5005/2014) Condone Delay Petition IA 3/2014(MACMAMP 32535/2014) Fix an Early Date	GANTA AMMAJI & 2 OTHERS Vs D.V.N.S.PRATAP VARMA AND 4 OTHERS	B V KRISHNA REDDY	S N PADMINI AMANCHARLA SATISH BABU (Vakalath filed by Amancharla Satish through USR No.12376/2019 on 18/4/19)	WEST GODAVARI
7	MACMA/32556/2014/ (Filing No.) IA 1/2014(MACMAMP 5789/2014) Condone Delay Petition	SRIKAKOLAPU MARIYAMMA KRISHNA DIST Vs KOLAVENTI ANJANEYULU KRISHNA DIST AND 2 OTHERS	V S R ANJANEYALU		KRISHNA
8	MACMA/32716/2014/ (Filing No.) IA 1/2014(MACMAMP 5048/2014) Condone Delay Petition IA 3/2014(MACMAMP 32718/2014) Fix an Early Date	KANDAVALLI VANAMA RAJU Vs YELLA ADINARAYANA MURTHY AND 2 OTHERS	B V KRISHNA REDDY	RAMACHANDRAREDDY GADI MANGENA SREE RAMA RAO VUPPALAPATI SRINIVAS RAJU	WEST GODAVARI
9	MACMA/32859/2014/ (Filing No.) IA 1/2014(MACMAMP 5195/2014) Condone Delay Petition	DR. VEENA Vs Y.SASHI KUMAR REDDY AND 3 OTHERS	K RATHANGA PANI REDDY	N MOHAN KRISHNA	KURNOOL

10	MACMA/10210/2015/ (Filing No.) IA 1/2015(MACMAMP 1272/2015) Condone Delay Petition IA 1/2017(MACMAMP 1933/2017) Vacate Stay Petition	ICICI LOMBARD GENERAL INSURANCE CO LTD. Vs BEERA PARVATHI AND 5 OTHERS	GUDI SRINIVASU	S.N.K.MAHANTHI	VISAKHAPATNAM
11	MACMA/25225/2015/ (Filing No.) IA 1/2015(MACMAMP 3270/2015) Condone Delay Petition	APSRTC E.G.DIST Vs SYAMALA RAJESWARI VISAKHAPATNAM DIST AND ANR	VINOD KUMAR TARLADA (SC FOR APSRTC)		VISAKHAPATNAM
12	MACMA/25287/2015/ (Filing No.) IA 1/2015(MACMAMP 3282/2015) Condone Delay Petition	YEKKALURI PAVAN KUMAR @ KUMMARA PAVAN KUMAR Vs B MALLIKARJUNA AND ANOTHER	S D GOWD	HARINATH REDDY SOMA	ANANTAPUR
13	MACMA/25444/2015/ (Filing No.) IA 1/2015(MACMAMP 3260/2015) Condone Delay Petition	M CHIRANJEEVI REDDY Vs A.P.S.R.T.C. AND 4 OTHERS	MAHADEVA KANTHRIGALA	KOTA SUBBA RAO	CHITTOOR
14	MACMA/25449/2015/ (Filing No.) IA 1/2015(MACMAMP 3298/2015) Condone Delay Petition	KOMMEDDI UTHAMMA & 3 OTHERS Vs M SUDHAKAR AND ANOTHER	MAHADEVA KANTHRIGALA		CHITTOOR
15	MACMA/25612/2015/ (Filing No.) IA 1/2015(MACMAMP 3328/2015) Condone Delay Petition	THE DEPOT MANAGER Vs BALLA SIMHADRAMMA AND ANOTHER	VINOD KUMAR TARLADA (SC FOR APSRTC)	NAGESWARA RAO REPAKULA	VISAKHAPATNAM
16	MACMA/25805/2015/ (Filing No.) IA 1/2015(MACMAMP 3327/2015) Condone Delay Petition	GADDAM ADI REDDY KADAPA DISTRICT Vs CIRRA VIJAYA KADAPA DISTRICT AND ANR	D KODANDARAMI REDDY	ANANDA RAO KUNCHE PENUMAKA VENKATA RAO	YSR KADAPA
17	MACMA/25913/2015/ (Filing No.) IA 1/2015(MACMAMP 3311/2015) Condone Delay Petition	UNITED INDIA INSURANCE COMPANY LTD. Vs SMT. CHITTEMMMA AND 3 OTHERS	E SAMBASIVA PRATAP	N RAMA KRISHNA V RAGHU R VENKAT RAO	CHITTOOR
18	MACMA/26950/2015/ (Filing No.) IA 1/2015(MACMAMP 3465/2015) Condone Delay Petition	K.SUDHAKAR KADAPA DISTRICT Vs K.RAMI REDDY KURNOOL DISTRICT AND ANR	L J VEERA REDDY	M SATISH REDDY	YSR KADAPA
19	MACMA/26979/2015/ (Filing No.) IA 1/2016(MACMAMP 5267/2016) Condone Delay Petition IA 4/2016(MACMAMP 32998/2016) Condone Delay in Rep	BANDARU YERRUNAIDU & ANOTHER Vs T JANARDHA NAIDU AND ANOTHER	JAYANTI S C SEKHAR	V ROOPESH KUMAR REDDY (VAKALATH NOT FOUND FOR V ROOPESH KUMAR REDDY)	VISAKHAPATNAM
20	MACMA/26980/2015/ (Filing No.) IA 2/2016(MACMAMP 4607/2016)-Condone Delay Petition	B LAKSHMI VISAKHAPATNAM DIST & 4 OTHERS Vs S.V.S.N. REDDY POULTRY COMPLEX VISAKHAPATNAM DIST AND 1 OTHER	JAYANTI S C SEKHAR	K S N MURTHY (VAKALATH NOT FOUND FOR K S N MURTHY)	VISAKHAPATNAM

COURT NO. 29
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

(To Be Heard From Monday The 22nd Day To Friday The 26th Day of April 2024) - (AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLRC/343/2021 IA 1/2021 Stay Petition	SRIRAMULAGARI PRAVEEN Vs STATE OF ANDHRA PRADESH	C PRAKASH REDDY	PUBLIC PROSECUTOR (AP) KALANGI SUMALATHA R2 R3 R4 served vide Memo of Proof of service(09/07/2021)	KURNOOL
2	CRLRC/522/2022 IA 1/2022 Dispense with Petition IA 2/2022 Stay Petition	KONDAVETI GOWRILAXMI Vs THE STATE OF ANDHRA PRADESH	DASARI S V V S V PRASAD	PUBLIC PROSECUTOR (AP) R2-Notice Unserved	SRIKAKULAM
3	CRLRC/850/2022 IA 1/2022 Condone Delay Petition IA 2/2022 Suspension Petition	VUCHULA ISAC RAJU Vs THE STATE OF ANDHRA PRADESH	KOTHAPALLI SAI SRI HARSHA	PUBLIC PROSECUTOR (AP) PADMANABHAM A R2 R3-Vakalat filed	KRISHNA
4	CRLRC/386/2023 IA 1/2023 Stay Petition	J.RAMA MURTHY SHARMA Vs THE STATE OF ANDHRA PRADESH	AISHWARYA NAGULA	PUBLIC PROSECUTOR (AP)	KURNOOL
5	CRLRC/590/2023 IA 1/2023 Condone Delay Petition IA 3/2023 Stay Petition IA 4/2023 Suspension Petition	PINNAMRAJU SRINIVASA RAJU Vs THE STATE OF ANDHRA PRADESH	K K RAO	PUBLIC PROSECUTOR (AP) Memo Proof of Service(USR 88959/2023) filed on 02/09/2023 and put up in the bundle	VISAKHAPATNAM
6	CRLRC/909/2023	SMT.G.SUNITHA Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP) PETA GNANA TEJA R2,R3,R4-vakalat filed	CHITTOOR
7	CRLRC/971/2023 IA 1/2023 Suspension Petition IA 2/2023 Compromise Petition IA 3/2023 Permission Petition	PADAMATA SANJEEVA RAO Vs ARISSETY SURESH KUMAR	KAMBHAMPATI RAMESH BABU	PUBLIC PROSECUTOR (AP) T S N SUDHAKAR	GUNTUR
8	CRLRC/978/2023 IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	YADAVALLI PAVAN KUMAR Vs YADAVALLI SARADA	G RAMESH BABU	DHANUNJAYA REDDY K PUBLIC PROSECUTOR (AP) R1 R2-Vakalat filed	YSR KADAPA
9	CRLRC/997/2023 IA 1/2023 Suspension Petition IA 2/2023 Stay Petition	SYED MUJEEB BASHA Vs THE STATE OF ANDHRA PRADESH	VARUN BYREDDY	PUBLIC PROSECUTOR (AP) R2 R3 R4 R5 UNSERVED,Memo(USR No: 119403/2023) filed on 20/11/2023	KURNOOL
10	CRLRC/1030/2023 IA 1/2023 Stay Petition	P MUNI BHASKAR REDDY Vs M RAMAKRISHNAM RAJU	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) Proof of service not filed	CHITTOOR
11	CRLRC/1084/2023 IA 1/2023 Suspension Petition	KOKKILIGADDA SEKHAR BABU Vs SHAIK AZEEZ	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR (AP)	GUNTUR

INTERLOCUTORY

12	CRLRC/64/2020 IA 1/2020 Suspension Petition	GORRE PRAMEELA Vs GORRE CHAITANYA SRI	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP) SULTANA SHAIK	KRISHNA
13	CRLRC/646/2023 CRLRC/587/2023	KANNA SRI LAKSHMI KEETHI Vs THE STATE OF ANDHRA PRADESH	AKULA SRI KRISHNA SAI BHARGAV	PUBLIC PROSECUTOR (AP) P RAJKUMAR R2,R3,R4-vakalat filed	KRISHNA
14	CRLRC/587/2023 IA 2/2023 Vacate Stay Petition	KANNA NAGARAJU Vs KANNA SRI LAKSHMI KEERTHI	P RAJKUMAR	P DURGA PRASAD PUBLIC PROSECUTOR (AP)	KRISHNA

FINAL HEARING

15	CRLRC/27/2019	C.RAMU Vs P.RAMMOHAN RAO	P NAGENDRA REDDY	ABDUL RASHEED SHAIK PUBLIC PROSECUTOR (AP)	KRISHNA
16	CRLRC/31/2019	L.CH.SUDHAKAR Vs STATE OF AP	KATA SAMBASIVA RAO	PUBLIC PROSECUTOR (AP) MAHESWARA RAO KUNCHEAM	ANANTAPUR
17	CRLRC/34/2019	S.MALLAIAH Vs STATE OF AP	G SRAVAN KUMAR	PUBLIC PROSECUTOR (AP)	KURNOOL
18	CRLRC/35/2019	M.NAVEEN ALIAS SAMUEL Vs STATE OF AP	Y NARAPA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
19	CRLRC/37/2019	V.BALAKRISHNA Vs STATE OF AP	P RAJKUMAR	PUBLIC PROSECUTOR (AP) K SRINIVAS	GUNTUR
20	CRLRC/38/2019	B.SRIHARI Vs P.V.A.KISHORE	T C KRISHNAN	MALIREDDY GOWTHAM PUBLIC PROSECUTOR (AP)	SPS NELLORE
21	CRLRC/40/2019 IA 1/2019 Condone Delay Petition	D.RAVINDRANATH Vs G.RAMESH	S LAKSHMI PRAMEELA	MARKBABU GANGAVARAPU PUBLIC PROSECUTOR (AP)	PRAKASAM
22	CRLRC/55/2019	K.BANGARI Vs K.NARASAMMA	NUTHALAPATI KRISHNA MURTHY	TADDI NAGESWARA RAO PUBLIC PROSECUTOR (AP)	SRIKAKULAM
23	CRLRC/62/2019	G.VENKATESWARULU Vs STATE OF AP	M SUGUNA	PUBLIC PROSECUTOR (AP)	KRISHNA
24	CRLRC/75/2019	KUNKALA RAVI PROPRIETOR Vs STATE OF AP	YADAVALLI BALA KRISHNA	PUBLIC PROSECUTOR (AP)	SPS NELLORE
25	CRLRC/80/2019 IA 1/2019 Extension Petition	D.BALA KRISHNA Vs STATE OF AP	K J V N PUNDAREEKAKSHUDU	PUBLIC PROSECUTOR (AP) SREENIVASA RAO VELIVELA	KRISHNA
26	CRLRC/82/2019	C.G.VEERA REDDY Vs STATE OF AP	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) G RAMESH BABU	YSR KADAPA
27	CRLRC/89/2019	B.SEETHAM NAIDU Vs STATE OF AP	KAKUMANU JOJI AMRUTHA RAJU	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM

28	CRLRC/92/2019	K.VICTOR BABU Vs STATE OF AP	SAI GANGADHAR CHAMARTY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
29	CRLRC/93/2019	M.VAMSHI KRISHNA Vs STATE OF AP	Y BALAJI	PUBLIC PROSECUTOR (AP)	KURNOOL
30	CRLRC/94/2019	P.PRASAD Vs STATE OF AP	SIVAPRASAD REDDY VENATI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
31	CRLRC/97/2019 IA 1/2019 Dispense with Petition	M.KRISHNIAH Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM
32	CRLRC/98/2019	D.NIRANJAN BABU Vs SHIRAM CITY UNION FINANCE LTD	KAMBHAMPATI RAMESH BABU	MAHESWARA RAO KUNCHEAM	SPS NELLORE
33	CRLRC/101/2019	S.KARIMULLA Vs STATE OF AP	G V S MEHAR KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
34	CRLRC/102/2019	H.UMA MAHESWARA RAO Vs STATE OF AP	CHIRANJEEVI TANIKONDA	PUBLIC PROSECUTOR (AP)	KRISHNA
35	CRLRC/103/2019 IA 1/2019 Condone Delay Petition	B.BHARATHI Vs STATE OF AP	M K RAJ KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
36	CRLRC/105/2019	S.VENKATESH REDDY Vs STATE OF AP	BALAJI MEDAMALLI	PUBLIC PROSECUTOR (AP) M RAVINDRANATH REDDY	SPS NELLORE
37	CRLRC/106/2019	S.VENKATESH REDDY Vs STATYE OF AP	BALAJI MEDAMALLI	PUBLIC PROSECUTOR (AP)	SPS NELLORE
38	CRLRC/107/2019	S.VENKATESH REDDY Vs STATE OF AP	BALAJI MEDAMALLI	PUBLIC PROSECUTOR (AP) M RAVINDRANATH REDDY	SPS NELLORE
39	CRLRC/108/2019	A.VENKATA NAGA MALLI LAXMI Vs STATE OF AP	K S MURTHY	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
40	CRLRC/114/2019 IA 1/2019 Dispense with Petition	K.RAMU ALIAS BULLI ALIAS RAMULU Vs STATE OF AP	CHIRANJEEVI TANIKONDA	PUBLIC PROSECUTOR (AP)	KRISHNA
41	CRLRC/116/2019	N.BALAKRISHNA Vs J.RAMANAND	G CHANDRA SHAKHAR RAO	T D PANI KUMAR PUBLIC PROSECUTOR (AP)	SRIKAKULAM
42	CRLRC/121/2019	A.MURALI KRISHNA Vs STATE OF AP	NIMMAGADDA SATYANARAYANA	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
43	CRLRC/123/2019	P.SURESH KUMAR Vs P.NEELAKANTAM	SURESH KUMAR REDDY KALAVA	C SUBODH	SPS NELLORE
44	CRLRC/127/2019	K.SAIBABU Vs STATE OF AP	SASANKA BHUVANAGIRI	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

45	CRLRC/128/2019 IA 1/2019 Condone Delay Petition	SK.ARIFA BEGUM ALIAS ARIFA Vs C.BHARATHI	K V L NARASIMHA RAO	NIMMAGADDA SATYANARAYANA PUBLIC PROSECUTOR (AP)	CHITTOOR
46	CRLRC/129/2019	J.P.SUDHAKAR Vs D.RAMACHANDRA RAJU	NH AKBAR	G V S KISHORE KUMAR PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
47	CRLRC/1194/2019 CRLRC/1196/2019 CRLRC/1197/2019	BANDI JAGADEESH Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) G RAMA GOPAL	SRIKAKULAM
48	CRLRC/1196/2019	BANDI JAGADEESH Vs STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) G RAMA GOPAL	SRIKAKULAM
49	CRLRC/1197/2019	BANDI JAGADEESH Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	PUBLIC PROSECUTOR (AP) G RAMA GOPAL	SRIKAKULAM
50	CRLRC/615/2023	REGALA NACHANNA Vs THE STATE OF ANDHRA PRADESH	K LAXMANA SASTRY	PUBLIC PROSECUTOR (AP) VENKATA RAMA RAO KOTA	VISAKHAPATNAM

COURT NO. 27
THE HONOURABLE SMT JUSTICE VENKATA JYOTIRMAI PRATAPA

**(TO BE HEARD FROM MONDAY, THE 22ND DAY TO FRIDAY, THE 26TH DAY OF APRIL, 2024 -
AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)**

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CRLP/5943/2020 IA 1/2020 Stay Petition IA 1/2023 Compromise Petition IA 2/2023 Permission Petition	KARNETI RAVI Vs THE STATE OF ANDHRA PRADESH	VUTUPALLI RAJANNA	PUBLIC PROSECUTOR (AP) KUMARA RATNAM TENNETI	PRAKASAM
2	CRLP/6198/2020 IA 1/2020 Stay Petition	P.HARI BABU Vs THE STATE OF ANDHRA PRADESH	SHANTHASREE ELIPE	PUBLIC PROSECUTOR (AP)	YSR KADAPA
3	CRLP/6237/2020 IA 1/2020 Stay Petition	POTNURU VENKATA SRI KRISHNA Vs THE STATE OF ANDHRA PRADESH	Y SUDHAKAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
4	CRLP/6250/2020 IA 1/2020 Stay Petition	YENUGUPALLI VIJAY KUMAR Vs THE STATE OF ANDHRA PRADESH	B PRUDHVI KUMAR	PUBLIC PROSECUTOR (AP)	EAST GODAVARI
5	CRLP/6254/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition	UPPALAPATI RAMESH BABU Vs THE STATE OF A.P.	S SRIVENKATESH	PUBLIC PROSECUTOR (AP)	GUNTUR
6	CRLP/6255/2020 IA 1/2020 Dispense with Petition IA 2/2020 Stay Petition	MRS. P.NEELAVENI Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	PUBLIC PROSECUTOR (AP)	VISAKHAPATNAM
7	CRLP/6262/2020 IA 1/2020 Stay Petition	KODATHALA RAJASEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO NARRA	PUBLIC PROSECUTOR (AP)	KURNOOL
8	CRLP/6263/2020 IA 1/2020 Stay Petition IA 1/2021 Miscellaneous Petition	Y SRIKANTH Vs THE STATE OF ANDHRA PRADESH	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) A SYAM SUNDAR REDDY	CHITTOOR
9	CRLP/6280/2020 IA 2/2020 Stay Petition IA 1/2021 Amendment Petition	SIKHAKOLLI VAMSI KRISHNA Vs SIKHAKOLLI NAGA VENKATA SATYAMANI	RAJA REDDY KONETI	SREENIVASA RAO VELIVELA PUBLIC PROSECUTOR (AP)	KRISHNA
10	CRLP/1779/2021 IA 1/2021 Stay Petition	N SUBASH CHANDRA BOSE Vs THE STATE OF A.P.	RAVULA NAGARJUNA	PUBLIC PROSECUTOR (AP) K SRINIVAS	CHITTOOR
11	CRLP/1961/2021 IA 1/2021 Stay Petition	KALAGARAVENKATA KRISHNA Vs THE STATE OF ANDHRA PRADESH	M R S SRINIVAS	PUBLIC PROSECUTOR (AP)	EAST GODAVARI

12	CRLP/1998/2021 IA 1/2021 Stay Petition	NADIMPALLI SATYANARAYANA RAJU Vs THE STATE OF ANDHRA PRADESH	SREEKANTH REDDY AMBATI	PUBLIC PROSECUTOR (AP)	WEST GODAVARI
13	CRLP/2026/2021 IA 1/2021 Stay Petition	M/S SREE SAI RAM MEDICAL AGENCIES Vs THE STATE OF ANDHRA PRADESH	V NITESH	PUBLIC PROSECUTOR (AP)	ANANTAPUR
14	CRLP/2040/2021 IA 1/2021 Stay Petition	MAJJIGANILLA PRAKASH Vs MAJJIGANILLA LATHA	N CHANDRA SEKHAR REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
15	CRLP/2041/2021 IA 1/2021 Stay Petition IA 1/2023 Extension Petition	MOHAMMAD FATIMA Vs STATE OF ANDHRA PRADESH	P RAJESH BABU	PUBLIC PROSECUTOR (AP) S SREERAMACHANDRA MURTHY	EAST GODAVARI

FINAL HEARING

16	CRLP/6213/2020	GANDIVALASA RAM PRASAD Vs THE STATE OF ANDHRA PRADESH	P DURGA PRASAD	PUBLIC PROSECUTOR (AP)	SRIKAKULAM
17	CRLP/1179/2021	JUNNURI VENKATA LOVA MALLESWARA RAO Vs STATE OF ANDHRA PRADESH	SRINIVASA RAO PAPPU	PUBLIC PROSECUTOR (AP) N.R.W.16.4	EAST GODAVARI
18	CRLP/2034/2021 IA 1/2021 Stay Petition IA 2/2021 Vacate Stay Petition	ADIPUDI VEERA RAGHAVA RAO Vs STATE OF A.P.	N SIVA REDDY	PUBLIC PROSECUTOR (AP) SRINIVAS BASAVA	EAST GODAVARI
19	CRLP/2065/2021 IA 1/2021 Stay Petition	PANTA RAMA CHANDRA REDDY Vs STATE OF AP	B S REDDY	PUBLIC PROSECUTOR (AP) N.R.W.16.4	PRAKASAM
20	CRLP/2085/2021 IA 1/2021 Stay Petition IA 2/2021 Extension Petition IA 3/2021 Vacate Stay Petition IA 1/2022 Extension Petition IA 1/2024 Extension Petition IA 2/2024 Implead Petition IA 3/2024 Vacate Stay Petition	MONDEM KOTESWARA RAO Vs THE CENTRAL BUREAU OF INVESTIGATION	P S P SURESH KUMAR	A Channakeshavulu (PP FOR CBI) A GAYATHRI REDDY Standing Counsel for ACB cum Spl. PP N.R.W.16.4	VISAKHAPATNAM
21	CRLP/2117/2021 IA 2/2021 Stay Petition	YADDALA VENKATA REDDY Vs STATE OF ANDHRA PRADESH	G RAJU	PUBLIC PROSECUTOR (AP) N.R.W.16.4	GUNTUR
22	CRLP/2122/2021 IA 1/2021 Stay Petition	SRI .B.S PRABHAKAR Vs STATE OF ANDHRA PRADESH	V VENKATA MAYUR	PUBLIC PROSECUTOR (AP) N.R.W.16.4	VISAKHAPATNAM
23	CRLP/2130/2021 IA 2/2021 Stay Petition	TALARI VARAHALU Vs STATE OF AP	M/s INNATE LAW ASSOCIATES	PUBLIC PROSECUTOR (AP) VASAVI RATNA KUMARI DANDAMUDI N.R.W.16.4	EAST GODAVARI

INTERLOCUTORY (SERVICE MATTERS)

24	WP/3634/2018 IA 1/2018 Direction Petition IA 3/2021 Vacate Stay Petition	MADDA SATYANARAYANA Vs STATE OF ANDHRA PRADESH	J UGRANARASIMHA	GP FOR HIGHER EDUCATION (AP) K DHANUNJAYA REDDY (SC FOR NANNAYA UNIVERSITY) N.R.W.16.4	EAST GODAVARI
25	WP/11884/2018 IA 1/2018 Suspension Petition	R SANTHI KUMAR Vs STATE OF AP	S PARINEETA	GP FOR ENDOWMENTS (AP) V R N PRASHANTH N.R.W.16.4	CHITTOOR
26	WP/38520/2018 IA 1/2018 Direction Petition IA 1/2019 Vacate Stay Petition IA 2/2019 Vacate Stay Petition IA 3/2019 Suspension Petition	PUNNAPALLI VENKATA SURYANARAYANA SARMA Vs THE COMMISSIONER OF ENDOWMENTS	K R SRINIVAS	GP FOR ENDOWMENTS (AP) K MADHAVA REDDY (SC FOR ENDOWMENTS AR) N.R.W.16.4	KRISHNA
27	WP/39462/2018 IA 1/2018 Direction Petition	PROF.D.KRISHNAIAH Vs SRI VENKATESWARA UNIVERSITY	M VIDYASAGAR	BUTTA VIJAYA BHASKAR (SC FOR SRI VENKATESWARA UNIVERSITY GP FOR HIGHER EDUCATION (AP) N.R.W.16.4	CHITTOOR
28	WP/3041/2019 IA 1/2019 Suspension Petition IA 2/2019 Direction Petition IA 1/2024 Leave Petition IA 2/2024 Leave Petition IA 3/2024 Leave Petition	K CHANDRASEKHAR REDDY Vs JAWAHARLAL NEHRU TECH	S SRI RAM REDDY	PENJURI VENUGOPAL (SC FOR JNTUA) P NAGENDRA REDDY R2 UNSERVED	CHITTOOR
29	WP/16619/2019 IA 1/2019 Direction Petition	BILLI NANDEESWARA Vs THE STATE OF ANDHRA PRADESH	K SRINIVAS	GP FOR WOMEN DEV CHILD WELFARE(AP) M S R CHANDRA MURTHY N.R.W.16.4	ANANTAPUR
FINAL HEARING (SERVICE MATTERS)					
30	WP/3678/2018	P.R. MOHAN Vs THE CHAIRMAN-CUM- PRESIDING OFFICER	G RAVI MOHAN	ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	KURNOOL
31	WP/7698/2019 IA 1/2019-Suspension Petition	NUKALA SRINIVASU Vs M/S. INTERNATIONAL PAPER APPM LIMITED	T V JAGGI REDDY	VENKAT CHALLA GP FOR LABOUR (AP)	VISAKHAPATNAM

COURT NO. 28**THE HONOURABLE SRI JUSTICE VENUTHURUMALLI GOPALA KRISHNA RAO****(TO BE HEARD FROM MONDAY THE 22ND DAY TO FRIDAY THE 26TH DAY OF APRIL, 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)****(WEEKLY CAUSE LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	AS/325/2000 IA 2/2000(CMP 5160/2000)	G.PULLA REDDYKOTHAPALLICUDD APAH Vs G.SUBBA REDDYKOTHAPALLICUDK LDAPAH&ANR	D KODANDARAMI REDDY	K SOMA KONDA REDDY	YSR KADAPA
2	AS/1189/2000 IA 1/2021 L R Petition IA 2/2021 L R Petition	N. NAGE GOUD (DIED) & 16 OTHERS Vs D.KARIYANNA AND 30 OTHERS	R V PRASAD S KRISHNA REDDY	A PRABHAKAR SARMA KARRI MURALI KRISHNA G NAGESH	ANANTAPUR
3	AS/1130/2003 IA 1/2017 Condone Delay Petition IA 2/2017 Restoration Petition	VEMA VINOD KUMAR & ANOTHER Vs V.SRIRAMULU CHETTY(DIED) LRS7 OTHERS	K S GOPALA KRISHNAN		CHITTOOR
4	AS/107/2007 IA 5/2007(XOBJ 5666/2007) Miscellaneous Petition	SMT BODEPUDI PRAMEELA DEVI Vs V. BABU RAO	V RAGHU	P S P SURESH KUMAR	KRISHNA
5	AS/132/2007 IA 1/2019 Petition to Declare Major IA 2/2019 Miscellaneous Petition IA 1/2024 Return Documents	K.ACHAMMA Vs U.NIRMALA	K SITA RAM	T V JAGGI REDDY R V SUBBA RAO	ANANTAPUR
6	AS/145/2007 IA 1/2018 Permission Petition	V. SARADA R/O ANANTAPUR DIST Vs N.P. SATHISH R/O HINDUPUR -515201 ANANTAPUR	T C KRISHNAN	KRISTAM SAKTHI NIRANJAN GUPTHA A CHANDRAIH NAIDU	CHITTOOR
7	AS/182/2007 IA 1/2020 L R Petition	VEMPARALA KOTESWARAMMA Vs MANDAVA VENKATA VINODI	D V REDDY	M NAGA RAGHU	GUNTUR
<u>FINAL HEARING</u>					
8	AS/1229/1999	M/S.SRI VENKATA KRISWHNA TOBAACCO TRADER Vs DM.NATIONAL INSURANCE CO LTD.ONGOLE	M R S SRINIVAS M V S SURESH KUMAR ADDEPALLI SURYANARAYANA	KATTA LAXMI PRASAD	PRAKASAM
9	AS/1233/1999	T.KOTESWARAMMA GUNTUR&ANR Vs T.SUBBA REDDY GUNTUR.&11 ORS	G SRIRAMA RAO B CHINNAPA REDDY	MOVVA CHANDRASHEKAR RAO	GUNTUR
10	AS/1280/1999	VULAVALA RAMANATHA REDDY. KURNOOL. Vs THE SUB COLLECTOR. KURNOOL&ANR	157/M BALASUBRAHMANYAM	2004/GP FOR LAND ACQUISITION	KURNOOL

11	AS/1763/1999	T.JYOSTHNASRI Vs K.SAMBI REDDY & 12 OTHERS	V S R ANJANEYALU	S NIRANJAN REDDY R BHOGESWARA RAO D JAIPAL REDDY T SRIKANTH REDDY A SUDERSHAN REDDY	GUNTUR
12	AS/1814/1999	M/S. NEW JAIKISAN FERTILISERS Vs M/S. MANGALORE CHEMICALS & FERTILISERS LTD.	YALLABANDI RAMATIRTHA	P GANGA RAMI REDDY	WEST GODAVARI
13	AS/5/2000	P.MUNIRAMAIAH Vs KUDAMALA BALAIAH	NANDIGAM KRISHNA RAO	V SUDHAKAR REDDY	CHITTOOR
14	AS/148/2000	J.MAHESWARA REDDY AND ANOTHER Vs J.ESWARA REDDY AND 6 OTHERS	O MANOHER REDDY	S SRINIVAS REDDY	ANANTAPUR
15	AS/162/2000	GONAPA VANARASI Vs BODDA LAKSHMANA RAO	K VENKAT RAO		SRIKAKULAM
16	AS/257/2000	RAVI PRAKASH PUBLIC WEIGH BRIDGE Vs NEW INDIA ASSURANCE CO LTD/BM/AND ANOTHER	G RAMA GOPAL	AMANCHARLA SATISH BABU N V SUBBA RAJU	VISAKHAPATNAM
17	AS/273/2000	B.V.V.RAO & ANR. Vs B.G.R.NAIDU & 3 ORS.	K V SUBRAHMANYA NARUSU	M S R SUBRAHMANYAM	SRIKAKULAM
18	AS/319/2000	VEGI NARASINGA RAO Vs M/S.VEGI VEERI NAIDU & SONS & 7 ORS	P V R SHARMA	P KAMLAKAR V RAJAGOPAL REDDY	VISAKHAPATNAM
19	AS/640/2000	KISHORE BOILED RICE MILL Vs M. VENKATA KRISHNA RAO	C RAMACHANDRA RAJU	M V S SURESH KUMAR MADHAVA RAO NALLURI	PRAKASAM
20	AS/641/2000	V. BABUNAIIDU Vs V. VEERAPANAIIDU	M V S SURESH KUMAR	V NARAYANA REDDY	SPS NELLORE
21	AS/643/2000	VENKATA RAMA SAW MILLS & TIMBER DEPOT Vs THE SYNDICATE BANK	RAMA RAO GHANTA		PRAKASAM
22	AS/663/2000	M. SURENDRANATH CHOUARI Vs K. SUSHASINI DEVI	Y V RAVI PRASAD	BOBBA VIJAYALAKSHMI	WEST GODAVARI
23	AS/669/2000	V. BUTCHIAIAH Vs VIJAYAWADA MUNICIPAL CORPT.	P V RAMA SARMA	T S VENKATARAMANA	KRISHNA
24	AS/914/2000	SUPERINTENDING ENGINEER (OPERATIONS) Vs BOLLINENI VENKATA SATYAVATHI	S RAVINDRANATH	N (P) ANJANA DEVI SATYANARAYANA	WEST GODAVARI
25	AS/1069/2000	CHIRALA CO-OPERATIVE SPINNING MILLS LTD. Vs A. SUBBA RAO	C RAMANANDA VITTAL	SREEKANTH REDDY AMBATI	GUNTUR

26	AS/1082/2000	M/S. SRI KRISHNA SILK SHO-ROOM Vs STATE BANK OF INDIA CHINNAGANJAM	ADDEPALLI SURYANARAYANA	M SRIKANTH REDDY	PRAKASAM
27	AS/1086/2000	THE NEW INDIA ASSURANCE COMPANY LTD. Vs THE DIVISIONAL MANAGER	KOTA SUBBA RAO	AMBATI SATYANARAYANA (SC FOR APFDC) SIVA SANKARA RAO BORRA	EAST GODAVARI
28	AS/1090/2000	BORRA PRASUNANBA Vs K. ANKINEEDU	K HARINATH	U S R MURTHY	GUNTUR
29	AS/1091/2000	GULLA RAMASWAMY @ SURYA PRAKASH RAO Vs U. KAMALA DEVI	D L KIRAN PRAKASH		VISAKHAPATNAM
30	AS/1126/2000	C. NAGIREDDY Vs THE STATE OF AP	C PRAKASH REDDY		KURNOOL
31	AS/1135/2000	VEERISSETTY KRISHNA Vs DANE SRINIVASA RAO	RAJA REDDY KONETI	SYED GHOUSE BASHA	PRAKASAM
32	AS/1153/2000	GENERAL ENGINEERING WORKSHOP Vs FOOD CORPT. OF INDIA	C V BHASKAR REDDY	MEHERCHAND NORI	KRISHNA
33	AS/1154/2000	V. SATHYA MOORTHY Vs P. VENKATRAMAIAH	P V VIDYASAGAR	P GOVIND REDDY	CHITTOOR
34	AS/1187/2000	THIMMAPURAM THYAGARAJULU Vs SMT. P. LALITAMMA	SRINIVASA RAO DUGGARAJU	O MANOHER REDDY	CHITTOOR
35	AS/1714/2001	INDIAN BANK Vs M/S. VOGUE INNOVATIVE PRODUCTS ADONIA	P SHIV KUMAR		KURNOOL
36	AS/1740/2001	P. NARSIMHAMURTHY Vs M/S. COLLEORU JAGGA RAO SONS AND COMPANY	G RAMA GOPAL	T S ANAND	VISAKHAPATNAM
37	AS/624/2002	KANTAMANENI RAJA BABAIAH Vs VELIVALA SREE RAMACHANDRA MURTHY	K V SATYANARAYANA	KANAKAMEDALA RAVINDRA KUMAR	KRISHNA
38	AS/637/2002	J.VEERANJANEYULU (DIED) AND 5 ORS Vs MEKA BHARATHI DEVI AND ANOTHER	M BALASUBRAHMANYAM	B V S SIVARAMA PRASAD	WEST GODAVARI
39	AS/719/2002	V. SREENIVASULU REDDY Vs V. BAYAPA REDDY	A PRABHAKAR SARMA	-	ANANTAPUR
40	AS/2096/2002	THE CHAIRMAN & MANAGING DIRECTOR Vs D.S. THOTHADRI	S RAVINDRANATH	O MANOHER REDDY	ANANTAPUR

41	AS/2302/2002	SREERAMA TRADING CO. REP. BY PARTNERS Vs SRI RAGHAVENDRA FERTILISERS & PESTICIDES	V MAHESWAR REDDY	B D MAHESWARA REDDY	KURNOOL
42	AS/1068/2003	SMT. Y. PYDITHALLI Vs SMT. S. APPAMMA @ YENDAMMA	RAVI SHANKAR JANDHYALA	M S R SUBRAHMANYAM	VISAKHAPATNAM
43	AS/1075/2003	THE STATE OF A.P. Vs PRAVEENA PRINTERS	GP FOR APPEALS	R KAMESWAR RAO	SPS NELLORE
44	AS/1085/2003	AKSHAYA TEXTILES LTD. Vs VENKATESWARA & COMPANY GUNTUR	KARRI MURALI KRISHNA		GUNTUR
45	AS/1129/2003	THE EXECUTIVE ENGINEER Vs MANNE MURAHARI	GP FOR APPEALS	T JAGDISH	PRAKASAM
46	AS/108/2007	SRI LAXMI TULASI AGRO PAPER PVT LTD Vs M/S EMPEE DISTILLERIES LTD		J CHANDRAIAH	EAST GODAVARI
47	AS/236/2007	TALLAPRAGADA JANAKI RAMAYYA Vs NUNE CHANDRAVATHI	A S C BOSE	VENKATESWARA RAO GUDAPATI BALAJI MEDAMALLI	EAST GODAVARI
48	AS/240/2007	KANDULA VENKATA LAKSHMI Vs PIDATHALA SRINIVASA REDDY		V NITESH M V SURESH	EAST GODAVARI
49	AS/594/2007	MATTA KANNAIAH Vs KATRAGADDA SIVA NAGABHUSHANA RAO (DIED) & 2 OTHERS	B PARAMESWARA RAO	KOWTURU PAVAN KUMAR	KRISHNA
50	AS/608/2007	P.VENKATA RAMANA MURTHY Vs ANDHRA BANK AKKAYYAPALEM BRANCH VISAKHAPATNAM	SRINIVAS EMANI	D S N V PRASAD BABU	VISAKHAPATNAM

COURT NO. 24
THE HONOURABLE SRI JUSTICE HARINATH.N

To Be Heard from Monday the 22nd Day to Friday the 26th Day of April 2024 (AFTER COMPLETION OF DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
INTERLOCUTORY					
1	IA/1/2012(WPMP 39856/2012) Review Petition WP/27285/2003	G.S.PATNAIK E.750126 S/O.SATYANARAYANA Vs THE APSRTC REP.BY ITS MANAGING DIRECTOR MUSHEERABAD	S M SUBHAN	S V RAMANA Y VIVEKANANDA SWAMY	VISAKHAPATNAM
2	IA/2/2012(WPMP 39857/2012) Direction Petition WP/27285/2003	G.S.PATNAIK E.750126 S/O.SATYANARAYANA Vs THE APSRTC REP.BY ITS MANAGING DIRECTOR MUSHEERABAD	S M SUBHAN	S V RAMANA Y VIVEKANANDA SWAMY	VISAKHAPATNAM
3	IA/3/2012(WPMP 42288/2012) Dispense with Petition WP/27285/2003	G.S.PATNAIK E.750126 S/O.SATYANARAYANA Vs THE APSRTC REP.BY ITS MANAGING DIRECTOR MUSHEERABAD	S M SUBHAN	S V RAMANA Y VIVEKANANDA SWAMY	VISAKHAPATNAM
4	IA/1/2013(WPMP 20955/2013) Review Petition WP/26033/2003	SMT. RAHMATH BEE Vs THE VICE CHAIRMAN & MANAGING DIRECTOR	W V S RAJESWARI	G RAVI MOHAN	KURNOOL
5	IA/1/2016(WPMP 4070/2016) Restoration Petition WP/27360/2003	M.GANGI REDDY Vs A.P.TRANSCO LTD.HYDERABAD REP.BY ITS CHAIRMAN &	M/S INDUS LAW FIRM	K SESHARAJYAM S RAVINDRANATH	SPS NELLORE
FINAL HEARING					
6	WP/23901/2003	SMT. P. BHARATHI W/O. SRI B. RAJA GOPAL ANANTAPUR DIST. Vs THE GOVERNMENT OF A.P. HYDERABAD.	K RAM REDDY	GP FOR EDUCATION GP FOR SCHOOL EDUCATION	ANANTAPUR
7	WP/24995/2003	P.V. RAMANAI AH KADAPA Vs TRANSMISSION CORPORATION OF A.P. LTD. HYDERABAD	K UDAYA SRI	ANUP KOUSHIK KARAVADI(SC FOR APTRANSCO) M. VIDYASAGAR (STANDING COUNSEL FOR APGENCO)	YSR KADAPA
8	WP/25651/2003 IA 1/2003(WPMP 32369/2003) Direction Petition IA 1/2015(WPMP 41332/2015) Miscellaneous Petition CC/1333/2004	M.S.RAJ KUMAR Vs REGIONAL JOINT DIECTOR OF SCHOOL EDUCATION	P GOVIND REDDY	GP FOR SCHOOL EDUCATION	CHITTOOR
9	WP/25961/2003 WP/27236/2003	S.MUTYALA NAIDU S/O SATYANARAYANA Vs STATE OF ANDHRA PRADESH REP. BY ITS SECRETARY	ABHINAND KUMAR SHAVILI	GP FOR ENDOWMENTS N INDRANI T BALAJI	EAST GODAVARI
10	WP/26213/2003 IA 1/2003(WPMP 33116/2003) Direction Petition IA 1/2004(WPMP 27954/2004) Fix an Early Date	VISAKHAPATNAM STEEL PLANT VISAKHAPATNAM & 4 Vs VISAKHAPATNAM STEEL PLANT VISAKHAPATNAM & ANOTHER	G S RAO	V RAVINDER RAO KIRAN KUMAR VADLAMUDI	VISAKHAPATNAM

11	WP/5028/2004	P.G.VIJAYA KUMAR Vs THE APSRTC HYD & 3 OTHERS	S A K MYNUDDIN	K VISWANATHAM (SC FOR APSRTC)	KURNOOL
12	WP/8519/2004 IA 1/2024 Leave Petition	M/S. GRAMA SWARAJA SANGAM Vs THE ASST. COMMISSIONER OF LABOUR AND 6 OTHERS	N RUSHENDER REDDY	GP FOR LABOUR	ANANTAPUR
13	WP/8600/2004	K.R.S.D.GNANI Vs THE CHAIRMAN & M.D.TIRUPATI & 4 ORS	S SHARAT KUMAR	M VINOBHA DEVI S RAVINDRANATH	CHITTOOR
14	WP/8609/2004 IA 1/2004(WPMP 11135/2004) Direction Petition	VISAKHAPATNAM STAFF ASSOCIATION Vs THE CHAIRMAN VISAKHAPATNAM PORT TRUST	A PADMA	P SRI RAGHU RAM K SRINIVASA RAO	VISAKHAPATNAM
15	WP/8614/2004	M. SRINIVAS BABU Vs STATE BANK OF INDIA & 2 OTHERS	K GOVIND	M V K VISWANADHAM	GUNTUR
16	WP/8631/2004	T.MAHENDER REDDY ZEEDIMETLAHYDERABAD Vs THE GIRIJAN COOPERATIVE CORPN VISAKHAPATNAM	MADHAVA RAO NALLURI	P V V SATYANARAYANA (SC FOR GIRIJAN C O)	VISAKHAPATNAM
17	WP/8658/2004	I.V.P. RAMA RAO VIZIANAGARAM DISTRICT Vs THE DIST. CO-OP. OFFICER REGISTRARVIZIANAGARA M & 2	I MAAMU VANI	GP FOR COOPERATION M BHASKARA LAKSHMI	VIZIANAGARAM
18	WP/8729/2004 IA 1/2004(WPMP 11277/2004) Direction Petition	P.NAGESWARA RAO PRAKASAM DISTRICT. Vs COMMISSIONER AND DIRECTOR OF SCHOOL EDN.& 3 OTHERS	KASA JAGANMOHAN REDDY	GP FOR SCHOOL EDUCATION	PRAKASAM
19	WP/8893/2004	NSR PRASAD VISAKHAPATNAM Vs THE COMMODORE VISAKHAPATNAM & 2 OTHERS	A V S LAXMI	GOKULA RAMA RAO S SIVA KUMARI	VISAKHAPATNAM
20	WP/8906/2004 IA 1/2004(WPMP 11468/2004) Dispense with Petition IA 5/2004(WPMP 47338/2004) Letter	L. RAMANJANEYULU Vs THE DIST COLLECTOR/PRESIDENT	K RAMA MOHAN	B PRUDHVI KUMAR (SC FOR APSCCFC) A YADAVA REDDY(SC FOR TSEWIDC)	ANANTAPUR
21	WP/9207/2004 IA 3/2004(WPMP 49063/2004) Letter	C.SAMBI REDDY GUNTUR DISTRICT Vs CHAIRMAN CHAITANYA GRAMEENA BANK GUNTUR & ANR	M PANDURANGA RAO	ABHINAND KUMAR SHAVILI A V S LAXMI	GUNTUR
22	WP/9850/2004 IA 1/2005(WPMP 7879/2005) Fix an Early Date	S.HYMAVATHI BHIMAVARAM Vs THE COMMISSIONER OF COLLEGIATE EDN.HYD. & 2 OTHERS	M L ALI	GP FOR HIGHER EDUCATION V VENKATARAMANA	WEST GODAVARI

23	WP/9862/2004	M.V.L MOHAN Vs VISAKHAPATNAM PORT TRUST REP BY CHAIRMAN	A V S LAXMI	GP FOR LABOUR VIRUPAKSHA DATTATREYA GOUDA (SC FOR VISAKHAPATNAM PORT AUTHORITY)	VISAKHAPATNAM
24	WP/9937/2004 IA 1/2004(WPMP 12642/2004) Suspension Petition	G.VEERA REDDY Vs THE KADPA DISTRICT COOP. CENTRAL BANK LTD.	L J VEERA REDDY	KAVITHA GOTTIPATI K SRINIVASA MURTHY K SRINIVASA MURTHY	YSR KADAPA
25	WP/12244/2004 IA 1/2004(WPMP 15552/2004)	SRI V.M. VENKATESH Vs THE INDUSTRIAL TRIBUNAL-CUM-LABOUR COURT AND 3 OTHERS	V S R MURTHY	GP FOR LABOUR K VISWANATHAM (SC FOR APSRTC) ARAVALA RAMA RAO(SC FOR APSRTC KKAC)	CHITTOOR
26	WP/12520/2004 IA 1/2004(WPMP 15936/2004) Direction Petition	A.VENUGOPAL VIZIANAGARAM DISTRICT Vs SUPERINTENDENT ENGINEER APEPDCL & ANR	R ANNAPURNA	METTA CHENDRA SEKHAR RAO	VIZIANAGARAM
27	WP/13415/2004 IA 1/2004(WPMP 17181/2004) Suspension Petition	M.LAKSHMI NARASIMHA MURTHY GUNTUR Vs DIV.COOPERATIVE OFFICER GUNTUR & 3 OTHERS	T A KUMAR	GP FOR COOPERATION	GUNTUR
28	WP/13711/2004 IA 1/2004(WPMP 17577/2004) Fix an Early Date	GUDAPATI SWAMY RAJU E.G. DISTRICT Vs THE STATE BANK OF INDIA HYDERABAD & 1	KAMLA SEELAM B	K SRINIVASA MURTHY B G RAVINDER REDDY V UMA DEVI	EAST GODAVARI
29	WP/13749/2004	Y.CHINA VEERABHADRA RAO Vs THE STATE BANK OF INDIA & ANR	KAMLA SEELAM B	K SRINIVASA MURTHY B G RAVINDER REDDY V UMA DEVI	EAST GODAVARI
30	WP/13855/2004 IA 1/2004(WPMP 16292/2004) Dispense with Petition	GHANTA SIVARAM PRASAD Vs THE LABOUR COURT	KRISHNA REDDY PUTTA	GP FOR LABOUR	KRISHNA
31	WP/14178/2004 IA 1/2004(WPMP 18233/2004) Suspension Petition	DHANAJOY DAS Vs UNION OF INDIA & ANR	S SREERAMACHANDRA MURTHY	BETHAPALLI SURYANARAYANA (CENTRAL GOVT COUNSEL) NAMAVARAPU R RAO(CENTRAL GOVT COUNSEL)	VISAKHAPATNAM
32	WP/14189/2004 IA 1/2004(WPMP 18264/2004) Direction Petition	BIKKAVOLU APPARAO W.G.DISTRICT. Vs THE APSRTC BY MANAGING DIRECTOR HYD. & ANOTHER	P SRIDHAR RAO	VINOD KUMAR TARLADA (SC FOR APSRTC) R MANMADHA REDDY	WEST GODAVARI
33	WP/14272/2004	M.SHANKARA RAO VISAKHAPATNAM Vs SEC.COOPERATION DEPT. HYDERABAD & 5 OTHERS	A PADMA	GP FOR COOPERATION UTTARA LEGAL GP FOR AGRICULTURE	VISAKHAPATNAM
34	WP/14331/2004 IA 1/2004(WPMP 18435/2004) Direction Petition IA 1/2023 Leave Petition	KAKARAPALLI SATYANARAYANA AND ANOTHER Vs THE GOVT OF A.P. I & CAD DEPT. AND 3 OTHERS	U KANAKA RAJU	GP FOR SERVICES III (AP)	EAST GODAVARI

35	WP/14497/2004	K.NAGESWARA RAO ANANTAPUR & 15 OTHERS Vs SEC.MINISTRY OF TELECOMMUNICATIONS DELHI & 7	P BHASKAR	K JAGADISHWAR REDDY RAVINDRA YANAMANDRA S NANDA K ARUNA	ANANTAPUR
36	WP/14574/2004 IA 1/2004(WPMP 18778/2004) Direction Petition	M.PAPAMMA Vs BHARAT SANCHAR NIGAM LTD AND ANOTHER	C SURYANARAYANA	P SHARADA K ARUNA	GUNTUR
37	WP/14737/2004	SRI M. TRIMURTY RAJU Vs THE REGIONAL JOINT DIRECTOR OF SCHOOL EDN.EG. DIST &3 OTHERS	S SRI RAM	GP FOR SCHOOL EDUCATION V S R ANJANEYALU V VENKATARAMANA	WEST GODAVARI
38	WP/14739/2004 IA 1/2004(WPMP 19010/2004) Direction Petition	DHARMANA MADHAVA RAO VISAKHAPATNAM Vs RASHTRIYA ISPAT NIGAM LTD. AND 2 OTHERS	S A K MYNUDDIN	A S C BOSE GP FOR EMPLOYMENT TRAINING V RAVINDER RAO GP FOR LABOUR	VISAKHAPATNAM
39	WP/15011/2004 IA 1/2004(WPMP 19427/2004) Direction Petition	P.M. RAO Vs APSRTC SRIKAKULAM REGION REPBY REGIONAL MANAGER & 2 OTHERS	K UDAYA SRI	VINOD KUMAR TARLADA (SC FOR APSRTC)	SRIKAKULAM
40	WP/15056/2004 IA 1/2004(WPMP 19483/2004) Suspension Petition	K.ESHWARAIHAH ANANTAPUR Vs G.M.SYNDICATE BANK MANIPAL & ANR	M GOWRI SHANKAR	T B L MURTHY A KRISHNAM RAJU	ANANTAPUR
41	WP/15127/2004	THE DEPOT MANAGER APSRTC KAKINADA EAST GODAVARI DIST. Vs K. SEETHARAMULU AND ANOTHER	P VINAYAKA SWAMY	GP FOR LABOUR	EAST GODAVARI
42	WP/15198/2004	THE DEPOT MANAGER APSRTC ANANTAPUR DIST. Vs IND.TRIBUNAL-CUM- LABOUR COURTANANTAPUR & ANO	K VISWANATHAM (SC FOR APSRTC)	GP FOR LABOUR W V S RAJESWARI K UDAYA SRI	ANANTAPUR
43	WP/15200/2004	A. SUBRAMANYAM ANANTAPUR. Vs RAYALASEEMA GRAMEENA BANK CUDDAPAH & 21 OTHERS	C PRAKASH REDDY	V UMA DEVI K SRINIVASA MURTHY S ASHOK ANAND KUMAR	KURNOOL
44	WP/15481/2004 IA 1/2006(WPMP 28127/2006) Fix an Early Date	SRI R.S.V.P.D.V.V.SATYANARA YANA Vs STATE OF A.P. INTERMEDIATE EDUCATION & 2 ORS	SIVARAJU SRINIVAS	GP FOR EDUCATION	KRISHNA
45	WP/15500/2004	DR. O.S. RAMACHANDRAIAH ANANTAPUR & ANOTHER Vs DR. K.N. JAI VEERA ANANTAPUR AND 2 OTHERS	M LAXMAN VIJAY KUMAR DEVINENI	C KODANDA RAM S R DESHMUKH S SATISH BABU GP FOR HIGHER EDUCATION	ANANTAPUR

46	WP/15703/2004 IA 2/2004(WPMP 20436/2004) Fix an Early Date	P. DEVARAJULU Vs THE HONBLE INDUSTRIAL TRIBUNAL- CUM-LC	G RAVI MOHAN	GP FOR LABOUR P VINAYAKA SWAMY K VISWANATHAM (SC FOR APSRTC)	
47	WP/16249/2004	N. SAI KRISHNA Vs BHARAT SANCHAR NIGAM LTD. AND 2 OTHERS	C SURYANARAYANA	ELEVATED AS JUDGE BOKKA SATYANARAYANA KAMLA	EAST GODAVARI

COURT NO. 25
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR DISMISSAL					
1	CRP/70/2019 IA 1/2019 Stay Petition IA 2/2019 Permission Petition	G V NARAYANA Vs G V N CHOWDESWARA RAO	S SATYANARAYANA MOORTHY	N SRIHARI SR- Notice sent not yet returned Proof of service not filed	GUNTUR
2	CRP/139/2019	P V LAKSHMI Vs A RAJA SEKHAR	YALLABANDI RAMATIRTHA	VENKATA SIVA PRASAD K	KRISHNA
3	CRP/170/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition	GORRELA APPALARAJU @ AMMAJI Vs BATHENA LAKSHMANARAO (DIED)	K SAIRAM MURTHY		EAST GODAVARI
4	CRP/229/2019 IA 1/2019 Stay Petition IA 2/2019 Substitute Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	SHIRIDI SAI LAKSHMI Vs D G SWAMY (DIED)	B V APARNA LAKSHMI	GHANTA SRIDHAR R2 R4 R5 R6 R7 R8 R9 R10 R11 R12 R13 R14 R15 UNSERVED,R-1 died vide ct r2 died vide proof of service filed usno.45819/2019 r4 returned unserved vide memo filed usno.9830/2019,45819/201 9 r3 app RR-5 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED VIDE USRNO.37483/2019,52347/ 2019 (TRACK REPORT FILED) RR6TO15 NOT NECESSARY VIDE CT	KRISHNA
5	CRP/197/2020	GANDLAPARTHI RAMAKRISHNA REDDY Vs G. CHINNA KONDA REDDY	K RATHANGA PANI REDDY	RAMAKRISHNA AKURATHI R1 R2 R3 R4 R5 R6 R11 R12 R13 R15 R16 R17 R18 UNSERVED,R1 DIED VIDE CT RR7,8 APP BY SRI N.ASWANTHA NARAYANA ,RR9,10,14,19 SERVED RR2TO5,13 NOTICE SENT NOT YET RETURNED,RR6,11,12,15t o18 Returned Unserved, PROOF OF SERVICE NOT FILED	ANANTAPUR
FOR ADMISSION					
6	CRP/1815/2019 IA 1/2019 Stay Petition CRP/1830/2019 CRP/1840/2019 CRP/1842/2019 CRP/2178/2019 CRP/2219/2019	MATTAPARTHI VENKATARAO Vs TIRUPATHI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI
7	CRP/1830/2019 IA 1/2019 Stay Petition	MATTAPARTHI VENKATARAO Vs THRUPURARI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI

8	CRP/1840/2019 IA 1/2019 Stay Petition	MATTAPARTHI VENKATARAO Vs THRIPURARI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI
9	CRP/1842/2019 IA 1/2019 Stay Petition	MATTAPARTHI VENKATARAO Vs THRIPURARI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI
10	CRP/2178/2019 IA 1/2019 Direction Petition	MATTAPARTHI VENKATARAO Vs THRIPURARI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI
11	CRP/2219/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Direction Petition	MATTAPARTHI VENKATARAO Vs THRIPURARI SURYANARAYANA MURTHY	K RAMA KOTESWARA RAO		EAST GODAVARI
12	CRP/2427/2019 IA 1/2019 Stay Petition	S. VASANTH KUMAR Vs S. SUPRAJA	K NARSI REDDY	N CHANDRA SEKHAR REDDY VIJAYA BHASKAR MOOLA rr1to4-notice sent not et retd	ANANTAPUR
13	CRP/2453/2019 IA 1/2019 Stay Petition	MEGHAVATH RATHNA NAIK Vs BHUKYA RANJITH NAIK ALIAS NIRANJAN	VUYYURU LAKSHMANA RAO		GUNTUR
14	CRP/2464/2019 IA 1/2019 Stay Petition	KODE LAKSHMI VENKATA DASAYYA Vs KATREDDY SATYANARAYANA	K SRINIVAS	R1 UNSERVED,Memo proof of service not filed.	WEST GODAVARI
15	CRP/2633/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Leave Petition IA 3/2019 Stay Petition	PEDDIREDDI SATYAVENI Vs MADIPALLI ANURADHA	GANGA KUMAR CHAKRAVARTULA	P RAJESH BABU R2 UNSERVED,R1 RETURN UNSERVED proof of service filed vide usrno.46460/2019, 59089/19	EAST GODAVARI
16	CRP/2665/2019 IA 1/2019 Condone Delay Petition IA 2/2019 Stay Petition	TADIKAMALLA SIVA KUMAR Vs ADDA ANDAL LAKSHMI	SESHADRI GOALLA	T V JAGGI REDDY	WEST GODAVARI
17	CRP/2668/2019 IA 1/2019 Stay Petition	CHOPPALA BHARATH Vs KALLABOTHULA SOWBHAGYAM	NIMMAGADDA REVATHI	V LAKSHMI HARISH	EAST GODAVARI
18	CRP/2699/2019 IA 1/2019 Stay Petition	M. RAMAKRISHNA REDDY Vs A.VIJAYA KUMAR	S S BHATT	T JANARDHAN RAO	CHITTOOR
19	CRP/2756/2019 IA 1/2019 Suspension Petition	AKULA ADINARAYANA ALIAS BABI Vs THOLETI VENKAATA RATNAM NAIDU ALILAS VENKATA RATNAM	T V JAGGI REDDY	V S R S NAIDU	EAST GODAVARI

20	CRP/2783/2019 IA 1/2019 Leave Petition IA 2/2019 Suspension Petition	D NAGARAJA KUMARI Vs T.V. UMESH	G RAMESH BABU	S PARINEETA R2 R3 R4 R5 R6 UNSERVED,R1 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE FILED vide usmo.52781/2019 (postal receipts filed)	
21	CRP/2803/2019 IA 1/2019 Leave Petition IA 2/2019 Direction Petition	MANGINA UMA DEVI Vs SURAPUREDDY VENKATA LAKSHMI	A K KISHORE REDDY	K VENKATESH S SUBBA REDDY	EAST GODAVARI

PART-HEARD CASES

22	CRP/92/2021 IA 1/2021 Stay Petition IA 1/2023 Extension Petition	V.S.SULTAN BASHA Vs SMT. MEKALA VASANTHA KUMARI	SHAIK MD UMAR ABDULLAH	KRISTAM SAKTHI NIRANJAN GUPTHA R2 R3 UNSERVED,r1 app rr2,3 not necessary vide ct	YSR KADAPA
23	CRP/513/2021 IA 1/2021 Injunction Petition	C BHASKAR Vs U V PRASAD	V V L N SARMA	T VISHNU TEJA	KRISHNA

ADMISSION

24	CRP/21/2019 IA 1/2019 Stay Petition	CITY HIGH SCOOL Vs M/S EDU-SMART SERVICE PVT LTD.	KAMBHAMPATI RAMESH BABU	V SAI KUMAR	KRISHNA
25	CRP/62/2019 IA 1/2019 Stay Petition IA 1/2022 Implead Petition	C PURNA Vs C LAKSHMAMMA	T V S PRABHAKARA RAO	D V V S S N H BHUJANGA RAO	EAST GODAVARI
26	CRP/244/2019	POLEBOYINA VIJAYA LAKSHMI Vs ALLA RAJA SEKHAR	YALLABANDI RAMATIRTHA	VENKATA SIVA PRASAD K sr-app	KRISHNA
27	CRP/261/2019 IA 1/2019 Stay Petition	PALUTLA HANUMANTHA RAO Vs PALUTLA UPENDRA HARI SRINIVASA RAO	Y NARAPA REDDY	T V SRI DEVI r1 app,rr2,3 being minors rep by their natural guardian p. Bhavani app	GUNTUR
28	CRP/448/2019 IA 1/2019 Stay Petition	N V VENKATA SRINIVASA RAO Vs M V RAMACHANDRA REDDY	Y ANUPAMA DEVI		EAST GODAVARI
29	CRP/451/2019 IA 2/2019 Stay Petition CRP/1143/2020	SALLIVENDRA RAVI KUMAR Vs SRIRAM CHITS PVT LTD	Y ANUPAMA DEVI	MAHESWARA RAO KUNCHEAM	KRISHNA
30	CRP/1143/2020 IA 1/2020 Condone Delay Petition IA 2/2020 Stay Petition	S RAVI KUMAR Vs M/S SHRIRAM HITS PVT LTD	Y ANUPAMA DEVI	MAHESWARA RAO KUNCHEAM	KRISHNA
31	CRP/465/2019 IA 1/2019 IA 2/2019 Extension Petition IA 3/2019 Extension Petition CRP/458/2019 CRP/462/2019	BADIREDDY SURAYAMMA Vs BATHINA SWARAJYALAKSHMI	V S K RAMA RAO	VENKAT CHALLA RR-1 to 4 Notice sent not yet returned Proof of service filed vide USR No. 7250/19 (postal receipts filed)	EAST GODAVARI

32	CRP/458/2019	BADIREDDY SURAYAMMA Vs BATHINA SWARAJYALAKSHMI	V S K RAMA RAO		EAST GODAVARI
33	CRP/462/2019	BADIREDDY SURAYAMMA Vs BATHINA SWARAJYALAKSHMI	V S K RAMA RAO		EAST GODAVARI
34	CRP/503/2019 IA 1/2019 Stay Petition CRP/422/2019 CRP/423/2019	B V VENKATA RAMAMOHANA RAO Vs B VENKATA KRISHNAMMA	NIMMAGADDA REVATHI		KRISHNA
35	CRP/422/2019 IA 1/2019 Dispense with Petition	BORRA VEERA VENKATA RAMAMOHANA RAO Vs BORRA VENKATA KRISHNAMMA	NIMMAGADDA REVATHI		KRISHNA
36	CRP/423/2019 IA 1/2019 Dispense with Petition	BORRA VEERA VENKATA RAMAMOHANA RAO Vs BORRA VENKATA KRISHNAMMA	NIMMAGADDA REVATHI		KRISHNA
37	CRP/636/2019 IA 1/2019 Injunction Petition IA 2/2019 Leave Petition	AP STATE WAQF BOARD Vs MIR AHMED ALI	S ARIFULLAH (SC FOR AP WAQF BOARD)		WEST GODAVARI
38	CRP/727/2019 IA 1/2019 Stay Petition	P. POLISU Vs PILLARI VENKATA BHASKARA MANI	T V SRI DEVI	R1 UNSERVED,sr-notice sent not yet reted proof of service not filed	SRIKAKULAM
39	CRP/1110/2019 IA 1/2019 Stay Petition IA 1/2023 Vacate Stay Petition	SHAIK SHABUL HAMEED Vs AP STATE WAKF BOARD	SIVA RAMA KRISHNA KOLLURU	S ARIFULLAH (SC FOR AP WAQF BOARD)	EAST GODAVARI
40	CRP/1230/2019 IA 1/2019 Stay Petition CRP/1237/2019	KOMARA APPANNA (DIED) Vs URITI RAMADEVI	V SURYA KIRAN KUMAR	V V SATISH R1 APP R2 NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	VISAKHAPATNAM
41	CRP/1237/2019 IA 1/2019 Stay Petition	KOMARA APPANNA (DIED) Vs T.V. RAMANA MURTHY	V SURYA KIRAN KUMAR	V V SATISH	VISAKHAPATNAM
42	CRP/1255/2019 IA 1/2019 Suspension Petition IA 2/2019 Vacate Stay Petition CRP/5814/2017	THE AP STATE WAKF BOARD Vs MULLAPUDI GOVINDA RAO	S ARIFULLAH (SC FOR AP WAQF BOARD)	VELAGAPUDI V N RAO SUDHAKARA RAO AMBATI rr1to7 app	KRISHNA
43	CRP/5814/2017 IA 1/2017(CRPMP 7509/2017) Stay Petition IA 1/2018 Extension Petition	AP STATE WAKF BOARD Vs MULLAPUDI GOVINDA RAO AND 6 OTHERS	S ARIFULLAH (SC FOR AP WAQF BOARD)	KRUPACHAND GOGINENI	KRISHNA
44	CRP/1429/2019 IA 1/2019 Condone Delay Petition	JADDU VENKATA NARASAYYA (DIED) Vs KATIKALA SUBBA RAO (DIED)	TURAGA SAI SURYA	R1 R2 R3 R4 R5 R6 R7 R8 R9 R10 R11 R12 UNSERVED,RR1 to 3; 6 to 8 - Died Vide CT; RR9,11,12 - Served; RR4,5,10 - unserved as per memo proof of service filed vide USR no:12973/24	WEST GODAVARI

45	CRP/1926/2019 IA 1/2019 Stay Petition	B. CHINNA SANJAMMA Vs B. PEDDA GOVINDU	ELEVATED AS JUDGE	R1 R3 UNSERVED,	KURNOOL
46	CRP/3017/2019 IA 1/2019 Suspension Petition	KUMMARA PAMANJINEYULU Vs KUMMARA MEENAKSHI	M VIDYAVATHI	G R SUDHAKAR	ANANTAPUR
47	CRP/44/2020 IA 1/2020 Injunction Petition IA 1/2024 Condone Delay Petition IA 2/2024 Set Aside Abatement IA 3/2024 L R Petition	AP STATE WAQF BOARD Vs SABURUNNISA BEGUM	S ARIFULLAH (SC FOR AP WAQF BOARD)	A RAVI SHANKAR O M R LAW FIRM A RAJENDRA BABU K SARVA BHOUMA RAO R1 R2 R6 R11 R16 R17 UNSERVED,r4-app by m/s A.Ravindra Babu(adv),rr5,10,14,15&18- app by m/s.A.Ravi Shankar(adv),rr3,12,13- served,rr1,2,6,11,16&17- returned served(memo filed vide usr no:74368/22),rr7,8,9-notice sent not yet returned.	SRIKAKULAM
48	CRP/101/2020 IA 1/2020 Stay Petition IA 1/2024 Substitute Petition	KURUSALA SUNIL CHOWDARY Vs KARI SUKANYA	MARRI VENKATA RAMANA	MEKALA RAMA MURTHY R4 R5 UNSERVED,rr1to3- app, r4- returned unserved "no such person in that address" as per postal endorsement; r6- served; r5- ex parte vide CT; Fresh proof of service filed vide usr No:22869/2024	PRAKASAM
49	CRP/151/2020 IA 1/2020 Suspension Petition	THE MANDAL REVENUE OFFICER AND LAND ACQUISITION OFFICER Vs S.JANARDHANA REDDY	GP FOR ARBITRATION (AP)	C PRAKASH REDDY R1 UNSERVED (PART- HEARD)	KURNOOL
50	CRP/188/2020 IA 1/2020 Stay Petition IA 2/2020 Extension Petition	G RAVI SHEKAR Vs A MOHAN	K KOUTILYA	D GNANESWARA NAIDU sr app	CHITTOOR
51	CRP/344/2020 IA 1/2020 Suspension Petition IA 1/2023 Condone Delay Petition IA 2/2023 Set Aside Petition IA 3/2023 L R Petition	THORLAPATI SATYANARAYANA RAJU Vs UNDI SWAMY	VENKAT CHALLA	R1 UNSERVED,SR- Notice sent not yet returned Proof of service not filed	EAST GODAVARI
52	CRP/608/2020 IA 1/2020 Stay Petition	M MAHAMMAD RAFEE Vs G KRISHNAVENI ALIAS KRISHNAMMA	NIMMAGADDA REVATHI	B RAMESH R3 R4 UNSERVED,r1- app,rr2,5-served,rr3,4-notice sent not yet returned,proof of service filed vide usr no.14443/2021,40559/2020.(postal receipts and postal rpad track report filed).	CHITTOOR
53	CRP/991/2021 IA 1/2021 Stay Petition	KANDREGULA RAGA MANJARI Vs MALLA MURALI KRISHNA	N SIVA REDDY	MAANASA KANNEGANTI PROOF OF SERVICE FILED USRNO.49715/2021	VISAKHAPATNAM
ADMISSION (AGRICULTURE)					
54	CRP/3709/2019 IA 1/2019 Stay Petition IA 1/2020 Extension Petition	BAGGU SEETHAPATI RAO Vs GUTHULA SESHAGIRI RAO	N SIVA REDDY	A RAJENDRA BABU	EAST GODAVARI

FINAL HEARING

55	CRP/2244/2019 IA 1/2019 Stay Petition IA 1/2023 Extension Petition CRP/2245/2019	SUNKARA ANASUYA DEVI Vs CHILUKURI TRIVENKATA NARAYANA MURTHY	K RAMA KOTESWARA RAO	DASARI S V V S V PRASAD WEST GODAVARI SR RETURNED UNSERVED MEMO FILED VIDE USRNO.40201/2019
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56	CRP/2245/2019 IA 1/2019 Stay Petition IA 1/2023 Extension Petition	SUNKARA ANASUYA DEVI Vs CHILUKURI TRIVENKATA NARAYANA MURTHY	K RAMA KOTESWARA RAO	DASARI S V V S V PRASAD WEST GODAVARI
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FOR HEARING

57	CRP/1752/2019 IA 1/2019 Stay Petition CRP/2134/2019	BONTHU RAMI REDDY Vs BONTHU SESHAMMA	M CHALAPATI RAO	YALLABANDI RAMATIRTHA	KRISHNA
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58	CRP/2134/2019 IA 1/2019-Stay Petition IA 1/2023-L R Petition	BONTHU LAKSHMI SARADA Vs BONTHU SESHAMMA	M CHALAPATI RAO	YALLABANDI RAMATIRTHA	KRISHNA
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COURT NO. 26
THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)					
SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
ADMISSION					
1	CC(AT)/103/2023 IA 1/2024 Miscellaneous Petition	R UMA Vs A PRABHAKAR RAO	P LAXMA REDDY	V K NAIDU R2 R3 UNSERVED,	SRIKAKULAM
2	CC(AT)/174/2023	R.V.K.SIRISHA Vs SRI S.V.SUBBA RAO	CH JAGANNATHA RAO	R1 R3 UNSERVED,	PRAKASAM
3	CC(AT)/181/2023	Y.PYDUPUNAIDU Vs SMT G.NAGA MANI	K NARAYANA		VIZIANAGARAM
4	CC(AT)/184/2023	GURUGUBELLI MOHANA RAO Vs SRI SANJAY GUPTA	P LAKSHMANA RAO	R1 R4 R5 R6 UNSERVED,	VISAKHAPATNAM
5	CC(AT)/243/2023	G.M. BASHA Vs SMT. PARVATHI	T V S KUMAR		ANANTAPUR
6	CC(AT)/248/2023	TALOTI MOHAN RAO Vs ADITYANADH DASS IAS.	G V L MURTHY		GUNTUR
7	CC(AT)/250/2023	G.VENUGOPAL REDDY Vs SRI ADITYANADH DAS	KASA JAGANMOHAN REDDY		ANANTAPUR
8	CC(AT)/274/2023	M.SREERAMULU Vs M.SARASWATHI	P V RAMANA		EAST GODAVARI
9	CC(AT)/284/2023	D PRABHAKARA RAO Vs MUDDADA RAVICHANDRAI.A.S	A PHANI BHUSHAN		CHITTOOR
10	CC(AT)/285/2023	MALKAPURAM KISHORE Vs MALA KONDAIAH	T V V KOTESWARA RAO		KRISHNA
11	CC(AT)/288/2023 IA 1/2023 Dispense with Petition IA 2/2023 Dispense with Petition	L VENKATESWARA RAO Vs M M CHINNA BABU	P V S S S RAMA RAO		GUNTUR
12	CC(AT)/289/2023	G MUNIRATHNAM ACHARY Vs MUDDADA RAVICHANDRAI.A.S	A PHANI BHUSHAN		CHITTOOR
13	CC(AT)/290/2023 IA 1/2023 Miscellaneous Petition	N ESWARA REDDY Vs SRI M. VENKATESWARA RAO	M R TAGORE		KURNOOL
14	CC(AT)/291/2023	T SARITHA Vs SRI ADITYANADH DASS	G V L MURTHY		VISAKHAPATNAM

15	CC(AT)/292/2023	V JAYAMMA Vs MUDDADA RAVICHANDRAI.A.S	A PHANI BHUSHAN	CHITTOOR
16	CC(AT)/293/2023	T KRISHNA RAO Vs DR POONAM MALAKONDAIAH IAS	P RAGHAVENDRA REDDY	SRIKAKULAM
<u>ADMISSION (MINES AND INDUSTRIES)</u>				
17	WP(AT)/2123/2021	K RAMA MOHAN REDDY Vs THE STATE OF ANDHRA PRADESH	SOLOMON RAJU MAHCHALA	SRIKAKULAM
<u>ADMISSION (ENDOWMENTS)</u>				
18	WP(AT)/2108/2021 IA 1/2021 Implead Petition	S.CHANDRA SEKHAR Vs THE STATE OF A.P	K SARATH	EAST GODAVARI
<u>ADMISSION (EXCISE)</u>				
19	WP(AT)/2109/2021 IA 1/2021 Vacate Stay Petition	CH. BALA NARASIMHA Vs STATE OF ANDHRA PRADESH	KR AVI	VISAKHAPATNAM
<u>ADMISSION (HOME)</u>				
20	WP(AT)/2116/2021	SMT.Y.VIJAYALSKSHMI Vs THE INSPECTOR GENERAL OF POLICE	N KUMAR DEV	KRISHNA
<u>ADMISSION (IRRIGATION)</u>				
21	WP(AT)/2103/2021	R.V. RAMA MURTHY Vs THE GOVERNMENT OF ANDHRA PRADESH	K BHEEMA RAO	EAST GODAVARI
<u>ADMISSION (MEDICAL AND HEALTH)</u>				
22	WP(AT)/2105/2021 IA 1/2021 Vacate Stay Petition	V. SUSEELA Vs STATE OF ANDHRA PRADESH	A RAJENDRA BABU	GUNTUR
<u>ADMISSION (REVENUE)</u>				
23	WP(AT)/2102/2021	G. OMKAR REDDY Vs THE STATE OF ANDHRA PRADESH	K S V SUBBA RAO	CHITTOOR
24	WP(AT)/2106/2021	NUTHALAPATI NAGESWARA RAO Vs THE STATE OF ANHRA PRADESH	A RAJENDRA BABU	GUNTUR
25	WP(AT)/2107/2021	BONI SHIVA PRASAD RAO Vs THE STATE OF ANDHRA PRADESH	K GANI REDDY	VIZIANAGARAM
26	WP(AT)/2115/2021	K.BRAHMAIAH Vs GOVT. OF ANDHRA PRADESH	R RAMANJANEYULU	KURNOOL
<u>ADMISSION (MUNICIPAL ADMN.)</u>				
27	WP(AT)/2104/2021	P MAHABOOB KHAN Vs THE GOVERNMENT OF ANDHRA PRADESH	M V S SAI KUMAR	KRISHNA MANDEWALKAR YSR KADAPA

28	WP(AT)/2121/2021 IA 1/2021 Permission Petition	T MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	G RAMANA RAO	G RAMANA RAO (SC FOR ENDOWMENTS RAYALASEEMAREGION)	WEST GODAVARI
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ADMISSION (STAMPS AND REGISTRATION)

29	WP(AT)/2113/2021 IA 1/2021 Implead Petition	A.SAILEELA Vs THE STATE OF ANDHRA PRADESH	B KAMALAKARA RAO		ANANTAPUR
30	WP(AT)/2124/2021	P.S.V.S.S.VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH	BOBBILI SRINIVAS		EAST GODAVARI

ADMISSION (AGRICULTURE)

31	CC(AT)/273/2023	SHEIK NAGARU VALLI Vs SRI ADITYANADH DASS I.A.S.	G V L MURTHY		GUNTUR
32	CC(AT)/286/2023	D SIREESHA Vs SRI ADITYANADH DASS IAS	G V L MURTHY		WEST GODAVARI

ADMISSION (PANCHAYAT RAJ)

33	WP(AT)/2110/2021 IA 1/2021 Implead Petition	S.RATHNAIAH Vs THE DISTRICT PANCHAYAT OFFICER	S JAGADISH		SPS NELLORE
34	WP(AT)/2111/2021 IA 1/2021 Implead Petition	D.BALAKRISHNA Vs THE DISTRICT PANCHAYAT OFFICER	S JAGADISH		SPS NELLORE
35	WP(AT)/2112/2021 IA 1/2021 Implead Petition	C.BALAJI RAO Vs THE DISTRICT PANCHAYAT OFFICER	S JAGADISH		SPS NELLORE
36	WP(AT)/2119/2021	P.SUMANA Vs STATE OF ANDHRA PRADESH	V RAVI CHANDRAN		SPS NELLORE
37	WP(AT)/2122/2021 IA 1/2021 Miscellaneous Petition	CH. VENKAIAH Vs THE DISTRICT COLLECTOR	S SATYANARAYANA RAO		PRAKASAM

ADMISSION (FOOD)

38	WP(AT)/2114/2021	SMT S. KUSUMA KUMARI Vs THE STATE OF ANDHRA PRADESH	K SUDHAKAR REDDY		PRAKASAM
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SPECIALLY IDENTIFIED CASES

39	MACMA/1772/2006	THE NEW INDIA ASSURANCE CO LTD Vs CHANDAGIRI ROSIREDDY & ANR	NARESH BYRAPANENI	NUTHALAPATI KRISHNA MURTHY T RAJENDRA PRASAD	PRAKASAM
40	MACMA/1790/2006 IA 1/2006(MACMAMP 4098/2006) Suspension Petition	THE NATIONAL INSURANCE CO LTD REP. BY DM ARUNDALPET GUNTUR Vs SHAIK MAHABOOB BI & 4 OTHERS	MANOJ KUMAR BETHAPUDI	PULIPATI RADHIKA	GUNTUR

41	MACMA/1794/2006	B.M. NEW INDIA ASSURANCE CO LTD Vs ALURU SANJEEVARAYUDU AND 2 OTHERS	NARESH BYRAPANENI	K RATHANGA PANI REDDY R2 R3 UNSERVED,R1 & R2-APP BY M/S K RATHANGA PANI REDDY R3-SERVED.	YSR KADAPA
42	MACMA/642/2010	GOTTUMUKKALA LAKSHMI NARASIMHA KUMARI @ SWETHA & 3 ORS E.G. Vs GHAN SYAM & 2 ORS MADHYA PRADESH	N SIVA REDDY	PUSHPINDER KAUR MANIMMA MEDIDA R2 UNSERVED,R1-NOT NECESSARY PARTY VIDE C.T. R2-UNSERVED, RETURNED R3-APP. BY M/S B L PRASUNA	EAST GODAVARI

COURT NO. 30
THE HONOURABLE SRI JUSTICE NYAPATHY VIJAY

(TO BE HEARD FROM MONDAY, THE 22nd DAY TO FRIDAY, THE 26th DAY OF APRIL 2024 - AFTER DAILY LIST - PROCEEDINGS THROUGH HYBRID MODE)

(WEEKLY CAUSE LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>INTERLOCUTORY</u>					
1	CMA/916/2011	D. SRIRAMACHANDRA MURTHY DIED AS PER LRS 2 TO 4 Vs ASST. COMMISSIONER AND ANOTHER	T V S PRABHAKARA RAO	E SAMBASIVA PRATAP JAGADISH KUAMAR BATCHU R1 SERVED R2 APP BY V.VENUGOPAL RAO	VISAKHAPATNAM
2	CMA/102/2012 IA 1/2012(CMAMP 214/2012) Fix an Early Date IA 3/2023 Additional Material Petition	VENKAYALAPATI PEDDAIAH Vs SRI SITARAMASWAMY TEMPLE & ANOTHER	P VIJAYA KIRAN	PADMAVATHI PADNAVIS	GUNTUR
3	CMA/240/2013 IA 2/2015(CMAMP 15993/2015) Vacation Motion Letter	DASARI HANMANTHA RAO (DIED) GUNTUR DIST & 3 OTHRS Vs PASUMARTHI ADAIAH DHARMA SATHRAM GUNTUR & ANO	RAMA CHANDRA RAO GURRAM		GUNTUR
<u>FINAL HEARING</u>					
4	CMA/376/2011	SMT.MADDIPATI SEETA NAGARATNAM @ M.SEETA RATNAM Vs THE ENDOWMENTS DEPARTMENT & ANR	D LALITHA PRASAD	E SAMBASIVA PRATAP V VENUGOPALA RAO	WEST GODAVARI
5	CMA/385/2011 IA 1/2023 Set Aside Petition	P. MUNIKRISHNA REDDY Vs THE ASSISTANT COMMISSIONER AND ANOTHER	V ESWARIAH CHOWDARY	R1 - SERVED DATED 24.06.2011 R2 - DISMISSED VIDE COURT ORDER DATED 05.07.2016	CHITTOOR
6	CMA/403/2011 CMA/404/2011 CMA/405/2011 CMA/406/2011	MANDAPATI PRASAD Vs THE ENDOWMENTS DEPARTMENT & ANR	P DURGA PRASAD	PULIPATI RADHIKA	WEST GODAVARI
7	CMA/404/2011 IA 1/2023 Receive Docs Petition	K. PRASAD Vs ASSISTANT COMMISSIONER AND ANOTHER	P DURGA PRASAD	PULIPATI RADHIKA	WEST GODAVARI
8	CMA/405/2011 IA 1/2023 Receive Docs Petition	MANDAPATI VEERIAH Vs ASSISTANT COMMISSIONER ENDOWMENTS DEPT ELURU AND ANOTHER	P DURGA PRASAD	PULIPATI RADHIKA	EAST GODAVARI
9	CMA/406/2011 IA 1/2023 Receive Docs Petition	M.VENKATEWARA RAO Vs THE ENDOWMENTS DEPARTMENT & ANR	P DURGA PRASAD	PULIPATI RADHIKA	WEST GODAVARI
10	CMA/416/2011 IA 4/2011(CMAMP 1855/2011) Vacate Stay Petition	P.PEDDA VENKATA SUBBAREDDY (DIED) AND 5 OTHERS Vs THE ASSISTANT COMMISSIONER AND 2 OTHERS	K RATHANGA PANI REDDY	V T M PRASAD GP FOR ARBITRATION A SREEKANTH REDDY(SC FOR ENDOW RS)	KURNOOL

11	CMA/97/2012 IA 5/2012(CMAMP 12426/2012) Vacate Stay Petition CMA/96/2012	ALLAM CHANDRA BABU Vs THE ASSISTANT COMMISSIONER & ANOTHER	V V N NARASIMHAM	. M ADINARAYANA RAJU R1 SERVED R2 APP BY M/S M ADINARAYANA RAJU(580)	VISAKHAPATNAM
12	CMA/96/2012 IA 5/2012(CMAMP 12425/2012) Vacate Stay Petition	BARUVA RAJESWARA RAO Vs THE ASSISTANT COMMISSIONER AND ANOTHER	V V N NARASIMHAM	. M ADINARAYANA RAJU	VISAKHAPATNAM
13	CMA/213/2012 IA 1/2013(CMAMP 83/2013) Vacate Stay Petition	NEELI RAMA RAO Vs SRI. VENUGOPALASWAMY TEMPLE	NIMMAGADDA SATYANARAYANA	T BALAJI	EAST GODAVARI
14	CMA/368/2012 IA 2/2012(CMAMP 1320/2012) Vacate Stay Petition	TANAKALA KRISHNAVENAMMA Vs THE ASSISTANT COMMISSIONER AND ANOTHER	K MANIK PRABHU	V T M PRASAD	SRIKAKULAM
15	CMA/512/2013 IA 1/2023 Additional Material Petition CMA/511/2013	BODDU VENKATESWARLU Vs ASST.COMMISSIONER ENDOWMENTS DEPARTMENT & ANOTHER	E SAMBASIVA PRATAP	. V T M PRASAD PADMAVATHI PADNAVIS	GUNTUR
16	CMA/511/2013 IA 2/2013(CMAMP 1291/2013) Stay Petition	JONNAKUTI SIVAMMA & ANOTHER Vs ASST. COMMISSIONER & ANOTHER	GUNDALA SIVA PRASADA REDDY	. V T M PRASAD PADMAVATHI PADNAVIS	GUNTUR
17	CMA/830/2013 IA 2/2013(CMAMP 1734/2013) Stay Petition	SMT. PUTTA VEERA VENKATA SANDHYA RANI Vs SRI VARAHNARASIMHA SWAMY VARI DEVASTHANAM & ANOTHER	GHANTA SRIDHAR		VISAKHAPATNAM
18	CMA/3/2015 IA 4/2015(CMAMP 318/2015) Vacation Motion Letter CMA/233/2017	M C CHALAPATHI DIED Vs ASSISTANT COMMISSIONER & 34 OTHERS	S V MUNI REDDY	GP FOR ENDOWMENTS T V S KUMAR SREEKANTH REDDY AMBATI	CHITTOOR
19	CMA/233/2017 IA 1/2016(CMAMP 1662/2016) Condone Delay in Rep IA 1/2017(CMAMP 405/2017) Suspension Petition	SOORA MANJULA CHITTOOR DIST & 2 OTHERS Vs ASSISTANT COMMISSIONER ENDOWMENTS DEPT & 33 OTHERS	SREEKANTH REDDY AMBATI		CHITTOOR
20	CMA/179/2015 IA 1/2016(CMAMP 279/2016) Vacate Stay Petition	D.HYMAVATHI DEVI Vs THE ASST. COMMISSIONER & 2 OTHERS	C HARI PREETH	K R PRABHAKAR(SC FOR S S H MUTT)	CHITTOOR

INTERLOCUTORY(PD CASES)

21	CRP/6472/2015/ (Filing No.) IA 1/2015(CRPMP 1452/2015) Dispense with Petition IA 3/2015(CRPMP 6474/2015) Stay Petition	K. KAREEM KHATOON & ANOTHER Vs SMT. DOULATH KHATOON AND 7 OTHERS	RAMAKOTAIAH KANDALA	MD SHARFUDDIN	KURNOOL
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INTERLOCUTORY(NPD CASES)

22	CRP/6582/2015/ (Filing No.) IA 2/2015(CRPMP 3039/2015) Condone Delay Petition IA 4/2015(CRPMP 6584/2015) Implead Petition IA 1/2016(CRPMP 7504/2016) Implead Petition	NAGA MANIKAYAM Vs N.SANYASHIAMMA [DIED] AND ANR	M RADHAKRISHNA		VISAKHAPATNAM
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FINAL HEARING (PD CASES)

23	CRP/1561/2017	K VEERRAJU VISAKHAPATNAM & 1 OTHER Vs G R JAGANNADHA RAJU VISAKHAPATNAM	D.GAYATHRI	N SUBBA RAO	VISAKHAPATNAM
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FINAL HEARING (NPD CASES)

24	CRP/1082/2017	EDARA SRINIVASA RAO PRAKASAM DIST Vs MEKALA PEDDA PULLIAH PRAKASAM DIST	O MANOHER REDDY	R1 UNSERVED,SR NOTICE SENT NOT YET RETURNED PROOF OF SERVICE NOT FILED	PRAKASAM
25	CRP/2192/2017 IA 1/2017(CRPMP 2864/2017) Stay Petition	VIDAVALURU SIREESHA Vs DARA MUNEMMA	VIVEK CHANDRA SEKHAR S		SPS NELLORE

INTERLOCUTORY (W.C ACT AND E.S.I ACT)

26	CMA/1167/2011 IA 1/2010(CMAMP 1308/2010) Condone Delay Petition	SMT.SHAIK ASRIFOON & 2 ORS Vs GUDDANTI VIJAYA KRISHNA & ANR	T PRASANNA KUMAR	K N LAXMI A MALATHI	PRAKASAM
27	CMA/643/2013 IA 1/2017(CMAMP 1731/2017) Enhancement Petition IA 2/2017(CMAMP 1732/2017) Fix an Early Date	THE NEW INDIA ASSURANCE COMPANY LTD NELLORE Vs GANGAPATHAM MARTHAMMA & 6 OTHERS	P BHASKAR	T DAMODAR K VENKATA RAO	SPS NELLORE
28	CMA/99/2014	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs SRI SRIPATHI KAMESWARA RAO AND 2 OTHERS	AMANCHARLA SATISH BABU		KRISHNA
29	CMA/658/2014 IA 1/2014(CMAMP 975/2014) Suspension Petition	SUPERINTENDING ENGINEER Vs SMT. NAGIREDDY LAKSHMI	K UDAYA SRI	K SUBRAHMANYAM S GANESH	VISAKHAPATNAM
30	CMA/660/2014 IA 1/2014(CMAMP 985/2014) Petition to Declare Major IA 2/2014(CMAMP 986/2014) Vacate Stay Petition	THE NEW INDIA ASSURANCE CO LTD Vs SMT.ALETI ANNA MARRY & 3 ORS	C PRAKASH REDDY	P NAGENDRA REDDY	GUNTUR
31	CMA/759/2014 IA 2/2014(CMAMP 1463/2014) Extension Petition	M/S V V R COLD STORAGE PVT LTD. Vs ESIC REP BY ITS JT DIR VJA & ANR	V SURENDRA REDDY	V CH NAIDU PASHAM SRINIVASULU R1 & R2 - APP. BY V.CH.NAIDU (1075) MEMO OF PROOF OF SERVICE FILED VIDE USR NO:1563/2014	KRISHNA

FINAL HEARING (W.C ACT AND E.S.I ACT)

32	CMA/593/2006	THE NATIONAL INSURANCE COMPANY LIMITED TIRUPATHI. Vs T. VENKATESH AND ANOTHER	N RAMA KRISHNA	M P CHANDRAMOULI	CHITTOOR
33	CMA/588/2007	THE BR.MANAGER UNITED INDIA INSURANCE Vs KESAVA PRASAD AND ANOTHER	NARESH BYRAPANENI	G SUDHA	GUNTUR
34	CMA/899/2009	THE NATIONAL INSURANCE COMPANY LIMITED Vs MALLAVALLI VENKATESWARA RAO & ANR	SRAVAN KUMAR MANNAVA	KAMBHAMPATI RAMESH BABU	WEST GODAVARI
35	CMA/718/2010 IA 1/2010(CMAMP 1834/2010) Stay Petition	THE APEPDCL VISAKHAPATNAM. Vs THE COMMISSIONER FOR WC AND ACL VSP. AND 4 OTHERS	METTA CHENDRA SEKHAR RAO	Y V RAVI PRASAD	VISAKHAPATNAM
36	CMA/212/2011 IA 2/2009(CMAMP 1619/2009) Stay Petition	NATIONAL INSURANCE COMPANY LIMITED Vs SRI SOMIREDDY APPALA NAIDU & ANR	RAMA MOHAN RAO KOTHA		VISAKHAPATNAM
37	CMA/380/2011	THE UNITED INDIA INSURANCE COMPANY LTD. VISAKHAPATNAM Vs AKTHARA UNNISHA BEGUM VISAKHAPATNAM DIST. & 5 OTHERS	NARESH BYRAPANENI	P RAJASEKHAR JAYANTI S C SEKHAR	VISAKHAPATNAM
38	CMA/418/2011	SMT.PANTHANGI PADMA & 2 ORS Vs MR.R.SIVAJI & ANR	V PADMANABHA RAO	P N A CHRISTIAN R2 UNSERVED,R1 - DISMISSED VIDE C.O. 12/07/2016 R2 - APP. BY P N A CHRISTIAN	GUNTUR
39	CMA/605/2011 IA 2/2011(CMAMP 1096/2011) Stay Petition CMA/659/2011	THE NEW INDIA ASSURANCE COMPANY LTD. KADAPA Vs CHINTARAJUPALEM UTTANNA KADAPA DISTRICT & ANO	C PRAKASH REDDY	V R REDDY KOVVURI	YSR KADAPA
40	CMA/659/2011	THE NEW INDIA ASSURANCE COMPANY LTD. REP. BY ITS Vs MEKALA VENKATESWARLU	C PRAKASH REDDY	K RATHANGA PANI REDDY	YSR KADAPA
41	CMA/1013/2011	ESI CORPORATION HYD. Vs HOTEL SHREE SHYAM RESTAURANT & 2 OTHERS	S SIVA KUMARI	.	VISAKHAPATNAM
42	CMA/1232/2011	GARRE SANKAR KRISHNA DIST. Vs BAYANA MOHANA CHITTI KUMAR KRISHHNA DIST. & ANOTHER	SAI GANGADHAR CHAMARTY	V R AVULA SREENIVASA RAO VELIVELA R1-APP. BY SRINIVASA RAO VELIVELA R2-APP. BY V.R.AVULA	KRISHNA

43	CMA/1269/2011 IA 1/2011(CMAMP 2163/2011) Fix an Early Date	M/S.VICHITRA SILK AND SAREES Vs ESI CORPORATION & ANR	P RAMABHOOPAL REDDY	P RAJASEKHAR	
44	CMA/1366/2011	THE BRANCH MANAGER KADAPA. Vs G.RAJA KADAPA DIST. & ANO.	N RAMA KRISHNA	CHALLA SIVASANKAR	YSR KADAPA
45	CMA/486/2012	THE NEW INDIA ASSURANCE COMPANY LIMITED Vs S. RADHAKRISHNA AND ANOTHER	P BHASKAR	PRAKASHCHAKRAVARTH Y R2 - UNSERVED,R1 - APP. BY M/S.PRAKASHCHAKRAVA RTHY R2 - UNSERVED MEMO FILED USR NO:5696/2016	KRISHNA
46	CMA/636/2014	THE BRANCH MANAGER NEW INDIA ASSURANCE CO. LTD. KADAPA. Vs GANAMANCHI VENKATA SUBBIAH AND 2 OTHERS	T V P SAI VIHARI	CHALLA SIVASANKAR R1 - APP. BY CHALLA SIVASANKAR R2 & R3 - NOTICE SERVED	YSR KADAPA
47	CMA/688/2014	SRI SHAIK DASTAGIRI Vs SRI SHAIK SARTAZ & ANOTHER	B PARAMESEWARA RAO	ELEVATED AS JUDGE C PRAKASH REDDY R1 - NOTICE SERVED R2 - APP. BY C.PRAKASH REDDY (1687)	GUNTUR
48	CMA/259/2015	THE ORIENTAL INSURANCE CO. LTD. Vs JAKKU KRISHNAVENI AND 7 OTHERS	S A V RATNAM	M S R SUBRAHMANYAM	VISAKHAPATNAM
49	CMA/808/2015	SHAIK SHABEERA & 3 OTHERS Vs SD. SARDAR BASHA & ANOTHER	KOPPULA GOPAL	P PHALGUNA RAO N RAMA KRISHNA	SPS NELLORE
<u>FINAL HEARING (INDIAN SUCCESSION ACT)</u>					
50	CMA/355/2012	SIDDU SUBBA RAO Vs CHANDRAPATI RAVINDRA AND 4 OTHERS	M S N PRASAD	NIMMAGADDA SATYANARAYANA	PRAKASAM